



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday, 10th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS**

THIS BENCH WILL RISE AT 3:40 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	PIL/52/2022	DURLOV TALUKDAR Versus THE UNION OF INDIA AND 4 ORS.	MR S BORTHAKUR MR. V RAJKHOWA MR. D GOGOI	GA, ASSAM ASSTT.S.G.I.
2	Cont.Cas(C)/132/2022	SACHIN MEDHI Versus DILIP KUMAR KALITA	MR. U K NAIR MR H K DAS MR. U PATHAK MR. S D ROY	MR H DAS MR H DAS MR. B C DEKA MR. B C DEKA
3	WP(C)/3565/2022 FIXED	RAJKUMAR SAH Versus THE UNION OF INDIA AND 2 ORS	MR. R P HAZARIKA	ASSTT.S.G.I.
4	WP(C)/5121/2022	GAUTAM MEDHI AND ANR. Versus THE ASSAM GRAMIN VIKASH BANK AND 3 ORS.	MR R DHAR MR N N UPADHYAYA MR. B B KAKATI	GA, ASSAM SC, A G V B
5	WP(C)/5141/2022	JAINEX TEA COMPANY PRIVATE LTD. Versus ASSAM VALLEY TEA AND TRADING COMPANY PRIVATE LTD. AND 6 ORS.	MR H MAURYA	
ADMISSION				
6	WP(C)/4045/2019 FIXED	UNION OF INDIA AND 7 ORS. Versus KIRTI CHANDRA GOGOI	MR. S C KEYAL	MR M HOQUE MR S AHMED MR K BROOK MD. M HAZARIKA
WITH				
7	WP(C)/3159/2019	HIRENDRANATH NATH Versus THE UNION OF INDIA AND 4 ORS.	MR. P C DAS MR K K DAS MR. M KATAKI	ASSTT.S.G.I.
8	Mat.App./9/2020	SHRI HIMANGSHU BARMAN Versus SMTI DIPIKA DAS BARMAN	MR G PATHAK MS K DEKA MR I UDDIN	MR. S K MEDHI MR D DAS MS. U K PURKAYASTHA MR. B J TALUKDAR

9	W.P.(CrI.)/14/2021	RISHA HANDIQUE GOHAIN AND ANR. Versus THE STATE OF ASSAM AND 10 ORS.	MR. A K BHUYAN MR. M DAS MS. N CHOUDHURY MR. M BORAH MS B BORA MR J DAS	MR. S BORTHAKUR GA, ASSAM MR. S S ROY(R-5 TO 8)
10	WP(C)/231/2021 FIXED	DAIKHYA RANI KAR Versus THE UNION OF INDIA AND 3 ORS	MR H K J AHMED	MR. S C BISWAS (R-4) MR D BANIA (R-4) MR. P S BISWAS (R-4) MS. R DEVI (R-4) SC, NF RLY
11	WA/307/2021 FIXED, CAVT./716/2021, CAVT./932/2021	JOYNAB KHATUN Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY MR S HOQUE MR P BHARDWAJ	SC, HIGHER EDU MR. B D KONWAR SR. ADV. MR J H SAIKIA (R-4) FOR CAVEATOR
WITH				
12	WA/54/2022 CAVT. NO. 09322/021,	THE STATE OF ASSAM AND ANR Versus MD. NUR SHAHED ALI AND 2 ORS	MR. A CHAMUAH	MR. B D KONWAR SR. ADV. MR J SINGH FOR CAVEATOR
13	WP(C)/1707/2021 FIXED	DHANAPATI LAHKAR AND 6 ORS Versus THE UNION OF INDIA AND 6 ORS	MR H K DAS MR. U PATHAK	MR. B PATHAK MR. R THADANI MR B HAZARIKA MS M TIWARI ASSTT.S.G.I.
14	WA/135/2022 FIXED	M/S SIOTIA STEELS LTD Versus NBCC (INDIA) LTD AND 3 ORS	MR. S P ROY MS. N RAI	SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
15	WA/173/2022 FIXED	LILY BEGUM AND 3 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA	GA, ASSAM ASSTT.S.G.I.
WITH				
16	WP(C)/3576/2017	SAIDUR RAHMAN and 9 ORS. Versus THE UNION OF ASSAM and 5 ORS.	MR.I HUSSAIN MR. E AHMED MR.L R MAZUMDER MR.H A TALUKDAR	GA, ASSAM ASSTT.S.G.I.
17	WA/242/2022 FIXED	MD. BABUL HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. A K PURKAYASTHA MR. S K DAS	GA, ASSAM MR. P CHOUDHURY (R-5) MR. B D DEKA (R-5) MR. M DAS (R-5) SC, REVENUE

ORDERS

18	W.P.(CrI.)/2/2017	JALAL UDDIN SHEIKH Versus THE STATE OF ASSAM AND 5 ORS	MR.A ROSHID MR.M HUSSAIN MR.M ISLAM	GA, ASSAM(R1-6)
19	PIL/74/2019 FIXED	ON THE DEATH OF SANTI LAL ACHARJEE, HIS LEGAL HEIR SMTI. SUMITA ACHARJEE Versus THE STATE OF ASSAM AND ORS	MR G P BHOWMIK MS. J PURKAYASTHA MR. S S ROY	MR.T J MAHANTA MR. P J PHUKAN MR. R K D CHOUDHURY, A.S.G.I. GA, ASSAM MR. A C BURAGOHAHAIN MR. Y DOLOI (R- 1,2&3) MR. P P DUTTA MR. R HAZARIKA, ADDL. AG, ASSAM MS. P BHATTACHARJEE
WITH				
I.A./1340/2015 in PIL/74/2019		SANTI LAL ACHARJEE Versus THE STATE OF ASSAM AND ORS	MRG P BHOWMIK MS.J PURKAYASTHA MR.S S ROY	MR.P J PHUKAN GA, ASSAM MR.P BORAH
20	WA/160/2019	ON THE DEATH OF HALADHAR DEKA @ DR. HALADHAR DEKA, HIS LEGAL HEIRS SMTI. CHANDRA PRABHA DEKA AND 2 Versus THE STATE OF ASSAM AND 10 ORS.	MR. S SARMA MR. J DEKA MR A SARMA MR. T K BHUYAN	GA, ASSAM SC, REVENUE

21	Mat.App./18/2020 WITH LCR	SMTI. MANALISHA BEZBARUAH Versus SRI BIJU BEZBAROOAH	MR. B K GOSWAMI MR. R SHARMA	MS. B BHUYAN MR A K BHUYAN MS. N CHOUDHURY MS. P PATHAK MR. M BORAH MR. A KHOUND
22	Cont.Cas(C)/419/2020 WITH PIL/41/2020 (D/O), PIL/39/2021 (D/O), WP(C)/3769/2020 (D/O), WP(C)/4226/2020 (D/O)	GAURAV KHANDELIA Versus NEHA BAJAJ AND ANR.	MR. R DUBEY MS. A B KAYASTHA A N HUSSAIN	
23	PIL/6/2021	ABUL HUSSAIN AND ANR Versus THE STATE OF ASSAM AND 13 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM SC, IRRIGATION SC, TRANSPORT SC, AGRI. DEPARTMENT SC, P H E
24	Mat.App./12/2021 WITH LCR	MITALI ROY Versus PROTAP ROY	MR. U K DAS MS. B D SARMAH MISS. A BARUAH	MR P KATAKI MS S BARPUJARI MR D DEKA
25	I.A.(Civil)/42/2021 FIXED in PIL/1/2021 WITH PIL/1/2021	GLOBAL TRUST CLUB Versus UNION OF INDIA AND 4 ORS.	MR. N DHAR MR. B K SEN MR F HAQUE	ASSTT.S.G.I. GA, NAGALAND
		GLOBAL TRUST CLUB Versus UNION OF INDIA AND 4 ORS.	MR. N DHAR MR. B K SEN MR F HAQUE	ASSTT.S.G.I. GA, NAGALAND
26	PIL/70/2021	ARUN NARZARY Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR S BORTHAKUR MR H P NEPAL MR P H KONWAR	GA, ASSAM MR. M KALITA (r-5) MR. P THAKURIA (r-5) MR. J HATIMURIA (r-5) MR. D KHAKHALARY (r-5) SC, FOREST SC, BTC
27	Cont.Cas(C)/406/2021	HAZRAT ALI MOLLAH Versus DR. BIJOYA CHOUDHURY, ACS AND ANR.	MR. M ALI	MR. D SAIKIA MR. N J KHATANIANR MR. A PHUKAN
28	Cont.Cas(C)/11/2022	THE PRESIDENT, SMDC, BEZERA ANCHALIK SENIOR SECONDARY SCHOOL Versus SANDHYA RANI DEVI AND 2 ORS	MR C GOSWAMI	MR. R MAZUMDAR (R-3) MR H BEZBARUA (R-3)
29	W.P.(Cri.)/20/2022 FIXED	ALIA BEGUM Versus THE STATE OF ASSAM AND 4 ORS.	MR. Y S MANNAN MR. C K NATH	GA, ASSAM MR. K K PARASAR (r-5) ASSTT.S.G.I.
30	PIL/21/2022	DR. BHASKAR JYOTI GOGOI Versus THE UNION OF INDIA AND 6 ORS	MR. S BORA MR. K K DUTTA	SC, NHAI ASSTT.S.G.I. SC, PWD
31	Cont.Cas(C)/40/2022	GS-173517H SRI C CHANDRA KUMAR Versus DR. AJAY KUMAR AND 5 ORS.	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	
32	WA/69/2022	STAMP VENDORS ASSOCIATION AND 2 ORS Versus THE STATE OF ASSAM AND 27 ORS	MR. B C DAS MR. S DUTTA MS. I DAS	GA, ASSAM SC, FINANCE
33	WA/88/2022	SMTI. MAMATAJ BASUMATARY AND 8 ORS Versus THE BODOLAND TERRITORIAL COUNCIL AND 30 ORS	MR. M SARANIA MD. S U AHMED	GA, ASSAM SC, BTC SC, FINANCE SC, EDU

HEARING

34	WA/289/2015 FIXED	JALAL UDDIN and ORS, Versus THE ASSAM BOARD OF REVENUE and 13 ORS	MR.B K DAS MR.S ROY MR.M H LASKAR	DR.B AHMED(R- 5,7&8,11TO14) (R- 9(a)&10(a)) GA, ASSAM MR.N DHAR(R- 5,7&8,11TO14) MR.N HAQUE(R- 5,7&8,11TO14) (R- 9(a)&10(a)) MR K UDDIN MR K UDDIN MR K UDDIN MR.M HUSSAIN(R- 5,7&8,11TO14)
35	PIL/55/2017 FIXED	STUDIO NILIMA COLLABORATIVE NETWORK FOR RESEARCH and CAPACITY BUILDING and ANR. Versus THE STATE OF ASSAM and 9 ORS.	MR.N DUTTA MS.J HAZARIKA MR.P MAHANTA MR.A PHUKAN MR A ATREYA	MR. R K D CHOUDHURY (R- 1,2,4,5,6 and 7) GA, ASSAM MR. P DAS MR S SARMA MR. T C CHUTIA MR. B D GOSWAMI MR. B GOGOI MS. A DAS MR. A D CHOUDHURY(R-9 AND 10) MR. B C DAS (R-9) MR. A S DHILLON (R-8) MS S SARMA (R-3) GA, ARUNACHAL GA, MIZORAM SC, HEALTH
	WITH I.A.(Civil)/1923/2020 in PIL/55/2017	THE SECRETARY TO THE GOVT OF ASSAM Versus STUDIO NILIMA COLLABORATIVE NETWORK FOR RESEARCH AND CAPACITY BUILDING AND 10 ORS.		MR N DUTTA
	WITH I.A.(Civil)/2121/2021 in PIL/55/2017	THE SECRETARY TO THE GOVT. OF ASSAM, Versus STUDIO NILIMA COLLABORATIVE NETWORK FOR RESEARCH and CAPACITY BUILDING and ANR.	MR. D SAIKIA MS S SARMA (R-3)	
36	WP(C)/5189/2017 B/O	PURNIMA MALAKAR @ PURNIMA MALI @ PURNIMA PAUL @ PURNIMA LAXMI PAUL Versus THE UNION OF INDIA and 11 ORS.	MR.A K PURKAYASTHA MR.R C PAUL	MR.A K SARKAR MR.D K DEY(Rly.Adv.) MR. P MAHANTA (R11) MR. R B GOHAIN (R11) MR P AGARWAL (R11) SC, NF RLY
	WITH I.A.(Civil)/2286/2022 in WP(C)/5189/2017	CHAMPA MALAKAR Versus THE UNION OF INDIA and 12 ORS.	MR. N K MURRY MS. O KITS MS P TOKBIPI	MR. R C PAUL
37	WP(C)/3400/2017 CAVT. NO. 288/2017	UNION OF INDIA and 9 ORS. Versus SMT. SIPPO KHAN @ SIPPO MALAKAR and 2 ORS.	MSB DEVI MR.D K DEYRly.Adv. MS.C DAS	MR.A K BORA(R-1) MR.R C PAULR-2 MS.K GOGOI(R-1) MR.A SHAKIL(R-2) FOR CAVEATOR MR.D SINGH
38	WA/2/2018 FIXED	THE STATE OF ASSAM Versus DEEPAR BEEL PACHPARA SAMABAI SAMITY LTD	MR. D NATH	MR H DAS, SC-AFDC, SC- GMDA,SC-GMC,SC-PCB, A.S.G.I. MR. B C DEKA

39 WA/367/2018
CAVT. NO.1249/2018
FIXED, CAVT./1249/2018

SMTI ASHA RANI BRAHMA
Versus
SMTI BINIKA GOYARI AND 9 ORS

MR. K N CHOUDHURY
MR A UPADHYAY
MS. K JAIN
MR. P UPADHYAY

SC, HIGHER EDU
MR. R MAJUMDAR (R1)
MR R DHAR (R1)
MR J PAYENG (R1)
MR. S BHUYAN (R-2 & 3)
MR. A CHAMUAH (R-7)
MR. A KHOUND (R-4, 5 &
6)
MR B C MUCHAHARY (R-1)
SC, BTC
FOR CAVEATOR
SC, U G C

40 WA/122/2021
FIXED

THE NATIONAL INSTITUTE FOR OPEN
SCHOOLING AND 3 ORS
Versus
PRINCE WAZIM A. MAJUMDAR AND ANR

MRS. R BORAH
MR. P BHOWMICK
MR. D BORAH

MS. S B CHOUDHURY

=====

LEAVE NOTE OF ADVOCATES FOR 10/08/2022

-

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
5)	MR. S B PRASAD	31-07-2022	To	13-08-2022
6)	MRS. N BARUAH	01-08-2022	To	13-10-2022
7)	MR D K DAS	08-08-2022	To	10-08-2022
8)	MR B KAUSHIK	03-08-2022	To	12-08-2022
9)	MR. S SINHA	04-08-2022	To	10-08-2022
10)	MR. R P SINGH	09-08-2022	To	23-08-2022
11)	MR. V K CHOPRA	16-08-2022	To	16-08-2022
12)	MR I HASSAN	09-08-2022	To	12-08-2022
13)	MR. P K TIWARI	09-08-2022	To	19-08-2022
14)	MR M Z AHMED	10-08-2022	To	12-08-2022
15)	MS B DUTTA	10-08-2022	To	12-08-2022
16)	MR. S BANIK	09-08-2022	To	11-08-2022
17)	MS. D GHOSH	09-08-2022	To	20-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,10th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 3:45 PM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

COURT NO: 1

[THIS BENCH WILL SIT AT 3:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

ORDERS

1	MC/164/2016 in MACApp./251241/2015	MD. ABDUL HAMID Versus THE DIVISIONAL MANAGER and 2 ORS,	MR.H DAS MR.D KAKOTI	MR. B K PURKAYASTHA MRS. S ROY MS. I DAS MS. M BORUAH
	WITH MACApp./251241/2015 (Filing Number)	MD ABDUL HAMID Versus THE DIVISIONAL MANAGER NATIONAL INSURANCE CO LTD and 2 ORS	MR.R P HAZARIKA MR.D KAKATI MR.H DAS MR.A RAJKHOWA MR.D LASKAR	
2	I.A.(Civil)/1160/2017 in MACApp./292986/2017	FUTURE GENERALI INDIA INSURANCE CO. LTD. , Versus SMTI NIRALA SARMA and 5 ORS,	MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MR J ISLAM MR. S Z RAHMAN
	WITH MACApp./292986/2017 (Filing Number)	FUTURE GENERAL INDIA INSURANCE COMPANY LTD Versus SMTI NIRALA SARMA and 5 ORS	MR.R GOSWAMI MR.M SAIKIA	
3	I.A.(Civil)/2626/2018 in MACApp./668/2018	MAMANI BHUMIJ AND 2 ORS Versus THE REGIONAL MANAGER UNITED INDIA INSURANCE CO. LTD AND ANR	MR. A R AGARWALA MS. R LAILA MD. K ALI	MR. B K PURKAYASTHA (R1) MR. R C PAUL MS M BHARATI MS. M BORUAH (R1) L KALITA (R1)
	WITH MACApp./668/2018	MAMANI BHUMIJ AND 2 ORS Versus THE REGIONAL MANAGER UNITED INDIA INSURANCE CO. LTD AND ANR	MR. A R AGARWALA MS. R LAILA MD. K ALI	MR. B K PURKAYASTHA (R1) MS. M BORUAH (R1) L KALITA (R1)
4	I.A.(Civil)/2303/2019 in MACApp./7253/2019	SRI LATU SAIKIA Versus SRI RAHUL GOGOI AND 4 ORS.	MR. S R GOGOI MR P BORAH MR. K V NAGI	MR. S K GOSWAMI MR. S DIHINGIA MS. P BHUYAN MS P SARMA
	WITH MACApp./7253/2019 (Filing Number)	SRI LATU SAIKIA Versus SRI RAHUL GOGOI AND 4 ORS		
5	I.A.(Civil)/2641/2019 in MACApp./4492/2019	SRI BISHNU BAISHYA AND 4 ORS. Versus MD. BILAL HUSSAIN AND 2 ORS.	MR. S K TALUKDAR MR. D BANIA	MR H BURAGOHAJN

	WITH MACApp./4492/2019 (Filing Number)	SRI BISHNU BAISHYA AND 4 ORS Versus MD. BILAL HUSSAIN AND 2 ORS		
6	I.A.(Civil)/3203/2019 in MACApp./9863/2019	THE NATIONAL INSURANCE CO. LTD., Versus SMTI. RUPALI CHETRY AND 5 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
	WITH MACApp./9863/2019 (Filing Number)	THE NATIONAL INSURANCE CO. LTD., Versus SMTI. RUPALI CHETRY AND 5 ORS.	MS. R D MOZUMDAR	
7	I.A.(Civil)/4124/2019 in MACApp./11761/2019	THE ORIENTAL INSURANCE CO. LTD Versus MD. ABDUL RAHIM BARBHUIYA AND 3 ORS	MR. S K GOSWAMI MS P SARMA MR. R SHARMA	
	WITH MACApp./11761/2019 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD Versus MD. ABDUL RAHIM BARBHUIYA AND 3 ORS		
	WITH I.A.(Civil)/11795/2019 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD Versus MD. ABDUL RAHIM BARBHUIYA AND 3 ORS		
8	I.A.(Civil)/4226/2019 in MACApp./15578/2019	THE ORIENTAL INSURANCE CO. LTD Versus SMTI. MAMANI BEGUM AND 4 ORS	MR. S K GOSWAMI MS P SARMA MR. R SHARMA	MR. S ISLAM MR A HAWARI
	WITH MACApp./15578/2019 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD Versus SMTI. MAMANI BEGUM AND 4 ORS		
	WITH I.A.(Civil)/15579/2019 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD Versus SMTI. MAMANI BEGUM AND 4 ORS		
9	I.A.(Civil)/474/2020 in MACApp./18603/2019	NEW INDIA ASSURANCE COMPANY LTD. Versus SMTI. DURGA DEVI CHETRY AND 7 ORS	MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA	MR N N UPADHYAYA MR. A BHATTACHARYYA MR. B B KAKATI
	WITH MACApp./18603/2019 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD. Versus SMTI. DURGA DEVI CHETRY AND 7 ORS		
	WITH I.A.(Civil)/18743/2019 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD. Versus SMTI. DURGA DEVI CHETRY AND 7 ORS		
10	I.A.(Civil)/2090/2020 in MACApp./1176/2020	MINU BASUMATARY @ MINA BASUMATARY Versus THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD. AND 3 ORS	MR. A R AGARWALA	MR. A J SAIKIA MR D J HALOI (r-1) MR G S BORO
	WITH MACApp./1176/2020 (Filing Number)	MINU BASUMATARY @ MINA BASUMATARY Versus THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD. AND 3 ORS		
	WITH I.A.(Civil)/1177/2020 (Filing Number)	MINU BASUMATARY @ MINA BASUMATARY Versus THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD. AND 3 ORS		

=====

=====

LEAVE NOTE OF ADVOCATES FOR 10/08/2022

-

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
5)	MR. S B PRASAD	31-07-2022	To	13-08-2022
6)	MRS. N BARUAH	01-08-2022	To	13-10-2022
7)	MR D K DAS	08-08-2022	To	10-08-2022
8)	MR B KAUSHIK	03-08-2022	To	12-08-2022
9)	MR. S SINHA	04-08-2022	To	10-08-2022
10)	MR. R P SINGH	09-08-2022	To	23-08-2022
11)	MR. V K CHOPRA	16-08-2022	To	16-08-2022
12)	MR I HASSAN	09-08-2022	To	12-08-2022
13)	MR. P K TIWARI	09-08-2022	To	19-08-2022
14)	MR M Z AHMED	10-08-2022	To	12-08-2022
15)	MS B DUTTA	10-08-2022	To	12-08-2022
16)	MR. S BANIK	09-08-2022	To	11-08-2022
17)	MS. D GHOSH	09-08-2022	To	20-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday, 10th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 2

[DIVISION BENCH-II

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO DIVISION BENCH-II), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 08-08-2022 TO 12-08-2022, RELATING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL RISE AT 2:50 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.A./175/2022	RINKU HUSSAIN AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. B K MAHAJAN MR. A CHAUDHURY MR. D BORA MR. N MAHAJAN MR. N MAHAJAN	PP, ASSAM
	WITH I.A.(Crl.)/418/2022 in Crl.A./175/2022	RINKU HUSSAIN AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. B K MAHAJAN MR. A CHAUDHURY MR. D BORA MR. N MAHAJAN	PP, ASSAM
2	Crl.A./176/2022	MANTU DEY Versus THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD	PP, ASSAM
	WITH I.A.(Crl.)/423/2022 in Crl.A./176/2022	MANTU DEY Versus THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD	PP, ASSAM
ORDERS				
3	Crl.A./184/2017 WITH LCR 9 FILES, P.B.-2	THE STATE OF ASSAM Versus SAMSER ALI and 5 ORS	PP, ASSAM	MR. J I BORBHUIYA (1,2,3,4,5,6) MS F BEGUM (1,2,3,4,5,6) MR. L MOHAN (1,2,3,4,5,6) MRS. K H CHOUDHURY (1,2,3,4,5,6) MR S PAUL (1,2,3,4,5,6)
	WITH Crl.M.C./823/2012 in Crl.A./184/2017	THE STATE OF ASSAM, Versus MD. SAMSER ALI and ORS,	PP, ASSAM	

4	WITH Crl.A./222/2016	MISS PURNIMA BEGUM Versus THE STATE OF ASSAM and 10 ORS,	MR.J I BORBHUIYA MR.R ALI MS.F BEGUM	MR. P D NAIR (R11) MR G ALAM (R11) MR. E AHMED(R- 2 to 11) MR.N I KHANR- 2 to 11 MR. H ROHMAN (R11) S R A NASER (R11) PP, ASSAM
5	Crl.A./36/2019 WITH LCR 6 FILES, P.B.-2	MUSTT ROHIMA KHATUN AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN	PP, ASSAM
6	Crl.A./208/2020 WITH LCR 7 FILES	ANOWAR MANDAL Versus SIRAJUL HOQUE AND 8 ORS	MR. A CHOUDHURY MR. R ALI MR. P K DAS MR. N MAHAJAN	MR. I A CHOUDHURY PP, ASSAM
7	W.P.(Crl.)/22/2021 CRL.REV.P. 4/2019(D/O), FIXED	SH. LALRAMMAWIA Versus THE STATE OF MIZORAM AND ANR.	MR. A R MALHOTRA	PP, MIZORAM
8	CRL.A(J)/30/2021	HIRANYA KANDHA @ HIREN KANDHA Versus THE STATE OF ASSAM	MS R D MAZUMDAR, AMICUS CURIAE	PP, ASSAM
9	Crl.A./60/2022 WITH LCR 5 FILES, FIXED	SUKUR ALI AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR GIAS MR M Z SHAH MR. A AHMED	PP, ASSAM
	WITH I.A.(Crl.)/171/2022 in Crl.A./60/2022	SUKUR ALI AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR GIAS MR M Z SHAH MR. A AHMED	PP, ASSAM

HEARING

10	Death Sentence Ref./2/2021 WITH LCR 4 FILES, P.B.-2, FIXED	THE STATE OF ASSAM Versus BIKRAM HARIJAN @ CHANDAN HARIZON	PP, ASSAM	MR. B CHAKRABORTY MRS P HAZARIKA MR D K BHATTACHARYYA
11	WITH Crl.A./80/2021	BIKRAM HARIJAN @ CHANDAN HARZION Versus THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA MR. B CHAKRABORTY MRS P HAZARIKA	MR. S S BAROOAH, LEGAL AID COUNSEL PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 10/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
5)	MR. S B PRASAD	31-07-2022	To	13-08-2022
6)	MRS. N BARUAH	01-08-2022	To	13-10-2022
7)	MR D K DAS	08-08-2022	To	10-08-2022
8)	MR B KAUSHIK	03-08-2022	To	12-08-2022
9)	MR. S SINHA	04-08-2022	To	10-08-2022
10)	MR. R P SINGH	09-08-2022	To	23-08-2022
11)	MR. V K CHOPRA	16-08-2022	To	16-08-2022
12)	MR I HASSAN	09-08-2022	To	12-08-2022
13)	MR. P K TIWARI	09-08-2022	To	19-08-2022
14)	MR M Z AHMED	10-08-2022	To	12-08-2022
15)	MS B DUTTA	10-08-2022	To	12-08-2022
16)	MR. S BANIK	09-08-2022	To	11-08-2022
17)	MS. D GHOSH	09-08-2022	To	20-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,10th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 3:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 2

[THIS BENCH WILL SIT AT 3:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/763/2018 PART-HEARD	MAHESH HAZARIKA Versus THE GAUHATI HIGH COURT AND 3 ORS.	MR. N BORAH MR. H MAZUMDER	MR. Y DOLOI (SC, TRANSPORT DEPTT.) MR. U K NAIR (SC, GHC) MR. A DHAR (R-3) MD. F FARIDI (R-3)
2	Arb.P./32/2020 FIXED	NAYAK INFRASTRUCTURE PVT. LTD. Versus NORTH EAST FRONTIER RAILWAY AND ANR.	MR G N SAHEWALLA MR. U K NAIR MR D SENAPATI MR R SINGHA MR S DAS MR H K SARMA MR. M SAHEWALLA	MR. B K DAS SC, RAILWAY
3	Arb.P./33/2020 FIXED	NAYAK INFRASTRUCTURE PVT. LTD. Versus NORTH EAST FRONTIER RAILWAY AND ANR.	MR G N SAHEWALLA MR. U K NAIR MR D SENAPATI MR R SINGHA MR S DAS MR H K SARMA MR. M SAHEWALLA	DR. B N GOGOI SC, RAILWAY
4	Arb.P./34/2020 FIXED	BEB-DDS-RKD (JV)-NAYAK (JV) Versus NORTH EAST FRONTIER RAILWAY AND ANR.	MR G N SAHEWALLA MR. U K NAIR MR H K SARMA MR. R SINGHA MR. M SAHEWALLA	MS G SARMAH SC, RAILWAY
5	Arb.P./38/2020 FIXED	NAYAK INFRASTRUCTURE PVT. LTD. Versus NORTH EAST FRONTIER RAILWAY AND ANR.	MR G N SAHEWALLA MR. U K NAIR MR D SENAPATI MR R SINGHA MR S DAS MR H K SARMA MR. M SAHEWALLA	MR. J P MORE SC, RAILWAY
6	Arb.P./40/2020 FIXED	NAYAK INFRASTRUCTURE PVT LTD Versus NORTH EAST FRONTIER RAILWAY (CONS ORGANISATION) AND ANR	MR G N SAHEWALLA MR D SENAPATI MR R SINGHA MR H K SARMA MR. M SAHEWALLA	MR. U K NAIR MR S DAS MS G SARMAH (R-2) SC, RAILWAY
7	Arb.P./4/2021	NURUZ ZAMAN AHMED Versus DIGVIJAY ROY	MS. A BHATTACHARYYA MR. P KALITA	MR S H SIKDAR (R-1)
8	Arb.P./30/2021	SIKHA BHATTACHARJEE Versus RJ SUPPLY CHAIN SOLUTIONS AND 2 ORS.	MR. S P CHITTAWAT MR. MD I HAQUE	MR B CHOUDHURY MR. K P PATHAK

9	Arb.P./4/2022 FIXED	M/S HCC-DSD-VNR CONSORTIUM Versus NORTHEAST FRONTIER RAILWAY AND ANR.	MR. K GOSWAMI MS. A NEOG MS M KAKOTY MR. A SANDILYA	SC, RAILWAY
WITH				
10	Arb.P./7/2021	M/S. HCC-DSD-VNR CONSORTIUM Versus NORTHEAST FRONTIER RAILWAY	MR. K GOSWAMI MS. A NEOG MS M KAKOTY MR. A SANDILYA	SC, RAILWAY
WITH				
11	Arb.P./8/2021	M/S. HCC-DSD-VNR CONSORTIUM Versus NORTHEAST FRONTIER RAILWAY	MR. K GOSWAMI MS. A NEOG MS M KAKOTY MR. A SANDILYA	MS S CHAKRABORTY SC, RAILWAY
12	Arb.P./6/2022 FIXED	FATIK BHATTACHARJEE Versus PIUSH AGARWAL AND 2 ORS.	MR P SHARMAH MR P SONOWAL MR A DEKA MR S B SINHA	MR. B PATHAK (r-1,2,3) MR. R THADANI (r-1,2,3)
ORDERS				
13	Review.Pet./78/2020 WP(C)/242/2018 (Disposed)	MISSION DIRECTOR, AXOM SARBA SIKSHA ABHIJAN MISSION Versus SAHIDUR RAHMAN AND 3 ORS	MR. D SAIKIA MR. B CHOUDHURY	MR. M J BARUAH (R-1) SC, FINANCE
14	Review.Pet./18/2021 WP(C)/4243/2019 (Disposed)	THE DEPUTY COMMISSIONER, CHARAIDEO AND ANR. Versus PREM KANTA TANTABAI AND 7 ORS.	MR. J PATOWARY	

=====

=====

LEAVE NOTE OF ADVOCATES FOR 10/08/2022

-

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
5)	MR. S B PRASAD	31-07-2022	To	13-08-2022
6)	MRS. N BARUAH	01-08-2022	To	13-10-2022
7)	MR D K DAS	08-08-2022	To	10-08-2022
8)	MR B KAUSHIK	03-08-2022	To	12-08-2022
9)	MR. S SINHA	04-08-2022	To	10-08-2022
10)	MR. R P SINGH	09-08-2022	To	23-08-2022
11)	MR. V K CHOPRA	16-08-2022	To	16-08-2022
12)	MR I HASSAN	09-08-2022	To	12-08-2022
13)	MR. P K TIWARI	09-08-2022	To	19-08-2022
14)	MR M Z AHMED	10-08-2022	To	12-08-2022
15)	MS B DUTTA	10-08-2022	To	12-08-2022
16)	MR. S BANIK	09-08-2022	To	11-08-2022
17)	MS. D GHOSH	09-08-2022	To	20-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,10th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-II

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CIVIL BENCH-II), ALONG
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3831/2021	MD MAZID ALI AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. M KALITA MR. A PHUKAN MR. J HATIMURIA	SC, SEC. EDU.
2	WP(C)/4051/2021	S BALADEB SINGHA Versus THE STATE OF ASSAM AND 5 ORS.	MR. JUNM LASKAR MS. A AHMED	SC, SEC. EDU. SC, N C T E
3	Cont.Cas(C)/438/2022	NUR HUSSAIN PRODHANI Versus SMT. SURANJANA SENAPATI, ACS	MR. M R KHANDAKAR	
4	WP(C)/3437/2022 FIXED	PUSPA SINGH Versus THE STATE OF ASSAM AND 6 ORS	MR. M KHAN MR. A BURAGOHAIN MR. J RAHMAN	SC, ELEM. EDU GA, ASSAM SC, SSA
5	WP(C)/3639/2022 FIXED	MEHBUB ALAM MAZUMDER Versus THE STATE OF ASSAM AND 4 ORS	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	GA, ASSAM SC, EDU
6	WP(C)/3168/2022	BIKRAM NATH Versus THE STATE OF ASSAM AND 5 ORS.	MR. C BORUAH MR. R BORO MR A BORUAH	GA, ASSAM SC. EDU.
7	WP(C)/4355/2022	HEMANTA KUMAR CHETIA Versus THE STATE OF ASSAM AND 3 ORS.	DR. B N GOGOI	SC, ELEM. EDU GA, ASSAM
8	WP(C)/4478/2022	RITAMONI BHARALUA Versus THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA MS. P SAHARIA	SC, ELEM. EDU SC, SSA SC, SEBA
9	WP(C)/4708/2022 FIXED	SWELL ALOM LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, ELEM. EDU GA, ASSAM
10	WP(C)/4717/2022 FIXED	GUDEN SINGH @ JAMILA ZAMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. S P CHOUDHURY	SC, ELEM. EDU
11	WP(C)/4822/2022 FIXED	SUDIPTA HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS.	MR. J C GOGOI MR B ISLAM	SC, ELEM. EDU

12	WP(C)/5045/2022 FIXED	ROFIQUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS.	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, HIGHER EDU GA, ASSAM SC, FINANCE
13	WP(C)/5126/2022	MD. HIFZUR RAHMAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. C BORUAH MR. R BORO MR A BORUAH	SC, HIGHER EDU
14	WP(C)/5131/2022 B/O	SANBWLAORI BRAHMA AND 3 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, ELEM. EDU GA, ASSAM SC, BTC
15	WP(C)/5134/2022	MD. ABDUL RAHIM Versus THE STATE OF ASSAM AND 7 ORS.	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU SC, FINANCE SC, BTC
16	WP(C)/5144/2022	ABDUR NOOR MIAH Versus THE STATE OF ASSAM AND 7 ORS.	MRS R BEGUM MR. N AHMED MR R A AHMED MR M AHMED	SC, ELEM. EDU GA, ASSAM SC, FINANCE
17	WP(C)/5145/2022	ABU NASER MOLLAH Versus THE STATE OF ASSAM AND 5 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI	SC, ELEM. EDU GA, ASSAM
18	WP(C)/5151/2022	DHRUBAJEET BASUMATARY Versus THE STATE OF ASSAM AND 7 ORS.	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU SC, BTC SC, FINANCE
19	WP(C)/5153/2022	BHARATI BARMAN Versus THE STATE OF ASSAM AND 6 ORS.	MRS R BEGUM MR. N AHMED MR R A AHMED MR M AHMED	SC, ELEM. EDU SC, FINANCE
20	WP(C)/5157/2022	DR. AMAD UDDIN Versus THE STATE OF ASSAM AND 3 ORS.	MR J ABEDIN MR. K I MAZUMDER	SC, HIGHER EDU GA, ASSAM
21	WP(C)/5181/2022	ABDUR ROSHID Versus THE STATE OF ASSAM AND 5 ORS.	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, ELEM. EDU GA, ASSAM
22	WP(C)/5186/2022	DHANASHREE KALITA Versus THE STATE OF ASSAM AND 4 ORS.	MR D MAHANTA	SC, HIGHER EDU SC, U G C SC, BTC

ORDER (STAY VACATING)

23	I.A.(Civil)/2332/2021 in WP(C)/2132/2021 WITH WP(C)/2132/2021	PARBATI KONWAR Versus MUKTA RAM DEKA MUKTA RAM DEKA Versus THE STATE OF ASSAM AND 6 ORS	MR. P MAHANTA MR. A DEKA	MR. A DEKA SC, ELEM. EDU GA, ASSAM MR. P MAHANTA MR B N KONWAR
24	I.A.(Civil)/62/2022 in WP(C)/1606/2021 WITH WP(C)/1606/2021	KAMAKHYA CH. MANDAL Versus NIRMAL CHANDRA SARKAR NIRMAL CHANDRA SARKAR Versus THE STATE OF ASSAM AND 6 ORS	MR M DEKA MR S HOQUE MR S JAFRI MR. A R BHUYAN MR. A GANGULY MR T CHHETRI MR S ISLAM	SC, ELEM. EDU SC, ELEM. EDU GA, ASSAM MD S HOQUE (R-8) MR S JAFRI (R-8)

ORDER (IMPLEADMENT OF PARTY)

25	I.A.(Civil)/1764/2022 WITH Review.Pet./89/2017(D/O), Review.Pet./100/2016 (D/O), Cont.Cas(C)/124/2018 (D/O), WP(C)/349/2009 (D/O), WP(C)/2567/2010 (D/O), WP(C)/3286/2014(D/O), WP(C)/4054/2006(D/O), WP(C)/4433/2001 (D/O) in Cont.Cas(C)/124/2018	GOPAL CH. BARUAH AND 16 ORS. Versus BIJOYA CHOUDHURY, ACS AND ANR.	MR. D BHUYAN	SC, ELEM. EDU
----	---	---	--------------	---------------

WITH

Cont.Cas(C)/124/2018

GOPAL CH. BARUAH AND 16 ORS.

Versus

PRITAM SAIKIA AND ANR.

MR. U K NAIR
MR R ISLAM
MR. D BHUYANMR. D SAIKIA
MR. A DEKA
MS. N PHUKAN
MR. S M T CHISTIE**ADMISSION**26 WP(C)/7831/2016
PART-HEARD, FIXEDDHANI RAM SAIKIA
Versus
STATE OF ASSAM and 3 ORS.MR.K K MAHANTA(Sr.Adv.)
MR.B HUSSAIN
MR.P B MAZUMDERMR.S K TALUKDAR(R- 3&4)
MR.A ACHARYA(R- 5 - 15)
MS.H DASR- 3and4
SC, EDUCATION
MR.D BANIA(R- 3&4)(R- 5 -
15)27 WP(C)/1084/2018
FIXEDPARAN CHANDRA DEKA
Versus
THE STATE OF ASSAM AND 4 ORS.MR. S NEOG
MS. S G BARUAH
MR. B BORGHAINSC, SEC. EDU.
MR B SINHA
MR. A NATH
MR. M GOGOI**WITH**I.A.(Civil)/3378/2018
in WP(C)/1084/2018SATYAJIT BORA
Versus
PARAN CHANDRA DEKA AND 4 ORS.MR. B CHAKRAVARTY
MR. A NATHMS. S G BARUAH
MR. B BORGHAIN28 WP(C)/1048/2019
FIXEDJATINDRA NATH DEKA
Versus
THE STATE OF ASSAM AND 3 ORS.MR. N BARUAH
MS. P DUTTASC, SEC. EDU.
MR. I H SAIKIA
MR. K KALITA
MR. M R CHOUDHURY
MS L HMAR

29 WP(C)/237/2020

SYED FIDDUSAR RAHMAN
Versus
THE STATE OF ASSAM AND 9 ORSMR. M K CHOUDHURY
MR. R C SAIKIA
MS. K SAIKIA
MS. N DEY
MS N DAS
MR S DAS
MR G BARUAHSC, ELEM. EDU
SC, ELEM. EDU
MR S R NAWAZ (R-11)
MR J U AHMED (R-11)
SC, BTC30 WP(C)/1493/2020
FIXEDABUBAKKAR SIDDIQUE
Versus
THE STATE OF ASSAM AND 7 ORS.MR. M A I HUSSAIN
MR A R BHUYAN
MS. T A AHMEDSC, ELEM. EDU
GA, ASSAM
SC, BTADC31 WP(C)/2089/2020
FIXEDARUNAV KAR AND 61 ORS.
Versus
THE STATE OF ASSAM AND 15 ORS.MR. D DAS SR. ADV
R SARMAH
MR H K NATH
MR. K MOHAMMED
MS T PARASHARSC, HIGHER EDU
SC, HIGHER EDU
MR. S C KEYAL
SC, APSC**WITH**I.A.(Civil)/1622/2020
in WP(C)/2089/2020ASSAM PUBLIC SERVICE COMMISSION
AND ANR**Versus**

ARUNAV KAR AND 75 ORS

SC, APSC

SC, HIGHER EDU
MR. S C KEYAL
R SARMAH
MR H K NATH32 WP(C)/5015/2020
FIXEDISLAM UDDIN MAZUMDER
Versus
THE STATE OF ASSAM AND 3 ORS.MR. A M BARBHUIYA
MR. J N ISLAM
MS A BEGUM

SC, SEC. EDU.

33 WP(C)/356/2021

RIZWAN AHMED
Versus
CENTRAL BOARD OF SECONDARY
EDUCATION AND 2 ORSMS R BEGUM
MR. N SHARMA

SC, CBSE

34 WP(C)/605/2021

KABITA DEKA AND ANR.
Versus
THE STATE OF ASSAM AND 4 ORS.MR. R C SAIKIA
MS. K SAIKIA
MR S DASSC, SEC. EDU.
SC, U G C35 WP(C)/1382/2021
B/OMD. KHALIL RAHMAN
Versus
THE STATE OF ASSAM AND 4 ORS

MR. U K GOSWAMI

SC, SEC. EDU.
MR. A DEKA (R-5)

36 WP(C)/3588/2021

UPEN CHANDRA TAYE
Versus
THE COMMISSIONER AND SECRETARY
AND 6 ORS.MR. B K DAS
MR. H GOGOISC, ELEM. EDU
MR. P MAHANTA (r-6,7)37 WP(C)/5028/2021
FIXEDAFRUZA KHATUN
Versus
THE STATE OF ASSAM AND 7 ORSMR. A F N U MOLLAH
K ZAMANSC, ELEM. EDU
GA, ASSAM
MR. S HAQUE (R NO.7)
SC, FINANCE

	WITH I.A.(Civil)/1093/2022 in WP(C)/5028/2021	NASHIR UDDIN AHMED Versus AFRUZA KHATUN AND 6 ORS		SC, ELEM. EDU SC, FINANCE
38	WP(C)/5652/2021	HARKHALI YADAV Versus THE STATE OF ASSAM AND 4 ORS	MR. S BISWAS MS D DEVI	SC, ELEM. EDU SC, FINANCE DEPTT.
39	WP(C)/6539/2021 FIXED	SUHANA KUMARI AND 6 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. K A MAZUMDER MR S AHMED MR A HAI	GA, ASSAM ASSTT.S.G.I.
40	WP(C)/1262/2022 B/O	PIYALI DEBNATH Versus THE STATE OF ASSAM AND 4 ORS	MR. J AHMED MS A HUSSAIN MS. N HASINA MR Z RAHMAN R BEGUM	SC, HIGHER EDU
41	WP(C)/4270/2022 B/O	MD. MUSTAQUE AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI N ISLAM	SC, SEC. EDU.
<u>ORDERS</u>				
42	Review.Pet./113/2012 WP(C) 6921/2010 (D/O)	MD MANIRUL ISLAM Versus THE STATE OF ASSAM AND ORS	MR.A B CHOUDHURY MR.M A CHOUDHURY MR.WISE IMRAN	MR.H R A CHOUDHURY MR.A B SIDDIQUE MR.F U BORBHUYA MR.J ISLAM SC, EDU
43	WITH Cont.Cas(C)/294/2012	MD. MANIRUL ISLAM Versus ATAUR RAHMAN and ORS	MR.A B CHOUDHURY MR.M A CHOUDHURY MR.WISE IMRAN	
44	WITH WP(C)/5258/2012	NUROL AMIN SARKAR Versus THE STATE OF ASSAM AND ORS	MR.A B CHOUDHURY MR.M K SARMA MR.M A CHOUDHURY MS.K DEKA MR.WISE IMRAN	MR.H R A CHOUDHURY MR.J ISLAM MR.R A CHOUDHURY MR.T MOHAMMAD SC, EDU
45	WP(C)/794/2021 FIXED	APARAJITA DAS Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS	MR. S BORA MR. A GANGULY MR T CHHETRI	SC, GMC
46	WP(C)/3533/2021 WP(C) 3415/2021(D/O), FIXED	DAMBAR BALLAV SARMA Versus THE STATE OF ASSAM AND 6 ORS.	MR B D DAS MR H K SARMA MRS R DEKA	MR B P BORAH (R-6,7) MR P J DUTTA (R-6,7) MR R S RONGHANG (R-6,7) SC, EDU SC, K A A C
47	Cont.Cas(C)/176/2022	TARUN CHANDRA BARMAN Versus SMTI. MAMTA HOJAI AND 3 ORS.	MR R DHAR	MR. P MAHANTA (R4) MS. P SAHARIA (R4)
48	Cont.Cas(C)/202/2022 FIXED	PROSENJIT GHOSH AND 17 ORS. Versus DR. BIJOYA CHOUDHURY AND 2 ORS	MR. JYOTIRMOY ROY MR. R HAZARIKA	
49	WP(C)/1268/2022 B/O	MAITRI MANNA Versus THE STATE OF ASSAM AND 4 ORS	MR. J AHMED MS A HUSSAIN MS. N HASINA MR Z RAHMAN R BEGUM	SC, HIGHER EDU
50	WP(C)/3723/2022 B/O	ABUL KALAM AZAD Versus THE GOVT OF ASSAM AND 2 ORS	MR A R BHUYAN MR A ALI MR. Y ALI	SC, HIGHER EDU
51	WITH WP(C)/6427/2021	NAWSHAD ALI AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR. M P SARMA MS S SARMA HAZARIKA MR A CHAKRABORTY MR A CHETIA	SC, HIGHER EDU SC, AG (A AND E) MR A ALI (r-4)

52	WITH Cont.Cas(C)/230/2022	NAWSHAD ALI AHMED Versus DHARMA KANTA MILI, ACS AND ANR	MR. U K NAIR MR. M P SARMA MR A CHAKRABORTY	SC, HIGHER EDU MR. A R BHUYAN (R2) MR. K GOGOI MR A ALI MR A ALI MR S DAS MR. Y ALI (R2)
53	WITH WP(C)/353/2022	NAWSHAD ALI AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MR A CHAKRABORTY	SC, HIGHER EDU MR. S K MEDHI (r-3)
54	WP(C)/4301/2022 B/O	DR. RAMA PRASAD BISWAS Versus THE STATE OF ASSAM AND 6 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	SC, HIGHER EDU SC, AG SC, ASSAM UNIVERSITY
55	WP(C)/4379/2022 FIXED	SUBHAS BHATTACHARJEE Versus THE STATE OF ASSAM AND 8 ORS.	MR B M DEKA MS P THAPA MS D MAHANTA	SC, SEC. EDU. GA, ASSAM SC, AG SC, FINANCE
<u>HEARING</u>				
56	WP(C)/951/2018 FIXED	DR. Y. MONOJIT SINGHA Versus THE STATE OF ASSAM AND 5 ORS.	MR. D DAS SR. ADV MR. JUNM LASKAR MS. A AHMED	SC, HIGHER EDU MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR
57	WITH WP(C)/3620/2018	DR. JAYASHREE SEN Versus STATE OF ASSAM AND 4 ORS.	MR B D DAS MR. A K DUTTA MR. A K DUTTA MR. B PURKAYASTHA MR. B PURKAYASTHA	SC, HIGHER EDU MR. JUNM LASKAR

=====

=====

LEAVE NOTE OF ADVOCATES FOR 10/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
5)	MR. S B PRASAD	31-07-2022	To	13-08-2022
6)	MRS. N BARUAH	01-08-2022	To	13-10-2022
7)	MR D K DAS	08-08-2022	To	10-08-2022
8)	MR B KAUSHIK	03-08-2022	To	12-08-2022
9)	MR. S SINHA	04-08-2022	To	10-08-2022
10)	MR. R P SINGH	09-08-2022	To	23-08-2022
11)	MR. V K CHOPRA	16-08-2022	To	16-08-2022
12)	MR I HASSAN	09-08-2022	To	12-08-2022
13)	MR. P K TIWARI	09-08-2022	To	19-08-2022
14)	MR M Z AHMED	10-08-2022	To	12-08-2022
15)	MS B DUTTA	10-08-2022	To	12-08-2022
16)	MR. S BANIK	09-08-2022	To	11-08-2022
17)	MS. D GHOSH	09-08-2022	To	20-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday, 10th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 4

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO SPECIAL DIVISION BENCH),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/5122/2022	MD. EKRAMUL HUSSAIN Versus THE UNION OF INDIA AND 7 ORS.	MD. A J ATIA MS J MARIYAM MS A H ATIA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
2	WP(C)/5130/2022	MD. MANTAZ ALI @ MOMTAZ ALI Versus THE UNION OF INDIA AND 3 ORS	MR. U DUTTA MS. R R SAIKIA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
3	WP(C)/5136/2022	ANUP BISWAS Versus THE UNION OF INDIA AND 8 ORS.	MR S DAS MR. R MAJUMDAR MS. T THAKRUIA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
4	WP(C)/5184/2022	BAKKAR ALI @ ABUBAKKAR MIA Versus THE UNION OF INDIA AND 5 ORS.	MRS S RAHANA MR. A M AHMED MR J M SULAIMAN P. GHOSH	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
<u>ADMISSION</u>				
5	WP(C)/1131/2018 WITH LCR	ABDUL KADIR Versus THE UNION OF INDIA AND 7 ORS.	MD I UDDIN MRS. R MOMTAZ	SC, NRC SC, FT ASSTT.S.G.I. SC, ECI
6	WITH WP(C)/2480/2017	HASINA KHATUN Versus THE UNION OF INDIA and 3 ORS.	MS.A BEGUM MS.N BEGUM MRS.R CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
7	WITH WP(C)/3716/2017	JAHERA BIBI Versus THE UNION OF INDIA and 3 ORS.	MR.A T SARKAR MDK RAHMAN	GA, ASSAM ASSTT.S.G.I.

8	WITH WP(C)/5110/2017	MUSTT. HASENA BHANU Versus THE UNION OF INDIA and 3 ORS.	MR.A R SIKDAR MR.M H TALUKDAR MR.N UDDIN	GA, ASSAM ASSTT.S.G.I.
9	WITH WP(C)/5379/2017	AMINA BEGUM @ AMELA KHATUN Versus THE UNION OF INDIA and 3 ORS.	MR.A R SIKDAR MR.M H TALUKDAR	GA, ASSAM ASSTT.S.G.I.
10	WITH WP(C)/5659/2017	ABDUL SALAM @ SALAM ALI Versus THE UNION OF INDIA and 3 ORS.	MR.A R SIKDAR MR.N AHMED MR.A KALAM	GA, ASSAM ASSTT.S.G.I.
11	WITH WP(C)/7372/2017	AZAD ALI Versus THE UNION OF INDIA and 3 ORS	MR.A R SIKDAR MS.S PARVEEN MR.A ALI MR.M H TALUKDAR	GA, ASSAMR. 2,3 and 4. ASSTT.S.G.I.(R. 1.)
12	WITH WP(C)/8162/2017	AYNAL HAQUE Versus THE UNION OF INDIA and 3 ORS.	MS.R CHOUDHURY MR.A H M R CHOUDHURY MS.P SARMAH	GA, ASSAM ASSTT.S.G.I.
13	WITH WP(C)/8187/2017	AKBAR ALI Versus THE UNION OF INDIA and 3 ORS.	MR.A H M R CHOUDHURY MS.P SARMAH MRS.R CHOUDHURY	GA, ASSAM SC, NRC SC, ELECTION COMMISSION. ASSTT.S.G.I.
14	WITH WP(C)/8200/2017	MAYNAL HAQUE Versus THE UNION OF INDIA and 3 ORS.	MR.A H M R CHOUDHURY MS.P SARMAH MRS.R CHOUDHURY	GA, ASSAM MR.D BARUAH SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. MRS A VERMA
15	WITH WP(C)/247/2018	ABUL HUSSAIN@ ABDUL HUSSAIN Versus THE UNION OF INDIA	MS. R CHOUDHURY MR. A H M R CHOUDHURY P S SHARMA	ASSTT.S.G.I.
16	WITH WP(C)/254/2018	MAYNAL HAQUE Versus THE UNION OF INDIA	MS. R CHOUDHURY MR. A H M R CHOUDHURY P S SARMAH	GA, ASSAM ASSTT.S.G.I.
17	WITH WP(C)/258/2018	TAHER ALI Versus THE UNION OF INDIA	MS. R CHOUDHURY MR. A H M R CHOUDHURY MS. S S ZIA	MR. U K NAIR, SC, F.T. ASSTT.S.G.I.
18	WITH WP(C)/266/2018	NAHER ALI Versus THE UNION OF INDIA	MS. R CHOUDHURY MR. A H M R CHOUDHURY MS. S S ZIA	ASSTT.S.G.I.
19	WITH WP(C)/536/2018	CHIRATAN BIBI Versus THE UNION OF INDIA AND 4 ORS	MS F BEGUM MRS. S ROY MR R ALI MRS. B CHAKRABORTY	SC, NRC, MS A VERMA ASSTT.S.G.I. SC, ECI, MR D BARUAH
20	WITH WP(C)/4450/2018	SAFIA KHATOON Versus THE UNION OF INDIA AND 7 ORS.	ALHAJJ INAM UDDIN MRS. R MOMTAZ	SC, NRC MR J PAYENG MR. D BARUAH ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION. MRS A VERMA

21	WITH WP(C)/5087/2018	MEHERJAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR J HUSSAIN MR A ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
22	WITH WP(C)/5150/2018	KARFULI NESSA Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MR. R AHMED MR S ISLAM MR. M ALI MR P K DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
23	WITH WP(C)/5165/2018	SOFIQL ISLAM Versus THE UNION OF INDIA AND 5 ORS.	MR A R BHUYAN MR. S RANA	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
24	WITH WP(C)/8205/2018	ABDUL OHAB SHEIKH @ OHAB SHEIKH Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, NRC (R6) ASSTT.S.G.I. SC, ELECTION COMMISSION. (R5) SC, F.T (R2TO4)
25	WITH WP(C)/1094/2019	UJJALA DEY SINGH Versus THE UNION OF INDIA AND 7 ORS.	ALHAJJ INAM UDDIN MRS. R MOMTAZ	SC, NRC MR J PAYENG MR. D BARUAH ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION. MRS A VERMA
26	WITH WP(C)/4889/2019	ABDUL KAYUM Versus THE UNION OF INDIA AND 7 ORS.	ALHAJJ INAM UDDIN MRS. R MOMTAZ	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
27	WITH WP(C)/5057/2019	ABU BAKKAR @ ABUBAKKAR SIDDIQUE Versus THE UNION OF INDIA AND 7 ORS.	ALHAJJ INAM UDDIN SC, NRC MRS. R MOMTAZ SC, ECI	ASSTT.S.G.I. SC, F.T
28	WITH WP(C)/5466/2019	MATIUR RAHMAN Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MR S ISLAM MS F N ZAMAN MS. R AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
29	WITH WP(C)/6424/2019	ANJUMA BIBI @ AZUMA BIBI Versus THE UNION OF INDIA AND 5 ORS	MR Z HUSSAIN MR M HOQUE	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
30	WITH WP(C)/6427/2019	FORIDUL ISLAM Versus THE UNION OF INDIA AND 7 ORS	MR A R BHUYAN MR. M A I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
31	WITH WP(C)/7961/2019	KUDRAT ALI @ KURJAT ALI Versus UNION OF INDIA AND 5 ORS.	MS. R CHOUDHURY MS. S S ZIA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

32	WITH WP(C)/174/2020	JELEKA KHATUN @ JELEKA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR F HAQUE	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
33	WITH WP(C)/561/2020	MIZANUR RAHMAN Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR A ALI MR N ISLAM MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
34	WITH WP(C)/674/2020	RAHILA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR A ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
35	WITH WP(C)/752/2020	SHARIFAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
36	WITH WP(C)/1525/2020	MIYA HUSSAIN Versus THE UNION OF INDIA AND 7 ORS.	MS. D GHOSH MR. M AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
37	WITH WP(C)/1656/2020	NUR NEHAR BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR Z HUSSAIN MS B B AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
38	WITH WP(C)/1743/2020	MOHAR ALI @ MD. MAHAR ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR N AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
39	WITH WP(C)/1839/2020	SHOKHIA KHATUN @ SUKIYA KHATUN Versus THE UNION OF INDIA AND 7 ORS.	MS. D GHOSH MR. M AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
40	WITH WP(C)/1978/2020	AJIBUR RAHMAN Versus THE UNION OF INDIA AND 6 ORS.	MR. A S CHOUDHURY MR A MOTALIB MR R A AHMED MR S HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
41	WITH WP(C)/4701/2020	AAIUDDIN ALI @ AINUDDIN ALI Versus THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MRS H AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
42	WITH WP(C)/5493/2020	JOYNAL ABEDIN Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
43	WITH WP(C)/5496/2020	SHAJEDA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. A T SARKAR MR. M ISLAM MS. R RAHMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

44	WITH WP(C)/70/2021	SABJAN NESSA @ SAMARJAN NESSA Versus UNION OF INDIA AND 7 ORS.	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
45	WITH WP(C)/397/2021	MOHAR ALI Versus THE UNION OF INDIA AND 7 ORS	MR. A R SIKDAR MD. S ALOM MD A ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
46	WITH WP(C)/561/2021	SAHAR ALI Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. H ALI MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
47	WITH WP(C)/571/2021	LAL BHANU BIBI Versus THE UNION OF INDIA AND 6 ORS	MR. M KHAN MR. J RAHMAN MD J ALOM MR R ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
48	WITH WP(C)/586/2021	ABUL BASHAR Versus THE UNION OF INDIA AND 7 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	SC, NRC SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION. SC, F.T SC, ELECTION COMMISSION.
49	WITH WP(C)/693/2021	MUSSTT. GOLAP JAN Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. H ALI MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
50	WITH WP(C)/1099/2021	DILBAR ALI MONDAL @ DILBAR HUSSAIN MANDAL Versus THE UNION OF INDIA AND 5 ORS	MR. A T SARKAR MD B ZAMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
51	WITH WP(C)/1219/2021	HASINA BEGUM Versus THE UNION OF INDIA AND 6 ORS	MR. N A AHMED MR A ALI MR. Y ALI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
52	WITH WP(C)/1420/2021	MAYURJAN NESSA @ MOYOUR JAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR F HAQUE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
53	WITH WP(C)/2432/2021	MAZIYA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR M M ZAMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
54	WITH WP(C)/2515/2021	AKLIMA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
55	WITH WP(C)/2571/2021	MUSSTT HUSNARA BEGUM Versus THE UNION OF INDIA AND 7 ORS	MS M D MEDHI MR. B C DAS	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

56	WITH WP(C)/2700/2021	ASURUDDIN Versus THE UNION OF INDIA AND 5 ORS	SC, NRC MR. A R SIKDAR MD A ALI MR. S I TALUKDAR M M ZAMAN	ASSTT.S.G.I. SC, ECI SC, F.T
57	WITH WP(C)/5812/2021	SAJIRON NESSA @ SOJIRON NESSA @ SOJIBON NESSA Versus THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
58	WITH WP(C)/5909/2021	NUR UDDIN Versus HE UNION OF INDIA AND 6 ORS	MR. M ALI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
59	WITH WP(C)/6840/2021	SOBURA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR. M ALI MR. R ISLAM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
60	WITH WP(C)/7099/2021	AINUL HAQUE Versus THE UNION OF INDIA AND 7 ORS	MR. P RAHMAN MR S ISLAM	SC, NRC SC, F.T SC, ECI ASSTT.S.G.I.
61	WITH WP(C)/1131/2022	SHIRAJUL HUSSAIN @ SIRAJUL HUSSAIN Versus THE UNION OF INDIA AND 7 ORS	MR. B K SEN MR F HAQUE MR A HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
62	WITH WP(C)/3602/2022	MUSSTT SAMIRON NESSA Versus THE UNION OF INDIA AND 6 ORS	MR. N UDDIN MR. M ISLAM MR. S K CHETRY	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
63	WP(C)/2506/2018 FIXED, WITH LCR	SAHITAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. S ISLAM MR. N HOSSAIN MR A HAWARI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
64	WP(C)/3385/2018 WITH LCR	KARFUL NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MR. F A HASSAN MR R KARIM MS. K LR YANTHAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
65	WP(C)/3387/2018 WITH LCR	RAYMONA KHATUN @ RAYMONA NESSA Versus THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS MR. A MATIN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
66	WP(C)/3494/2018 WITH LCR	MONI BEGUM @ MONI KHATUN @ MONI MIYA Versus THE UNION OF INDIA AND 5 ORS.	MR. A K GUPTA MR H J TAMULI MR. D KALITA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION.
67	WP(C)/4908/2018 WITH LCR	ABDUL KADIR Versus THE UNION OF INDIA AND 4 ORS.	MR. U DUTTA MS A DAS	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI

68	WP(C)/4914/2018 WITH LCR	JINNAT ALI AHMED Versus THE UNION OF INDIA AND 6 ORS.	MD. B ISLAM MR. M HOQUE MR. A A MONDAL MD S HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
69	WP(C)/4929/2018 WITH LCR	ANNESH ALI @ MD. ANASH ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. A M KHAN MR. R ALI MD R AMIN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
70	WP(C)/4934/2018 WITH LCR	MUSSTT. KHAIMOLA BIBI Versus THE UNION OF INDIA AND 9 ORS	MR. M R KHANDAKAR MR. A K AZAD	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
71	WP(C)/4937/2018 WITH LCR	BABUL HUSSAIN Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MRS H AHMED MR. A MATIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
72	WP(C)/4949/2018 WITH LCR	AMINA BIBI @ AMINA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MR. M ALI MR S ISLAM MR P K DAS	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
73	WP(C)/4957/2018 WITH LCR	ALEKA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MD. B ISLAM MR. S HUSSAIN MR. A A MONDAL	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
74	WP(C)/4997/2018 WITH LCR	PRANAY DEY AND 2 ORS. Versus THE UNION OF INDIA AND 6 ORS	MS. B BHUYAN MR. N BORAH	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION.
75	WP(C)/5007/2018 WITH LCR	ABDUL SUKUR AND 5 ORS. Versus UNION OF INDIA AND 6 ORS.	MR. K LAHKAR MR D BARMAN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
76	WP(C)/5008/2018 WITH LCR	SOBURJAN KHATOON Versus THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MS. N DEKA MR. S ROY	SC, NRC MS. N DEKA SC, F.T SC, ELECTION COMMISSION.
77	WP(C)/5025/2018 WITH LCR	HARBALA BEGUM @ AARBALA KHANTUN Versus THE UNION OF INDIA AND 4 ORS.	MR A A DEWAN MR. J N ISLAM MS. P PHUKAN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
78	WP(C)/5028/2018 WITH LCR	ANOWARA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. A T SIKDER MR. B HUSSAIN MR. S ALIM	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI

79	WP(C)/5030/2018 WITH LCR	NAJBAT KHAN Versus THE UNION OF INDIA AND 5 ORS.	MR. S B RAHMAN MR A W AMAN MR S A BARBHUIYA	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
80	WP(C)/5088/2018 WITH LCR	ADORBHAN BIBI Versus THE UNION OF INDIA AND 5 ORS.	MR. D SARMAH MR. D K BAGCHI MR J PAYENG	SC, NRC MR. D BARUAH MS. A VERMA ASSTT.S.G.I. SC, ECI SC, F.T
81	WP(C)/5098/2018 WITH LCR	BAHARUL ISLAM Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MR. M ALI MR S ISLAM MR P K DAS MS. R AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T

ORDERS

82	I.A.(Civil)/1939/2022 WITH LCR in WP(C)/2648/2022	JULMOT ALI Versus THE UNION OF INDIA AND 7 ORS.	MR S DEY MS. D GHOSH MS. P NEOG MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
----	--	--	--	--

WITH

WP(C)/2648/2022

JULMOT ALI
Versus
THE UNION OF INDIA AND 7 ORS

MS. D GHOSH
MS N DEKA
MS H BETALA
MR I CHAKMA

GA, ASSAM
SC, NRC
ASSTT.S.G.I.
SC, ECI
SC, F.T

83	I.A.(Civil)/2220/2022 FIXED, WITH WP(C)/4044/2022 (D/O) in WP(C)/4044/2022	NOOR JAHAN Versus THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA MS. P. NAG	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
----	--	---	--	--

STAY MATTERS

84	WP(C)/8208/2018 WITH LCR	SHASHIBHAN BEGUM @ SASHI BANU Versus THE UNION OF INDIA AND 5 ORS.	MR D BARMAN MR. J A AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
85	WP(C)/2246/2019 T	TAYAB ALI Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR J HUSSAIN MR A ALI MR. L HUSSAIN	MR. S C KEYAL SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
86	WP(C)/8225/2019 WITH LCR	RUKIYA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MR. A R SIKDAR MR A ALI MR. S ISLAM MR. Y ALI	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
87	WP(C)/1792/2020 WITH LCR	ANNA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
88	Review.Pet./118/2021 WITH WP(C)/4369/2017 (D/O), LCR	ALO NANDI Versus THE UNION OF INDIA AND 3 ORS	MR. P N CHOUDHURY MRS. H SARMAH MR A CHANDRAN MR. S DUTTA	GA, ASSAM MR J PAYENG ASSTT.S.G.I. SC, F.T

=====

=====

LEAVE NOTE OF ADVOCATES FOR 10/08/2022

-

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
5)	MR. S B PRASAD	31-07-2022	To	13-08-2022
6)	MRS. N BARUAH	01-08-2022	To	13-10-2022
7)	MR D K DAS	08-08-2022	To	10-08-2022
8)	MR B KAUSHIK	03-08-2022	To	12-08-2022
9)	MR. S SINHA	04-08-2022	To	10-08-2022
10)	MR. R P SINGH	09-08-2022	To	23-08-2022
11)	MR. V K CHOPRA	16-08-2022	To	16-08-2022
12)	MR I HASSAN	09-08-2022	To	12-08-2022
13)	MR. P K TIWARI	09-08-2022	To	19-08-2022
14)	MR M Z AHMED	10-08-2022	To	12-08-2022
15)	MS B DUTTA	10-08-2022	To	12-08-2022
16)	MR. S BANIK	09-08-2022	To	11-08-2022
17)	MS. D GHOSH	09-08-2022	To	20-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,10th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 5

[CIVIL BENCH-III

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 1 TO 63), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)(Suo Moto)/1/2022	XXX Versus IN RE - KUJENDRA DOLEY	SC, GHC	
2	Cont.Cas(C)/436/2022	NRIPENDRA KR. DEKA Versus BISHWA DEEP DAS AND 5 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	
3	Cont.Cas(C)/439/2022	BIMAL CHETRI Versus BISWAJIT GOSWAMI, ACS	MR. B CHAKRABORTY MR K KASHYAB	
4	Cont.Cas(C)/440/2022	SUPTA DEY Versus DIBYAJYOTI DAS	MR. M DUTTA MS S DEV MR J MAHANTA	
5	WP(C)/3199/2022 FIXED	SAURAV SARMA Versus THE STATE OF ASSAM AND 5 ORS	MS. S S SAIKIA MR. M K SHARMA B KRISHNA	GA, ASSAM SC, P W D
6	WP(C)/3439/2022	BUBUL CHANDRA DEKA @ BABUL DEKA Versus THE STATE OF ASSAM AND 6 ORS	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	GA, ASSAM
7	WITH WP(C)/3443/2022	BASANTA NATH @ BASANTA KUMAR NATH Versus THE STATE OF ASSAM AND 5 ORS	MD B ISLAM MR. A A MONDAL MR S HUSSAIN	SC, P AND R.D.
8	WITH WP(C)/3475/2022	RABIN DEKA Versus THE STATE OF ASSAM AND 6 ORS	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	GA, ASSAM
9	WITH WP(C)/3479/2022	DEBENDRA NATH Versus THE STATE OF ASSAM AND 4 ORS	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	GA, ASSAM SC, PWD

10	WITH WP(C)/3481/2022	NAYAN KUMAR Versus THE STATE OF ASSAM AND 3 ORS	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	SC, CO OP GA, ASSAM
11	WITH WP(C)/3566/2022	SMTI. BIDYA BORA @ BIDYA BORAH Versus THE STATE OF ASSAM AND 6 ORS	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM MR S ISLAM	GA, ASSAM SC, HANDLOOM AND TEXTILE
12	WITH WP(C)/3568/2022	CHANDRA KANTA BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MD B ISLAM MR K UDDIN MR. A A MONDAL MR S HUSSAIN MR M HOQUE MR A ALAM	GA, ASSAM SC, HANDLOOM AND TEXTILE
13	WITH WP(C)/3867/2022	GITASRI PATHAK DAS Versus THE STATE OF ASSAM AND ANR	MR. S BORA MR. A GANGULY MR T CHHETRI	GA, ASSAM
14	WP(C)/3554/2022	PRANTIK SARMAH Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 18 ORS (F)	MR. S MITRA MR A K BORO	SC, APDCL
15	WP(C)/3977/2022	SANJIT CHOUDHURY AND 877 ORS. Versus THE STATE OF ASSAM AND 16 ORS.	MRS S B CHOUDHURY	GA, ASSAM SC, FINANCE
16	WP(C)/4061/2022	NITISH CHAKRABORTY AND 106 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. L R MAZUMDER MR. A ISLAM MR. A Z AHMED	SC, IWT SC, FINANCE
17	WP(C)/4142/2022	BHASKAR DASGUPTA Versus THE STATE OF ASSAM AND 3 ORS.	MR P K SINGHA MR D K MEDHI MS P BARUAH	GA, ASSAM SC, APSC
18	WP(C)/4891/2022 FIXED	RIJUMONI KATAKI Versus THE STATE OF ASSAM AND 4 ORS.	MR. N J DUTTA MR N AHMED M M ZAMAN	GA, ASSAM
19	WP(C)/4926/2022	SMT. RITA DAS Versus THE UNION OF INDIA AND 4 ORS.	MS. J HAZARIKA MR M CHOUDHURY MR P J DAS	ASSTT.S.G.I. SC, INCOME TAX
20	WP(C)/5120/2022	MRS. BABITA BASFOR Versus THE STATE OF ASSAM AND 3 ORS.	MR. S ISLAM MR A HAWARI	GA, ASSAM SC, GAD
21	WP(C)/5129/2022	RAJIB SENGUPTA Versus THE STATE OF ASSAM AND 4 ORS.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	GA, ASSAM SC, WATER RESOURCE
22	WP(C)/5147/2022	RANJIT DAS AND 13 ORS Versus THE STATE OF ASSAM AND 11 ORS	MR. S BARMAN MR. M DASGUPTA MD S ALI MD G HUSSAIN	SC, HEALTH
23	WP(C)/5150/2022	MRS. RENU DEKA DAS Versus THE INDUSTRIAL CO-OPERATIVE BANK LTD. AND 4 ORS.	MRS. K BARPUZARI MR. A CHAMUAH	SC, CO OP
24	WP(C)/5154/2022	SANJIB MAZUMDER Versus THE STATE OF ASSAM AND 6 ORS.	MR. B BARUAH MR S HUSSAIN MR. C BARUAH	GA, ASSAM SC, U D D SC, FINANCE
25	WP(C)/5155/2022	MIHIR RANJAN DHAR Versus THE STATE OF ASSAM AND 3 ORS.	MR. U DUTTA MS. R R SAIKIA	SC, P AND R.D. GA, ASSAM
26	WP(C)/5159/2022	DEEP PAUL Versus THE STATE OF ASSAM AND 5 ORS.	MR. A RAHMAN	SC, PWD ROAD SC, P AND R.D. SC, APSC SC, P H E SC, IRRIGATION

27	WP(C)/5160/2022	MS. AMNIKA THAOSEN AND 8 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR H TALUKDAR B R BRAHMA	GA, ASSAM SC, FINANCE SC, DIMA HASAO SC, PWD
28	WP(C)/5164/2022	BALEN CH. THAKURIA Versus THE UNION OF INDIA AND 3 ORS.	MR. M KALITA MR M SARMA MR. N M DAS MR. J HATIMURIA	ASSTT.S.G.I. SC, HEALTH
29	WP(C)/5167/2022	BIJAY KALITA AND 37 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR	GA, ASSAM SC, HEALTH SC, FINANCE SC, AGRI. DEPARTMENT
30	WP(C)/5170/2022	TILOK GOGOI Versus THE STATE OF ASSAM AND 5 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	GA, ASSAM SC, AG SC, WATER RESOURCE SC, FINANCE
31	WP(C)/5172/2022	PRASANTA KONWAR Versus THE STATE OF ASSAM AND 6 ORS.	MR. N N B CHOUDHURY MR. A GOHAIN	SC, CO OP SC, APSC SC, FINANCE
32	WP(C)/5173/2022	GHANA BORUAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. D BORAH MR. R DOWARAH	GA, ASSAM SC, SOIL CONSERVATION DEPTT.
33	WP(C)/5179/2022	MITHUN CHANDA Versus THE STATE OF ASSAM AND 3 ORS.	MR. H A TALUKDAR MD. I HUSSAIN	GA, ASSAM SC, REVENUE
34	WP(C)/5180/2022	PANKAJ KUMAR NATH AND 48 ORS Versus THE STATE OF ASSAM AND 14 ORS	MR. S BARMAN MR. M DASGUPTA MD S ALI MD G HUSSAIN	SC, HEALTH
35	WP(C)/5182/2022	SMT. KANCHAN HAZARIKA AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. M P SARMA MS S SARMA HAZARIKA MR. A BORO	SC, HIGHER EDU SC, APSC SC, IRRIGATION
ADMISSION				
36	WP(C)/3416/2016 FIXED	MRS. ANJALI MAZUMDAR Versus THE STATE OF ASSAM AND 4 ORS	MR.N C DAS MR.T J MAHANTA MR. M DUTTA MS S DEV	GA, ASSAM SC, AG MR. S K MEDHI (R-5)
	WITH I.A.(Civil)/1665/2022 in WP(C)/3416/2016	MRS. ANJALI MAZUMDAR Versus THE STATE OF ASSAM AND 4 ORS	MR.N C DAS	GA, ASSAM SC, AG
37	WP(C)/4245/2016 FIXED	RUPJYOTI TALUKDAR Versus THE STATE OF ASSAM AND 6 ORS	MR.T J MAHANTA MS.A BHATTACHARJEE MR.U DAS MR.A BARUAH MR.P BHATTACHARJEE	GA, ASSAM MR. B GOSWAMI (ADDL. ADVOCATE GEN.) MS.M BORDOLOI(SC, ASSAM URBAN WATER & SUPPLY & SEWERAGE BOARD) MR R DHAR, STATE COUNSEL, ASSAM MR.G PEGU MR P NAYAK, SC, GDD MR.B J TALUKDAR(R - 1 to 5)
38	WP(C)/1995/2017 B/O	HYDAR ALI RYMBAI Versus THE STATE OF ASSAM and 4 ORS.	MR.R ALI MS.P GOHAIN MS.F Y HUSSAIN MS.R PEGU	GA, ASSAM SC, DIMA HASAO
39	WP(C)/5120/2018	JONALI BARUAH Versus THE STATE OF ASSAM AND 6 ORS.	MR. P K TIWARI MR S DEY MR. A BHATTACHARJEE MR. S P SINGH YADAV MR. A R GOGOI	GA, ASSAM

40	WP(C)/7162/2018 FIXED	ASHIM CHAKRABORTY AND 25 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR A D CHOUDHURY MR. D CHAKRABARTY	MR A C BORBORA GA, ASSAM SC, FINANCE DEPTT. SC, TINSUKIA MUNICIPAL BOARD
41	WP(C)/7716/2018 FIXED	MOBARAK ALI Versus THE STATE OF ASSAM AND 8 ORS.	MR. S H RAHMAN MR. D A KAIYUM MR E HUSSAIN	SC, PNRD GA, ASSAM MR. M NATH MR. N AHMED MR B GOGOI MR R A AHMED MR. S K M ALOMGIR MR. M BORAH SC, FINANCE DEPTT.
	WITH I.A.(Civil)/2325/2019 in WP(C)/7716/2018	MOBARAK ALI Versus THE STATE OF ASSAM AND 8 ORS.	MR. S H RAHMAN MR. D A KAIYUM MR E HUSSAIN	SC, PNRD SC, FINANCE
42	WP(C)/8268/2018	HEMANTA GOGOI AND 42 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	GA, ASSAM SC, AGRICULTURE SC, FINANCE
43	WP(C)/25/2019 FIXED	TARABANU BEGUM Versus THE STATE OF ASSAM AND 7 ORS.	MR. R ALI MR M SHELM	GA, ASSAM SC, AG MS. M D BORAH, SC, TRANSPORT DEPARTMENT MR. H A AHMED (R8) SC, A S T C
44	WP(C)/4954/2019 B/O	SANKAR DAS Versus THE STATE OF ASSAM AND 8 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	GA, ASSAM SC, FINANCE
45	WP(C)/4972/2019	ABIRAM BORO AND 55 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. M A SHEIKH DR. K U AHMED MR. M HOSSAIN MS F INTAZ	GA, ASSAM
46	WP(C)/121/2021 B/O	BIRKHANG BRAHMA Versus THE CHIEF SECRETARY, GOVT OF ASSAM AND 7 ORS	MR. A ROSHID MS. M R DEVI	GA, ASSAM SC, IRRIGATION
	WITH			
47	WP(C)/4590/2020	BIRKHANG BRAHMA Versus THE STATE OF ASSAM AND 6 ORS	MR. A ROSHID MS. M R DEVI	GA, ASSAM SC, BTC SC, IRRIGATION
48	WP(C)/477/2021	MALLABIKA DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	DR. B AHMED (r-5) GA, ASSAM MR. M A CHOUDHURY (r-5)
	WITH			
49	WP(C)/1769/2021	NAZRIN SULTANA CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR B CHAKRABORTY MRS P HAZARIKA	GA, ASSAM
50	WP(C)/814/2021 B/O	RUPESH KUMAR SEN Versus THE STATE OF ASSAM AND 4 ORS	MR H K DAS MR B J DAS	GA, ASSAM MR. M MORE (r-5) MR. P K SHARMA (r-5) MR. S A SANGMA (r-5)
51	WP(C)/5096/2021	GAUTAM BASFORE Versus THE STATE OF ASSAM AND 11 ORS	MR F KHAN MR U CHAUDHURY MS D BARUAH MS BISMITA BARMAN	GA, ASSAM SC, GHC SC, FINANCE
52	WP(C)/1105/2022 FIXED	MRIGEN HALOI Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. J PATOWARY MS N MAHANTA	SC, AGRI. DEPARTMENT
53	WP(C)/1233/2022 B/O	MILAN KUMAR DUTTA Versus THE STATE OF ASSAM AND 4 ORS	MR. M K NEOG MR. M K DUTTA	GA, ASSAM SC, P H E
54	WP(C)/3266/2022 FIXED	DILIP KUMAR NEOG Versus THE ASSAM STATE HOUSING BOARD AND 2 ORS	MR. S BORA MS J RAJKUMARI	SC, HOUSING BOARD

55	WP(C)/3838/2022	DR. PRABHAS CHANDRA SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. M K SARMA MR. R M DEKA MR. D J DAS	SC, AG SC, HEALTH
ORDERS				
56	WP(C)/5688/2019	KIRAN KHAHLARY AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. R SARMA MR. A NARZARI (P-1, 2)	GA, ASSAM SC, INDUSTRIES AND COMMERCE SC. BTC
57	WP(C)/7171/2017	BISWANATH WARY Versus THE STATE OF ASSAM and 6 ORS.	MR. R S CHAUHAN	GA, ASSAM MR. R SARMA (R6, R7) MR. A NARZARI (R6, R7) MS. S T BOKTH (R6, R7) SC, BTC
	WITH I.A.(Civil)/2455/2019 in WP(C)/7171/2017	KIRAN KHAHLARY Versus BISWANATH WARY AND 5 ORS	MR. R SARMA	MR. R S CHOUHAN
58	WP(C)/7686/2017	MINA BARMAN Versus THE STATE OF ASSAM and 5 ORS.	MR. R S CHAUHAN	GA, ASSAM MR. A NARZARI (R-7) SC, BTC
59	WP(C)/9578/2019	DIPAK HAZARIKA Versus THE STATE OF ASSAM AND 5 ORS	MR. N BORAH MR. H MAZUMDER	MR. T J MAHANTA GA, ASSAM SC, GHC
60	Cont.Cas(C)/497/2021 FIXED	BICHITRA KUMAR DEORI Versus SIDDHARTH SINGH AND 2 ORS	MR. I CHOUDHURY R L CHUTIA MS K BORAH	MR. B GOGOI (R-3) MR A CHALIHA (R-3)
61	Cont.Cas(C)/76/2022 FIXED	M/S BIKASH TRADERS Versus SRI BISWADEEP DAS AND ORS.	MR. A DHAR MD F FARIDI	MR. R R Gogoi (r3)
62	I.A.(Civil)/1561/2022 WP(C) 5044/2015 (Disposed) in WP(C)/5044/2015	SMTI. PURNIMA TELEGU Versus THE STATE OF ASSAM AND 4 ORS	MR. M K BORAH	GA, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 10/08/2022

-

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
5)	MR. S B PRASAD	31-07-2022	To	13-08-2022
6)	MRS. N BARUAH	01-08-2022	To	13-10-2022
7)	MR D K DAS	08-08-2022	To	10-08-2022
8)	MR B KAUSHIK	03-08-2022	To	12-08-2022
9)	MR. S SINHA	04-08-2022	To	10-08-2022
10)	MR. R P SINGH	09-08-2022	To	23-08-2022
11)	MR. V K CHOPRA	16-08-2022	To	16-08-2022
12)	MR I HASSAN	09-08-2022	To	12-08-2022
13)	MR. P K TIWARI	09-08-2022	To	19-08-2022
14)	MR M Z AHMED	10-08-2022	To	12-08-2022
15)	MS B DUTTA	10-08-2022	To	12-08-2022
16)	MR. S BANIK	09-08-2022	To	11-08-2022
17)	MS. D GHOSH	09-08-2022	To	20-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,10th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 1 TO 59), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6455/2021 FIXED	DIPANKAR DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, FOREST
	WITH			
2	WP(C)/6210/2021	DIPANKAR DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, FOREST
	WITH			
3	WP(C)/577/2022 CAVT. NO. 09362/021,	DIPANKAR DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	MR. S D PURKAYASTHA (FOR CAVEATOR) MR. B K DAS (r-6) MR S CHOUDHURY (FOR CAVEATOR) SC, FOREST
4	Cont.Cas(C)/441/2022	CHANAKYA HAZOWARY Versus ANURAG GOEL AND 3 ORS.	MR. R DE	
5	WP(C)/3243/2022 FIXED	NIRANJAN DUTTA Versus THE UNION OF INDIA AND 4 ORS.	MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
	WITH			
6	WP(C)/3590/2022	TAZUL ISLAM Versus THE UNION OF INDIA AND 9 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM SC, NRC MS. L DEVI, CGC(R.No.8) MR A ALI, SC, ECI (R.Nos. 1, 3 & 5) MS. M BARMAN (R.Nos. 2, 4, 7 & 9) ASSTT.S.G.I. SC, F.T SC, ECI

7	WP(C)/4793/2022 FIXED	BHADRESWAR DAS AND ANR Versus THE STATE OF ASSAM AND 10 ORS	MR R GAUR MR J C GAUR MS. M GAUR MR D SAIKIA	GA, ASSAM SC, REVENUE
8	WP(C)/4797/2022 FIXED	MAYLINDA KROPI Versus THE UNION OF INDIA AND 7 ORS	MS. S BHUYAN MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH	SC, NHIDC ASSTT.S.G.I. SC, K A A C
WITH				
9	WP(C)/4808/2022	LILY HANSEPI Versus THE UNION OF INDIA AND 7 ORS	MS. S BHUYAN MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH	SC, NHIDC ASSTT.S.G.I. SC, K A A C
10	WP(C)/4889/2022 FIXED	MOHIT PODDAR Versus THE GUWAHATI MUNICIPAL CORPN. AND 2 ORS.	MR S BORTHAKUR MR. U K DEKA MR P H KONWAR	SC, GMC
11	WP(C)/4897/2022 FIXED	BISWAJIT DEKA Versus THE STATE OF ASSAM AND 5 ORS.	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED	SC, P AND R.D.
12	WP(C)/4903/2022 FIXED	SOBAHAN ALI AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A ROSHID MS. M R DEVI MS. T BEGUM	GA, ASSAM
13	WP(C)/4920/2022 FIXED	BICHITRA SARMA AND 10 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. B K DAS MR H P GUWALA MR. H P NEOG	SC, CO OP GA, ASSAM
14	WP(C)/4943/2022 FIXED	DURLAV SARMAH AND 9 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. B K DAS MR H P GUWALA MR. H P NEOG	SC, CO OP GA, ASSAM
15	WP(C)/4972/2022 FIXED	SMTI. RATNA KAKATI AND 7 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR J C GAUR MR. A BARUA MR D SAIKIA	GA, ASSAM SC, REVENUE
16	WP(C)/5002/2022 FIXED	SMT. PREMADA DEVI Versus THE STATE OF ASSAM AND 6 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH MS. P DOLEY	GA, ASSAM SC, EXCISE DEPTT.
WITH				
17	WP(C)/4779/2022	KUNJA DEVI Versus THE STATE OF ASSAM AND 7 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	GA, ASSAM SC, EXCISE DEPTT.
18	WP(C)/5053/2022 FIXED	M/S RANA CONSTRUCTION AND ENGINEERS PVT. LTD. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	SC, PWD
19	WP(C)/5091/2022 B/O	MUNJIRA KHATUN Versus THE STATE OF ASSAM AND 16 ORS.	MR H DAS MR. B C DEKA	SC, P AND R.D. GA, ASSAM
20	WP(C)/5119/2022	M/S MAHALAXMI MINING PVT. LTD. Versus THE GENERAL MANAGER AND 2 ORS.	MR. M K BORAH MS. P. KASHYAP	ASSTT.S.G.I.
21	WP(C)/5123/2022	M/S COAL PULZ Versus THE GENERAL MANAGER AND 2 ORS.	MR. M K BORAH MS. P. KASHYAP	ASSTT.S.G.I.
22	WP(C)/5124/2022	KHAYRUZZAMAN LASKAR AND 9 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MS. R CHOUDHURY MR. A H M R CHOUDHURY	GA, ASSAM SC, REVENUE SC, PWD
23	WP(C)/5125/2022	CHAN BHANU Versus THE STATE OF ASSAM AND 6 ORS.	MR. A F N U MOLLAH K ZAMAN	GA, ASSAM SC, REVENUE SC, FINANCE
24	WP(C)/5127/2022	BIMAL CHANDRA DEB AND 54 ORS. Versus THE UNION OF INDIA AND 6 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR S A SIKDER	GA, ASSAM ASSTT.S.G.I. SC, REVENUE

25	WP(C)/5128/2022	MUSHARAF ALI Versus THE STATE OF ASSAM AND 3 ORS.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	SC, WATER RESOURCE
26	WP(C)/5132/2022 B/O	ISMAIL HUSSAIN AND 12 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	SC, CO OP GA, ASSAM
27	WP(C)/5133/2022	PRIYA PAL BHIKKHU Versus THE STATE OF ASSAM AND 5 ORS.	MR Z HUSSAIN LEGAL AID COUNSEL	GA, ASSAM SC, WPT AND BC
28	WP(C)/5135/2022	M/S KALIMATA VYAPAAR PVT. LTD. Versus THE UNION OF INDIA AND 3 ORS.	MR. M BISWAS MR M BASUMATARI MS M DAS MS S KAKATI	ASSTT.S.G.I.
29	WP(C)/5139/2022	DEBASWAR MEDHI Versus THE STATE OF ASSAM AND 3 ORS.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	SC, WATER RESOURCE
30	WP(C)/5140/2022	SMT. RANI DEVI AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR A CHOUDHURY MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE
31	WP(C)/5142/2022 CAVT. NO.08092/022,	ISLAM UDDIN TALUKDAR Versus THE STATE OF ASSAM AND 16 ORS.	MR H R A CHOUDHURY MR. M DUTTA MR. M A CHOUDHURY	SC, P AND R.D. GA, ASSAM MR G U AHMED (FOR CAVEATOR) MR M Z SHAH (FOR CAVEATOR)
32	WP(C)/5143/2022	MONOJ HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR. V RAJKHOWA MR. D GOGOI	GA, ASSAM
33	WP(C)/5146/2022	TAPAN JYOTI DUTTA Versus THE UNION OF INDIA AND 2 ORS.	MR. K K NANDI MISS. R. DAS	SC, ROC ASSTT.S.G.I.
34	WP(C)/5148/2022	JAHANARA BEGUM AND 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MD. A J ATIA MS J MARIYAM	SC, P AND R.D. GA, ASSAM
35	WP(C)/5149/2022	RINA BEGUM LASKAR @ RINA BEGUM Versus THE STATE OF ASSAM AND 4 ORS.	MR. A M BARBHUIYA MS A BEGUM B. PATHAK	GA, ASSAM
36	WP(C)/5152/2022	MD. JIYAU PASA Versus THE UNION OF INDIA AND 6 ORS.	MD S HOQUE MR. M DEKA MR. F A FAROOQUE	SC, PWD ROAD ASSTT.S.G.I.
37	WP(C)/5158/2022	SMT. RANJITA RAY Versus THE STATE OF ASSAM AND 4 ORS.	MD S HOQUE MR. M DEKA MR. F A FAROOQUE	SC, ELEM. EDU SC, HEALTH AND F W
38	WP(C)/5161/2022	JAKIR AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A ROSHID MS. M R DEVI MS. T BEGUM	GA, ASSAM SC. REVENUE
39	WP(C)/5162/2022	M/S APK ENTERPRISES Versus THE GENERAL MANAGER AND 2 ORS	MR. M K BORAH MRS. P KASHYAP	ASSTT.S.G.I.
40	WP(C)/5163/2022	GREEN VALLEY DIAGNOSTICS AND HOSPITALS PVT LTD Versus THE UNION OF INDIA AND 3 ORS	DR. ASHOK SARAF MR. S R GOGOI MR. S CHETIA MR. J P MORE	SC, GST
41	WP(C)/5166/2022	PRASANTA BARUAH AND 8 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. S DEKA MR. B DUTTA MS. J BORO MR J DAS	GA, ASSAM
42	WP(C)/5171/2022	ABU NASHIR AHMED Versus THE STATE OF ASSAM AND 7 ORS.	MR. D BARUAH	GA, ASSAM
43	WP(C)/5174/2022	PABIN BORO Versus THE STATE OF ASSAM AND 3 ORS.	MD. S M RAHMAN MR. R AHMED	SC, BTC SC, FOREST

44	WP(C)/5175/2022	MANAMAYA DEVI Versus THE STATE OF ASSAM AND 4 ORS.	MR. W RAHMAN MS. S RASUL	GA, ASSAM SC, REVENUE
45	WP(C)/5176/2022	MD. IKBAL AHMED KHAN AND 14 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, P AND R.D. GA, ASSAM
46	WP(C)/5177/2022	BHANU BAISHYA Versus THE STATE OF ASSAM AND 4 ORS.	MR. W RAHMAN MS. S RASUL	GA, ASSAM SC, REVENUE
47	WP(C)/5183/2022	KARUNA DEURY Versus THE STATE OF ASSAM AND 6 ORS.	MR. K SARMA MR. S BORUAH	SC, P AND R.D. SC, BTC
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
48	I.A.(Civil)/2236/2022 FIXED in Cont.Cas(C)/596/2020 WITH Cont.Cas(C)/596/2020	RAJIB BORUAH Versus JAYANT NARLIKAR RAJIB BORUAH Versus RAJESH PRASAD, IAS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MR. P K ROYCHOUDHURY MR. N G KUNDU	MR. B GOGOI MR P NAYAK MR A CHALIHA
ADMISSION				
49	WP(C)/6657/2021	AMRI KARBI DEVELOPMENTAL SOCIETY AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. I CHOUDHURY MS M KAKOTY MR. A K BARUAH	GA, ASSAM SC, WPT AND BC SC, TIWA AUTONOMOUS COUNCIL SC, ELECTION COMMISSION.
50	WP(C)/6767/2021 FIXED	PRABJOT SINGH ARORA Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS	MR. N BARUAH MR. R J DAS	GA, ASSAM SC, GMC
51	WP(C)/1342/2022 FIXED	SASHI DEVI JALAN Versus THE STATE OF ASSAM AND 3 ORS	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	GA, ASSAM SC, REVENUE
52	WP(C)/2697/2022 FIXED	BIJAY PRASAD SAHU ALIAS B P SAHU Versus THE STATE OF ASSAM AND 3 ORS	MR D P SAHU MR C GOGOI	GA, ASSAM SC, APDCL
53	WP(C)/3308/2022 FIXED	ANJALA BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS	MR. T J MAHANTA MR. J SARMAH	MR S BORTHAKUR (R-5) MR. D GOGOI (R-5) SC, FOREST
54	WP(C)/4122/2022 FIXED WITH I.A.(Civil)/1905/2022 in WP(C)/4122/2022	SAHABUDDIN Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 5 ORS	MR. T J MAHANTA MR. R MAJUMDAR MS N KHATUN	GA, ASSAM MR. P SARMA, SC, AFDC, ASSAM
		SAHABUDDIN Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 5 ORS	MR. T J MAHANTA MR. R MAJUMDAR MS N KHATUN	GA, ASSAM SC, AFDC
55	WP(C)/5606/2021 WITH I.A.(Civil)/1501/2022 in WP(C)/5606/2021	M/S PANCHGRAM FISHERY CO OPERATIVE SOCIETY LTD., Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 4 ORS.	MR. M BHAGABATI MS. B TALUKDAR MR K PUJARI	MR. T J MAHANTA (SR. ADV., R-5) GA, ASSAM MR. A SARMA MR. JUNM LASKAR (R-5) MS N KHATUN (R-5) SC, AFDC(R-1,2,3)
		M/S PANCHGRAM FISHERY CO OPERATIVE SOCIETY LTD., Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 4 ORS	MR. M BHAGABATI MS. B TALUKDAR	MR. T J MAHANTA (SR. ADV.) GA, ASSAM MR. JUNM LASKAR SC, AFDC

56 **WITH** WP(C)/5920/2021 SAHABUDDIN **Versus** MR. T J MAHANTA MR. M BHAGABATI (R-6)
 ASSAM FISHERIES DEVELOPMENT MR. JUNM LASKAR MS G BORA (R-6)
 CORPORATION LIMITED AND 5 ORS MS. A AHMED MS. B TALUKDAR (R-6)
 MR K PUJARI
 GA, ASSAM
 SC, AFDC

ORDERS

57 I.A.(Civil)/1782/2016 ON THE DEATH OF ABDUL FATTAH HIS MS.K KHAN
in Review.Pet./87/2015 LEGAL HEIRS ABU MD.SULAIMAN AND MS.A DAS
 ORS MS.P CHAKRABORTY

Versus
 ABDUL MATIN and ANR

WITH Review.Pet./87/2015 ABDUL FATTAH MS.K KHAN
Versus MS.A DAS
 ABDUL MATIN and ANR MS.P CHAKRABORTY

WITH I.A.(Civil)/1781/2016 ON THE DEATH OF ABDUL FATTAH HIS MS.K KHAN
in Review.Pet./87/2015 LEGAL HEIRS ABU MD.SULAIMAN AND MS.A DAS
 ORS MS.P CHAKRABORTY

Versus
 ABDUL MATIN and ANR

WITH I.A.(Civil)/1783/2016 ON THE DEATH OF ABDUL FATTAH HIS MS.K KHAN
in Review.Pet./87/2015 LEGAL HEIRS ABU MD.SULAIMAN AND MS.A DAS
 ORS MS.P CHAKRABORTY

Versus
 ABDUL MATIN and ANR

=====

=====

LEAVE NOTE OF ADVOCATES FOR 10/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
5)	MR. S B PRASAD	31-07-2022	To	13-08-2022
6)	MRS. N BARUAH	01-08-2022	To	13-10-2022
7)	MR D K DAS	08-08-2022	To	10-08-2022
8)	MR B KAUSHIK	03-08-2022	To	12-08-2022
9)	MR. S SINHA	04-08-2022	To	10-08-2022
10)	MR. R P SINGH	09-08-2022	To	23-08-2022
11)	MR. V K CHOPRA	16-08-2022	To	16-08-2022
12)	MR I HASSAN	09-08-2022	To	12-08-2022
13)	MR. P K TIWARI	09-08-2022	To	19-08-2022
14)	MR M Z AHMED	10-08-2022	To	12-08-2022
15)	MS B DUTTA	10-08-2022	To	12-08-2022
16)	MR. S BANIK	09-08-2022	To	11-08-2022
17)	MS. D GHOSH	09-08-2022	To	20-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,10th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 64 TO 126), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
1	I.A.(Civil)/1291/2022 FIXED in WP(C)/5395/2021 WITH WP(C)/5395/2021	NURBHANU NESSA AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS NURBHANU NESSA AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. I H SAIKIA MR. I H SAIKIA MR. K KALITA MS L HMAR	SC, SOCIAL WELFARE GA, ASSAM
ADMISSION				
2	WP(C)/2295/2015 WITH 3 WP(C)/2296/2015	M/S ESSAR OIL LTD. Versus THE STATE OF ASSAM AND 2 ORS M/S ESSAR OIL LTD. Versus THE STATE OF ASSAM AND 2 ORS	MR.D SAIKIA MSM L GOPE MS.N HAWELIA MS.N GOGOI MR.D SAIKIA MS.N HAWELIA MS.N GOGOI MR.M L GOPE	MR.S SAIKIA SC, FINANCE(R1-3) MR.S SAIKIA SC, FINANCE(R1-3)
4	WP(C)/3278/2015 WITH 5 WP(C)/3279/2015	M/S LOHIT MARKETING PVT. LTD. Versus THE STATE OF ASSAM AND 2 ORS M/S LOHIT MARKETING PVT. LTD. Versus THE STATE OF ASSAM and 2 ORS,	MSM L GOPE MS.N HAWELIA MS.N GOGOI MSP DEKA MSM L GOPE MS.N HAWELIA MS.N GOGOI MSP DEKA	SC, FINANCE and TAXATION(R1-3) MS.K DUTTA SC, FINANCE & TAXATION(R1-3) MS.K DUTTA
6	WP(C)/3280/2015	M/S LOHIT MARKETING PVT. LTD. Versus THE STATE OF ASSAM and 2 ORS,	MS.N HAWELIA MS.N GOGOI MSP DEKA MR.M L GOPE	SC, FINANCE & TAXATION MS.K DUTTA(R1-3)

7	WITH WP(C)/3281/2015	M/S LOHIT MARKETING PVT. LTD. Versus THE STATE OF ASSAM and 2 ORS,	MSM L GOPE MS.N HAWELIA MS.N GOGOI MSP DEKA	SC, FINANCE & TAXATION(R1-3) MS.K DUTTA
8	WP(C)/4893/2016 FIXED	HIRANYA HAZARIKA and ANR. Versus THE STATE OF ASSAM AND 7 ORS	MR.A D CHOUDHURY MR.M MAHANTA MR.M CHOUDHURY MR. P MAHANTA MR H K BARUAH MR. R B GOHAIN MR A KHARSOHUM MR.P K MUNIR	GA, ASSAM MR.S BORA(R-6-8) MR.M GOSWAMI(R-6-8) MR. A CHAMUAH(R-6-8) MR.P P BORTHAKUR(R-6-8) MR.C P SHARMA R-6-8 SC, G.H.C MR.K OJHA(R-6-8)
9	WITH WP(C)/4733/2016	HIRANYA HAZARIKA and ANR. Versus THE STATE OF ASSAM AND 4 ORS	MR.A D CHOUDHURY MR.M MAHANTA MR.M CHOUDHURY MR. P MAHANTA MR H K BARUAH MR. R B GOHAIN MR.N J CHOUDHURY MR A KHARSOHUM MR.P K MUNIR	GA, ASSAM MR.S K MEDHI(SC,GHC) MR.A DAS(SC,GHC)
10	WP(C)/1222/2017	RAJU KUMAR Versus THE FOOD CORPORATION OF INDIA and 6 ORS.	MR.P D NAIR MR G ALAM MR.H ROHMAN MR.D NAG	MR.P K ROY SC, F C I
	WITH I.A.(Civil)/1210/2017 in WP(C)/1222/2017	RAJU KUMAR Versus THE FOOD CORPORATION OF INDIA and 6 ORS.	MR.P D NAIR MR G ALAM MR.H ROHMAN MR.D NAG	MR.P K ROY SC, F C I
11	WITH WP(C)/1211/2017	FARUK ALI AHMED Versus THE FOOD CORPORATION OF INDIA and 6 ORS.	MR.P D NAIR MR G ALAM MR.H ROHMAN MR.D NAG	MR.M BHAGABATI(R-7) MSG BORA(R-7) MR.P K ROY SC, F C I
	WITH I.A.(Civil)/1206/2017 in WP(C)/1211/2017	FARUK ALI AHMED Versus THE FOOD CORPORATION OF INDIA and 6 ORS.	MR.P D NAIR MR G ALAM MR.H ROHMAN MR.D NAG	MR.P K ROY SC, F C I
12	WP(C)/4629/2019	NITYANANDA MAHANTA Versus THE STATE OF ASSAM AND 2 ORS.	MR G UZIR MR. S M BARUAH MR T K DAS MR. M SAIKIA	MR B GOGOI SC, SOIL CONSERVATION DEPTT.
13	WP(C)/243/2020	KABIR AHMED CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR J I BARBHUIYA MS F BEGUM MR. L MOHAN MR F A LASKAR MRS. K H CHOUDHURY	GA, ASSAM SC, P H E
14	WP(C)/294/2020 WP(C) 8215/19(D/O)	LALAN VERMA AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. P J SAIKIA MR. P BORDOLOI MS M NIROLA	SC, HEALTH
15	WP(C)/1352/2020	AMIT ROY Versus UNION OF INDIA AND 3 ORS.	MR. A SARMA MR. S CHOWDHURY MR E SHITIRI	MR. S K MEDHI ASSTT.S.G.I.
16	WP(C)/1464/2020	ARCHANA MAJUMDAR @ ARCHANA MAZUMDAR Versus THE STATE OF ASSAM AND 6 ORS.	MR. A R SIKDAR MR J HUSSAIN MD A ALI MR. L HUSSAIN	GA, ASSAM MR. R MAZUMDAR, SC, EDUCATION DEPTT. MR I AHMED (R6) MR. T CHUTIA, SC, SEBA (R-7) MR. D DOLEY,SC, SEBA (R- 7)
17	WP(C)/1618/2020	LUTFOR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. A GOYAL MR. A CHOUDHURY MR. J P MORE	SC, HEALTH

18	WP(C)/1768/2020	JATIN CHANDRA DAS AND 32 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MS B M BHUYAN MR. I CHOUDHURY MR. N K DAS	GA, ASSAM SC, APDCL
19	WP(C)/1783/2020	RUPA DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR J C GAUR MR. U C DAS	GA, ASSAM SC, PWD
20	WP(C)/2247/2020	MUNNA BASFOR Versus THE STATE OF ASSAM AND 3 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	GA, ASSAM MR G BAISHYA (R-4) MR. R K TALUKDAR (R-4)
21	WP(C)/2653/2020	SUMITA BORAH Versus THE STATE OF ASSAM AND 7 ORS	MR. S C BISWAS MS M DAS	GA, ASSAM MR D NATH SC, PWD
	WITH			
22	WP(C)/5024/2020	TARALI KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR. S C BISWAS MR. F A HASSAN	GA, ASSAM SC, PWD
23	WP(C)/2764/2020	DHARMA KANTA DAS Versus THE STATE OF ASSAM AND 2 ORS	MD. B ISLAM MR S HUSSAIN MR M HOQUE	GA, ASSAM
24	WP(C)/4940/2020	SAITYANAYA DOLEY Versus THE UNION OF INDIA AND 4 ORS.	MR. R MAZUMDAR MR H BEZBARUA MR. S J SARMAH MS. P K DEVI	MR. B CHAKRAVARTY (C.G.C.) ASSTT.S.G.I.
25	WP(C)/5421/2020 CAVT. NO.07092/020, FIXED, WITH CAVT.709/2020	SOMA NATH Versus THE STATE OF ASSAM AND 10 ORS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	GA, ASSAM MR. A Y CHOUDHURY MR. T A CHOUDHURY FOR CAVEATOR SC, REVENUE
	WITH			
26	WP(C)/4949/2020 CAVT. NO. 07092/020,	ANUPOM SARMA Versus THE STATE OF ASSAM AND 10 ORS	MR. A H M R CHOUDHURY	GA, ASSAM MR. A Y CHOUDHURY, FOR CAVEATOR MR. N H LASKAR MR. T A CHOUDHURY (R 5- 11) SC, REVENUE
27	WP(C)/2296/2021 FIXED	CHANDRA KANTA DAS Versus ASSAM GRAMIN VIKASH BANK AND 3 ORS	MR. K R PATGIRI MS. C DAS	MR S DUTTA MR S DUTTA MR. A BHATTACHARYA MS K TALUKDAR MR. S DUTTA MR. A BHATTACHARJEE SC, A G V B
28	WP(C)/3846/2021	ANSULA BASUMATARY Versus THE STATE OF ASSAM AND 3 ORS	MS. A HUSSAIN MR R ISLAM MS. M DEKA	GA, ASSAM
29	WP(C)/4381/2021 FIXED	KASHMIRI TERONPI Versus THE STATE OF ASSAM AND 8 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG	GA, ASSAM SC, AG MR. S K MEDHI (r-9) SC, FINANCE SC, K A A C SC, P H E
	WITH			
30	WP(C)/2744/2021	SUMIT HANSE Versus THE STATE OF ASSAM AND 8 ORS.	MR B P BORAH MR P J DUTTA MR R S RONGHANG	GA, ASSAM MR J CHUTIYA (SC, KAAC) SC, AG SC, K A A C SC, P H E
31	WP(C)/4845/2021	RAJDEEP KONWAR AND ANR. Versus THE UNION OF INDIA AND 5 ORS.	MR S CHAUHAN MR. P MAZUMDER	MR B PUSHILAL (R-5,6) MR. C K S BARUAH (C.G.C.) ASSTT.S.G.I.
32	WP(C)/5933/2021	ASIYA BEGUM Versus THE STATE OF ASSAM AND 2 ORS	MR. A MANNAF MD A S ALI	GA, ASSAM

33	WP(C)/729/2022	BIMAL PAYENG Versus THE STATE OF ASSAM AND 6 ORS	MR J PAYENG MS. C BARMAN	MR. J K GOSWAMI, GA, ASSAM (R-2,3,4,6) MR T THAKURIA, SC, ELE. EDU. DEPTT, ASSAM (R-7) SC, EDU MR. P NAYAK, SC, FINANCE DEPTT. (R-1,5) GA, ASSAM
34	WP(C)/1064/2022	LALITA KEOT Versus THE STATE OF ASSAM AND 3 ORS	MR. A K BARUAH MR. M CHALIHA MR. N MAHAJAN	
35	WP(C)/3139/2022	NABA KANTA PATIR Versus THE STATE OF ASSAM AND 7 ORS.	MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN	GA, ASSAM SC, HOUSING AND URBAN AFFAIRS DEPTT.
36	WP(C)/3559/2022	TRISHNA BORGHAIN CHETIA Versus THE STATE OF ASSAM AND 5 ORS	DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN MR. S P SHARMA MS U SHARMA MR. S AHMED	SC, P AND R.D. GA, ASSAM MR. T GOGOI SC. REVENUE
37	WP(C)/4281/2022 FIXED	BASANTA KUMAR PAIT AND 5 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR H K DAS MR. U PATHAK	SC, APSC SC, TRANSPORT
<u>ORDERS</u>				
38	WP(C)/4080/2017	DR. ALOKESH CH. ROY Versus THE STATE OF ASSAM	MR.M J BARUA	GA, ASSAM MR.A MANNAF (R-3) MR.B GOGOI (SC, DEPARTMENT OF HEALTH) MRA K AHMED (R-3) MR.J ALAM (R-3)
WITH				
39	WP(C)/7691/2016	RAFIQUL ISLAM Versus THE STATE OF ASSAM and 3 ORS.	MR.S RAHMAN MR. M AHMED	MR.D P BORAHSC, HEALTH
40	Cont.Cas(C)/261/2018 WITH I.A(C)1836/2017(D/O)	MAKANI DAS Versus MAHENDRA ADHIKARI	MS. B HAZARIKA MS. S K NARGIS MS N DAS	MR I AHMED
WITH				
41	WP(C)/2683/2016	SMTI. MAKANI DAS Versus THE STATE OF ASSAM AND 4 ORS	MS.B HAZARIKA MS.S K NARGIS	SC, SOCIAL WELFARE
42	Cont.Cas(C)/96/2019	HEMORAM DAS Versus JURI PHUKHAN and ANR.	MRS M D CHOWDHURY MS. R K SAINI	MR D KALITA MR. D NATH
43	WP(C)/8939/2019	TAFIKA MANOWARA RAHMAN Versus THE STATE OF ASSAM AND 7 ORS.	MR. R GOSWAMI MS. P. KALITA MS. U BHATTACHARYYA MS. R DEVI	MR. D GOSWAMI (R-7) MR. S M BARUAH (R-7) SC, IRRIGATION
44	Cont.Cas(C)/129/2020	SWAPAN KUMAR BHATTACHARJEE Versus RANI KATHARPI AND ANR.	MRS. R DEVI MR. A R TAHBILDAR	MR. M DUTTA
45	Cont.Cas(C)/332/2020	ALOKESH CH. ROY Versus KHANINDRA CHOUDHURY AND ANR.	MR. M J BARUAH	MR. D SAIKIA MR. D SAIKIA MR. D P BORAH MR. D P BORAH MR. B GOGOI MR. B GOGOI MR A CHALIHA MR A CHALIHA
46	Cont.Cas(C)/356/2020	NABA KALITA Versus HEMEN DAS	MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	MR. M NATH MR. A ROY MR. A BHATTACHARJEE
47	Cont.Cas(C)/602/2020	SURJYA KUMAR DUTTA Versus GAURAV BOTHRA, IAS AND 5 ORS.	MR H BEZBARUA MR. P BOIRAGI MR. S J SARMAH	

48	Cont.Cas(C)/603/2020	KUSHAL CHAMUAH AND 2 ORS Versus ABHIJIT SARMA BARUAH AND 3 ORS	MS. S D SAIKIA MR. R SARMAH MR. P M KALITA	MR B D DAS MR B D DAS MR H K SARMA MR H K SARMA MRS R DEKA MR. D THAOSEN MR. D THAOSEN MR. D THAOSEN
49	Cont.Cas(C)/606/2020	FAZNUL HOQUE Versus JOLLY DAS BRAHMA AND 3 ORS	MR Z HUSSAIN MR. M HOQUE	
50	Cont.Cas(C)/625/2020	DR. PRADEEP KUMAR GOGOI Versus S JAGANNATHAN, IAS, AND 4 ORS	MR. S B PRASAD	
51	Cont.Cas(C)/7/2021 FIXED	SMTI. ANITA SINGHA Versus M S MANIVANNAN, IAS AND ANR	MR. A M S MAZUMDER MR. A A R KARIM	MRS. D DAS BARMAN (R-2)
52	Cont.Cas(C)/49/2021	M/S J.A. BROTHERS Versus SH. D S RANA AND 5 ORS	MR. P N CHOUDHURY MR A CHANDRAN MS. K JAIN	MR. D SHARMA (R-2) MR. D BARUAH MR. D BARUAH MR. P GOSWAMI (R-2) MS. N UPADHYAY MR. A I Ali MR. A I Ali S BORA (R-2) MR A BHUYAN (R-2)
53	Cont.Cas(C)/34/2022	JAHANARA BEGUM Versus SUBHASH CHANDRA DAS	MR. S ALIM MR. B HUSSAIN	
54	WP(C)/422/2022 FIXED, PERSONAL APPEARANCE	CHANDRA PRAKASH SHILL Versus THE STATE OF ASSAM AND 11 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, FINANCE
55	I.A.(Civil)/1356/2022 in Cont.Cas(C)/271/2016 WITH Cont.Cas(C)/271/2016	DR. RAMENDRA DEKA Versus MR. SIDDHARTH SINGH, IAS DR. RAMENDRA DEKA Versus SAMIR KUMAR SINHA, IAS and ANR	MR.H K MAHANTA	MR.D SAIKIA(Sr.Adv.) MR.J M A CHOUDHURY(R-1) MR.B GOGOI MR.P NAYAK MR.A B T HAQUE(R-1)
56	I.A.(Civil)/2278/2022 in WP(C)/1340/2016 WITH WP(C)/1340/2016	ANANTA SAIKIA Versus UNION OF INDIA and 10 ORS. ANANTA SAIKIA Versus UNION OF INDIA and 10 ORS.	MR.N BARMAN MR R SHARMA MR.S K GOSWAMI MR.N BARMAN	ASSTT.S.G.I. ASSTT.S.G.I. C.G.C. MR.H GUPTA R- 1-10 ASSTT.S.G.I.
HEARING				
57	WP(C)/1728/2018 B/O	PRABHU DEO THAKUR Versus THE STATE OF ASSAM AND 2 ORS.	MR. I HASIEB MS. Y SHAIZA MR. H RAHMAN (SR. ADV.)	SC, HEALTH
STAY MATTERS				
58	WP(C)/1636/2022 WITH LCR	THE INDUSTRIAL CO OPERATIVE BANK LTD. AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR B KAUSHIK MR. S HAZARIKA MS S DAS MR S SARMAH	MR A DASGUPTA (r-5) GA, ASSAM MR S CHAKRABORTY MS B DAS (r-5)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 10/08/2022

-

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
5)	MR. S B PRASAD	31-07-2022	To	13-08-2022
6)	MRS. N BARUAH	01-08-2022	To	13-10-2022
7)	MR D K DAS	08-08-2022	To	10-08-2022
8)	MR B KAUSHIK	03-08-2022	To	12-08-2022
9)	MR. S SINHA	04-08-2022	To	10-08-2022
10)	MR. R P SINGH	09-08-2022	To	23-08-2022
11)	MR. V K CHOPRA	16-08-2022	To	16-08-2022
12)	MR I HASSAN	09-08-2022	To	12-08-2022
13)	MR. P K TIWARI	09-08-2022	To	19-08-2022
14)	MR M Z AHMED	10-08-2022	To	12-08-2022
15)	MS B DUTTA	10-08-2022	To	12-08-2022
16)	MR. S BANIK	09-08-2022	To	11-08-2022
17)	MS. D GHOSH	09-08-2022	To	20-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,10th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CRIMINAL BENCH (CRL.A.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	AB/822/2022 B/O	BISHA MIYAN AND ANR Versus THE STATE OF ASSAM	MR. M AHMED A RAHMAN MD I H LASKAR	PP, ASSAM
MOTION (BA)				
2	Bail Appln./1933/2022	RITUPURNA RABHA Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR B SAIKIA	PP, ASSAM
3	Bail Appln./1934/2022	HASINUR SEIKH @ HASINUR SK Versus THE STATE OF ASSAM	MR. A S ALI MR S HUSSAIN MR. S A B KHABIR	PP, ASSAM
MOTION				
4	Crl.Pet./738/2022 FIXED	AZIZUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED M ALOM	PP, ASSAM
5	AB/2194/2022 FIXED	ATOWAR HUSSAIN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
6	AB/2235/2022	DIBYA JYOTI DAS Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
7	AB/2238/2022	IBRAHIM ALI AND ANR Versus THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY	PP, ASSAM
8	AB/2240/2022	ABDUL BATEN @ A. BATEN AND 2 ORS. Versus THE STATE OF ASSAM	MR. A K AHMED MR A AHMED MR. S A MONDAL	PP, ASSAM
9	AB/2242/2022	MD. KUDDUS ALI Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM

ADMISSION

10	Crl.Pet./360/2018 WITH LCR 1 FILE, FIXED	MUSTAFIZUR RAHMAN AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A R SIKDAR MD A ALI	MR. J I BORBHUIYA (R2) MS F BEGUM (R2) MR. L MOHAN (R2) MRS. K H CHOUDHURY (R2) PP, ASSAM
	WITH			
11	Crl.Rev.P./188/2020	MUSTAFIZUR RAHMAN Versus MUSSTT. REJINA BEGUM	MR. A R SIKDAR MD A ALI	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY
BAIL HEARING (BA)				
12	Bail Appln./1498/2022 WITH CASE DIARY, FIXED	DIPAL JIT LANGTHASA @ DAORAJA DIMASA AND 3 ORS Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	PP, ASSAM
13	Bail Appln./1768/2022 FIXED	MUKUNDA SAHU @NASIR Versus THE STATE OF ASSAM	MR. D BORAH	PP, ASSAM
14	Bail Appln./1769/2022 FIXED	ASHIKUR RAHMAN Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR N AHMED	PP, ASSAM
15	Bail Appln./1770/2022 FIXED	SAMSULLAH KHAN @ SAMSULLA KHAN AND ANR. Versus THE STATE OF ASSAM	MR. N HASAN MS. S KAKATI MR. A HASAN	PP, ASSAM
16	Bail Appln./1797/2022 FIXED	MD. IKRAMUL ISLAM Versus THE STATE OF ASSAM	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	PP, ASSAM
17	Bail Appln./1801/2022 FIXED	MD. SAFIKUL HAQUE Versus THE STATE OF ASSAM	MS. S E AHMED MD A A HUSSAIN	PP, ASSAM
18	Bail Appln./1812/2022 FIXED	BISWAJIT SAIKIA Versus THE STATE OF ASSAM	MR. S K JAIN MR. C M MAHANTA	PP, ASSAM
19	Bail Appln./1832/2022 FIXED	RUPCHAN SHAH Versus THE STATE OF ASSAM	MS M DAS	PP, ASSAM
20	Bail Appln./1842/2022 FIXED	MD. ABDUL ZAHIR Versus THE STATE OF ASSAM	MR A K AZAD MS S DEVI	PP, ASSAM
BAIL HEARING				
21	AB/631/2021 FIXED	BIJOY DAS Versus THE STATE OF ASSAM	MR. T DEURI MR. M J BHATTACHARYYA	PP, ASSAM
22	AB/742/2021 BA 608/2021(D/O), FIXED	MINARA BEGOM @ MINA BEGUM Versus THE STATE OF ASSAM	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	MR. T DEURI PP, ASSAM
23	AB/1564/2021 FIXED	SUDHANG KR BRAHMA Versus THE STATE OF ASSAM	MR. A M BORA MR. N J KHATANIAR	PP, ASSAM
	WITH			
24	AB/1078/2021	RIJENDRA NATH BRAHMA Versus THE STATE OF ASSAM	MR. N J KHATANIAR	MR. T DEURI (R-2) MRS. R S DEURI (R-2) PP, ASSAM
	WITH			
25	AB/1565/2021	JAI PRAKASH GAGGAR Versus THE STATE OF ASSAM	MR. A M BORA MR. N J KHATANIAR	PP, ASSAM
	WITH			
26	AB/1590/2021	TAPAN PODDAR Versus THE STATE OF ASSAM	MR. A M BORA MR. N J KHATANIAR	PP, ASSAM
27	AB/3567/2021 FIXED	MD LUTFUR RAHMAN Versus THE STATE OF ASSAM	MR F K R AHMED	PP, ASSAM

28	AB/4264/2021 FIXED	ALTAB ALI Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
29	AB/311/2022 FIXED	AMBIKA BASUMATARY @ AMBRIKA BASUMUATARIY Versus THE STATE OF ASSAM AND ANR	MS H AHMED MR F KHAN MR U CHAUDHURY MS D BARUAH MS BISMITA BARMAN	PP, ASSAM
30	AB/439/2022 FIXED	KIRMOT ALI AND 3 ORS Versus THE STATE OF ASSAM	MR H SARMA MR M RANA A SARKAR	PP, ASSAM
31	AB/996/2022 FIXED	SHAHINUR ISLAM Versus THE STATE OF ASSAM	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	PP, ASSAM
32	AB/1250/2022 FIXED	MD. HASMAT ALI @ HASMAT ALI Versus THE STATE OF ASSAM	MR. B PATHAK MR. R THADANI MS M TIWARI	PP, ASSAM
33	AB/1251/2022 FIXED	SARIFULLA ALI @ SARIFULLAH Versus THE STATE OF ASSAM	MR. B PATHAK MR. R THADANI MR B HAZARIKA MS M TIWARI	PP, ASSAM
34	AB/1254/2022 FIXED	TAMIJ ALI @ TAMIZ ALI Versus THE STATE OF ASSAM	MR. B PATHAK MR. R THADANI MR B HAZARIKA MS M TIWARI	PP, ASSAM
35	AB/1353/2022 FIXED	MD. AINUDDIN AHMED @ AINUDDIN Versus THE STATE OF ASSAM	MR. N K KALITA MR. R D BHUYAN MS. U DEKA	PP, ASSAM
36	AB/1376/2022 FIXED	KISHORE KUMAR DAS Versus THE STATE OF ASSAM	MR. B S BASUMATARY	PP, ASSAM
	WITH I.A.(CrI.)/366/2022 in AB/1376/2022	KISHORE KUMAR DAS Versus THE STATE OF ASSAM	MR. B S BASUMATARY	PP, ASSAM
	WITH			
37	AB/1374/2022	NARESH CHANDRA BARMAN Versus THE STATE OF ASSAM	MR. B S BASUMATARY	PP, ASSAM
	WITH			
38	AB/1375/2022	NARAYAN CHANDRA DAS Versus THE STATE OF ASSAM	MR. B S BASUMATARY	PP, ASSAM
39	AB/1462/2022 FIXED	ISMAIL HUSSAIN AND 3 ORS Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	H A AHMED PP, ASSAM
40	AB/1516/2022 FIXED	MD. SULEMAN HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM	MR. M A ISLAM MR R ISLAM MR J I MONDAL	PP, ASSAM
41	AB/1562/2022 FIXED	ROHUL AMIN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
42	AB/1568/2022 FIXED	MOFIZ UDDIN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED	PP, ASSAM
43	AB/1676/2022 FIXED	RAGHAV KHAKHOLIA @ RAGHAV KUMAR KHAKHOLIA Versus THE STATE OF ASSAM	MR. O P BHATI MR T C DAS MR. P SARMA MR. P K PODDAR	PP, ASSAM
	WITH			
44	AB/1638/2022	RAJ KUMAR KHAKHOLIA Versus THE STATE OF ASSAM	MR. O P BHATI MR T C DAS MR. P SARMA MR. S K GUPTA MR. P K PODDAR	PP, ASSAM

45	AB/1816/2022 FIXED	UDDIPANA CHAKRAVARTY Versus THE STATE OF ASSAM	MR D K MEDHI	PP, ASSAM
46	AB/1839/2022 FIXED	SAFIQR RAHMAN @ SAFIQL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. A BORUA	PP, ASSAM
47	AB/1937/2022 FIXED	BIKI DAS Versus THE STATE OF ASSAM	MR. D P BORAH MS. S BORO MR B PAUL	PP, ASSAM
48	AB/1980/2022 FIXED	SUNIL BORO AND ANR Versus THE STATE OF ASSAM	MR J ISLAM	PP, ASSAM
49	AB/2018/2022 FIXED	SABIRUL ISLAM Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
50	AB/2022/2022 FIXED	BASER ALI Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
51	AB/2064/2022 FIXED	SULEMAN ALI AHMED Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED MR. I U CHOWDHURY P. GHOSH	PP, ASSAM
52	AB/2069/2022 FIXED	MD. HABIB SHEIKH @ HABIB SAIKH ALIAS HABIR SHEIKH Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR. P P DAS MR. A H CHOUDHURY	PP, ASSAM
53	AB/2083/2022 FIXED	ABDUL HALIM AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A M AHMED P. GHOSH	PP, ASSAM
54	AB/2086/2022 FIXED	SAHJAHAN SIDDIQUE Versus THE STATE OF ASSAM	MR P DEKA MR. B BORAH	PP, ASSAM
55	AB/2087/2022 FIXED	RUPAM GOGOI Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI	PP, ASSAM
56	AB/2110/2022 FIXED	SANJOY SHARMA @ SANJAY KUMAR SHARMA Versus THE STATE OF ASSAM	MR N N UPADHYAYA MR. B B KAKATI E. YANTHAN	PP, ASSAM
57	AB/2112/2022 FIXED	SUROJ ZAMAL Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
58	AB/2115/2022 FIXED	RAVI SHANKAR RAY @ RAVI KUMAR Versus THE STATE OF ASSAM	MR. R SARMA	PP, ASSAM
59	AB/2120/2022 FIXED	MRS RUBI DAS AND ANR. Versus THE STATE OF ASSAM	MR. I A TALUKDAR MR. B HUSSAIN	PP, ASSAM
60	AB/2134/2022 FIXED	JUBIN DAS Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
61	AB/2154/2022 FIXED	NEKIB ALI AHMED AND 7 ORS. Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED M ALOM	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 10/08/2022

-

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
5)	MR. S B PRASAD	31-07-2022	To	13-08-2022
6)	MRS. N BARUAH	01-08-2022	To	13-10-2022
7)	MR D K DAS	08-08-2022	To	10-08-2022
8)	MR B KAUSHIK	03-08-2022	To	12-08-2022
9)	MR. S SINHA	04-08-2022	To	10-08-2022
10)	MR. R P SINGH	09-08-2022	To	23-08-2022
11)	MR. V K CHOPRA	16-08-2022	To	16-08-2022
12)	MR I HASSAN	09-08-2022	To	12-08-2022
13)	MR. P K TIWARI	09-08-2022	To	19-08-2022
14)	MR M Z AHMED	10-08-2022	To	12-08-2022
15)	MS B DUTTA	10-08-2022	To	12-08-2022
16)	MR. S BANIK	09-08-2022	To	11-08-2022
17)	MS. D GHOSH	09-08-2022	To	20-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,10th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CRIMINAL BENCH (CRL.REV.P)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./1859/2022	ASHRAFUL SHEIKH Versus THE STATE OF ASSAM AND ANR.	MR. DILIP DEY	PP, ASSAM
2 Bail Appln./1873/2022	MD. NOOR ALOM @ ALOM CHAND @ NUR ALAM Versus THE STATE OF ASSAM	MR. A SAYED MS. S MAHANTA MR. M MAHANTA	PP, ASSAM
3 Bail Appln./1935/2022	MD. JAKIRUL HOQUE @ JACKY Versus THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	PP, ASSAM
4 Bail Appln./1936/2022	SAMSULLAH KHAN AND ANR. Versus THE STATE OF ASSAM	MR. N HASAN MS. S KAKATI MR. A HASAN	PP, ASSAM
MOTION			
5 Crl.Pet./369/2022 WITH LCR 1 FILE, B/O	AKKEL ALI Versus THE STATE OF ASSAM AND ANR	MD M S ALI	MR S N KRISHNATRAYA MR S N KRISHNATRAYA MR R YASIN MR R YASIN PP, ASSAM
6 Crl.Pet./780/2022	KUSHAL DAS Versus THE STATE OF ASSAM AND ANR.	MR. N BORUAH MR. P DUTTA	PP, ASSAM
7 Crl.Pet./781/2022	ABHIRAM BORGHAIN AND 2 ORS. Versus THE STATE OF ASSAM	MR. B K GOGOI	PP, ASSAM
8 Crl.Pet./782/2022	DR. DAMBARUDHAR NATH Versus THE STATE OF ASSAM AND ANR.	MR A C BORBORA MRS. R BORBORA MR P KATAKI MR. N BORPATRAGOHAİN	PP, ASSAM
9 Crl.Pet./783/2022	BABUL DAS Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH MR. M ALOM	PP, ASSAM
10 Crl.Pet./784/2022	BIPUL MECH AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. S R GOGOI	PP, ASSAM

11	Crl.Pet./785/2022	DEEP JYOTI BORO Versus THE STATE OF ASSAM AND ANR.	MR P SHARMAH MR P SONOWAL	PP, ASSAM
12	AB/2233/2022	SUBHENDU MUKHARJEE Versus THE STATE OF ASSAM	DR. B AHMED MR A U AHMED MS. H SARMA MR. H KUMAR	PP, ASSAM
13	AB/2234/2022	PRATAP PASER Versus THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
14	AB/2236/2022	MD. ABDUL MANNAN Versus THE STATE OF ASSAM	MR. R SARMA MR. A H CHOUDHURY	PP, ASSAM
ADMISSION				
15	Tr.P.(Crl.)/1/2022 FIXED	SYED RAJU ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR R DHAR MR N N UPADHYAYA MR B C MUCHAHARY	MR R K DUTTA (r-2) MR. S DUTTA (r-2) PP, ASSAM
16	Crl.A./97/2022	THE STATE OF ASSAM Versus RAJEN SAIKIA AND ANR		
17	Crl.A./177/2022	MD. DILUWAR HUSSAIN AND ANR. Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MR. M DEWAN MS. K DEY	PP, ASSAM
	WITH I.A.(Crl.)/425/2022 in Crl.A./177/2022	MD. DILUWAR HUSSAIN AND ANR. Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MR. M DEWAN MS. K DEY	PP, ASSAM
18	Crl.Pet./531/2022 WITH LCR 1 FILE, B/O	NILMONI ROY AND ANR Versus THE STATE OF ASSAM AND ANR	MS. L WAJEEDA MR. T K DEY	MR. A R SHOME MR A J GHOSH PP, ASSAM
BAIL HEARING (BA)				
19	Bail Appln./1108/2022	EJASH NARZARY Versus THE STATE OF ASSAM	MR. A M AHMED MR. A AHMED MS R DEKA	PP, ASSAM
20	Bail Appln./1182/2022 FIXED	AFZALUR RAHMAN Versus THE STATE OF ASSAM	MR. D F A AHMED MR. J LASKAR	PP, ASSAM
21	Bail Appln./1284/2022 FIXED	ZAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH	PP, ASSAM
22	Bail Appln./1462/2022 FIXED	BHASKAR BARMAN Versus THE STATE OF ASSAM	MR. K SINGHA MR S GAUTAM	PP, ASSAM
23	Bail Appln./1587/2022 FIXED	NAZRUL ISLAM Versus THE UNION OF INDIA	MR. S A HUSSAIN MR D J HALOI	MR. S C KEYAL SC, DRI
24	Bail Appln./1711/2022 WITH CASE DIARY, FIXED	SHIV PRASAD SHAH @ TUTU SHAH Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	
25	Bail Appln./1733/2022 B/O	IMRAJ HUSSAIN LASKAR @ SAIDUL LASKAR Versus THE STATE OF ASSAM	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA MR. T K DEY	PP, ASSAM
26	Bail Appln./1741/2022 FIXED	IDRISH ALI Versus THE STATE OF ASSAM	MR. G PHUKAN MS. A CHAKRABARTY	PP, ASSAM
27	Bail Appln./1778/2022 FIXED	ANOWAR ALI @ MD. ANWAR ALI Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY MD A WADUD MS S DEVI	PP, ASSAM
BAIL HEARING				
28	AB/4034/2021	FIRDUS ALI @ CHUTKU Versus THE STATE OF ASSAM	MR. J KALITA	PP, ASSAM

29	AB/1187/2022	SHAHAJAHAN ALI Versus THE STATE OF ASSAM	MR. P K MUNIR MR A RAHMAN MR. A GAYAN	PP, ASSAM
30	AB/1326/2022	ARTIK IKBAL HUSSAIN @ PINKU ALI Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. M AHMED MD I H LASKAR	PP, ASSAM
31	AB/1350/2022 FIXED.	MD. MOINUL HOQUE Versus THE STATE OF ASSAM	MS. S K NARGIS MR. S RANA	PP, ASSAM
32	AB/1525/2022	USUF ALI @ YUSUF ALI AND 4 ORS Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR N AHMED	PP, ASSAM
33	AB/1586/2022	AIMONA KHATUN Versus THE STATE OF ASSAM	MR. T HUSSAIN	PP, ASSAM
34	AB/1771/2022	MANORUL ISLAM BARBHUIYA Versus THE STATE OF ASSAM	MR. P P DUTTA MR T GOGOI	PP, ASSAM
35	AB/1801/2022	PARAMNANDA DAS Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
36	AB/1820/2022	INTAJUL ALI @ INTAJUL HOQUE Versus THE STATE OF ASSAM	MR G R A MOTTAQUEE	PP, ASSAM
37	AB/1847/2022	SANKAR SAHA Versus THE STATE OF ASSAM	MR. D P CHALIHA MR M RANA MD. I AHMED	PP, ASSAM
38	AB/1887/2022 FIXED	ANWER HUSSAIN @ ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A M AHMED MR. I U CHOWDHURY	PP, ASSAM
39	AB/1902/2022 FIXED	AMIRUL ISLAM KHAN AND ANR. Versus THE STATE OF ASSAM	H A AHMED MR. R ALI MR A S SK	PP, ASSAM
40	AB/1929/2022 FIXED	RAJU TIRKY Versus THE STATE OF ASSAM	MR. M K SHARMA MR. P TELI	PP, ASSAM
41	AB/1961/2022 FIXED	MD. KADER ALI Versus THE STATE OF ASSAM	MR. D P CHALIHA MR M RANA MD. I AHMED	PP, ASSAM
42	AB/2004/2022 FIXED	SANOWAR HUSSAIN AND 9 ORS Versus THE STATE OF ASSAM	MR J ISLAM MR. A HUSSAIN	PP, ASSAM
	WITH			
43	AB/1942/2022	SHAIDUL ISLAM @ SAIDUR RAHMAN MULLAH Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
	WITH			
44	AB/1943/2022	SHEIKH ABDULLAH WAHEDI Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
	WITH			
45	AB/1974/2022	JAHEMUL ISLAM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY	PP, ASSAM
46	AB/2010/2022 FIXED	MADHAB BEZBARUAH Versus THE STATE OF ASSAM	MR. A K AZAD MS S DEVI MS. P PHUKAN	PP, ASSAM
47	AB/2029/2022 FIXED	MD. AHAMMAD ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M I HUSSAIN MR. S M RAHMAN	SC, FOREST

48	AB/2199/2022 FIXED	PAPARI GOGOI Versus THE STATE OF ASSAM	MR. M DUTTA MR K M BORA	PP, ASSAM
ORDERS				
49	CrI.A./17/2021 WITH OFFICE NOTE, LCR 7 FILES(KEPT IN SECTION), P.B.-4	JAYANTA SARKAR Versus CENTRAL BUREAU OF INVESTIGATION AND ANR.	S BORGHAIN MS. B DEVI MR BAPLU CHAKMA	SC, CBI
50	CrI.A./18/2021	ANJAN HAFILA Versus CENTRAL BUREAU OF INVESTIGATION AND ANR.	S BORGHAIN MS. B DEVI MR BAPLU CHAKMA	SC, CBI
51	CrI.A./138/2021 WITH OFFICE NOTE, LCR 5 FILES, P.B.-1	ESAHAQE ALI Versus THE STATE OF ASSAM	MR. J AHMED MR A HAQUE MR Z RAHMAN	PP, ASSAM
52	CrI.A./151/2021 WITH OFFICE NOTE, LCR 3 FILES, B/O	ALTAF ALI Versus THE STATE OF ASSAM AND ANR.	MS. P ADHIKARI G UDDIN	MR. S S S RAHMAN PP, ASSAM
	WITH I.A.(CrI.)/379/2021 in CrI.A./151/2021	ALTAF ALI Versus THE STATE OF ASSAM AND ANR.	MS. P ADHIKARI G UDDIN	PP, ASSAM
53	Tr.P.(CrI.)/11/2022 B/O	AJIT DAS Versus KARISHMA GOGOI	MR. S K SINGH MR. A GANGULY MR. A DUTTA MR. A DHANUKA	
54	CrI.A./57/2022 WITH LCR 4 FILES	MANTU GARH Versus THE STATE OF ASSAM	MR. B K SEN MR F HAQUE MR A HUSSAIN	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 10/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
5)	MR. S B PRASAD	31-07-2022	To	13-08-2022
6)	MRS. N BARUAH	01-08-2022	To	13-10-2022
7)	MR D K DAS	08-08-2022	To	10-08-2022
8)	MR B KAUSHIK	03-08-2022	To	12-08-2022
9)	MR. S SINHA	04-08-2022	To	10-08-2022
10)	MR. R P SINGH	09-08-2022	To	23-08-2022
11)	MR. V K CHOPRA	16-08-2022	To	16-08-2022
12)	MR I HASSAN	09-08-2022	To	12-08-2022
13)	MR. P K TIWARI	09-08-2022	To	19-08-2022
14)	MR M Z AHMED	10-08-2022	To	12-08-2022
15)	MS B DUTTA	10-08-2022	To	12-08-2022
16)	MR. S BANIK	09-08-2022	To	11-08-2022
17)	MS. D GHOSH	09-08-2022	To	20-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,10th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 60 TO 117), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/4962/2022	PRADYUT BARUA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR T MEELEE MR D DAS MS E NATH	GA, ASSAM
<u>ORDER (STAY VACATING)</u>				
2	I.A.(Civil)/2240/2022 CAVT./723/2022 in WP(C)/4380/2022 WITH WP(C)/4380/2022 CAVT. NO. 07232/022,	AKKADAS ALI TALUKDAR Versus AMIT BAURI AND 11 ORS AMIT BAURI AND 6 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. S BANIK MS. D BORAH G UDDIN MR. N H LASKAR	SC, CO OP G UDDIN SC, CO OP MR. S BANIK (R-6) MR. L R MAZUMDER MR. A ISLAM FOR CAVEATOR
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
3	I.A.(Civil)/1962/2022 in WP(C)/2844/2022 WITH WP(C)/2844/2022	LABANYA KALITA AND 4 ORS. Versus JANAJIT DAS AND 6 ORS. JANAJIT DAS AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. R SARMA MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR MS M TIWARI	GA, ASSAM SC, REVENUE GA, ASSAM SC, REVENUE
<u>ADMISSION</u>				
4	WP(C)/1767/2012	RATNESWAR KALITA and 14 ORS Versus THE STATE OF ASSAM AND ORS	MR.S S DEY MR.M NATH MR.A BHATTACHARJEE MR.D P BORAH MR.A ROY MS.D L DEKA MR.B K SINGHA	DR.B P TODI GA, ASSAM SC, REVENUE

5	WITH WP(C)/1746/2017	RATNESWAR KALITA and 5 ORS. Versus THE STATE OF ASSAM and 9 ORS.	MR.S S DEY MR.M NATH MR.G RAHUL MR.D M NATH	GA, ASSAM SC, FOREST
6	WP(C)/6154/2015	MUSLIM ALI Versus THE STATE OF ASSAM AND 4 ORS	MR.P SARMAH MR.D DAS MS.S PHUKAN	MR.H BURAGOHAIN SC, PWD
7	WP(C)/6979/2015	SHARDA DEVI DAMANI @ SHARDA DEVI MAHESWARI Versus THE STATE OF ASSAM AND 5 ORS	MR.G N SAHEWALLA MR.K BHATTACHARJEE MR.P C DAS MS.M BHATTACHARJEE MR.P DEKA MR.A CHETIA MR.R JAIN MR.B HAZARIKA	MR.M K CHOUDHURY GA, ASSAM MR.K K BHATRAR-5 MR.R K BHATRA(R-5) MR. D NATH, SR. ADVOCATE, ASSAM MS.P HUJURI(R-5) MRP BHARDWAJ(R-6) SC, REVENUE SC, I O C
	WITH I.A.(Civil)/610/2021 in WP(C)/6979/2015	SHARDA DEVI DAMANI @ SHARDA DEVI MAHESWARI Versus THE STATE OF ASSAM AND 5 ORS.	MR.A CHETIA	MR.M K CHOUDHURY GA, ASSAM MS P HUJURI SC, REVENUE SC, I O C
8	WITH WP(C)/5956/2016	DEEPAK DAMANI and ANR. Versus THE STATE OF ASSAM AND 7 ORS	MR B SHARMA MR.P BORAH MS.A AGARWAL	MR.G N SAHEWALLA(Sr.Adv.)(R-8) GA, ASSAM MS.R JAIN(R-8) MR.P DEKA R-8 MR.A CHETIA(R-8) MR P BHARDWAJ(R- 6&7) SC, REVENUE SC, IOC
	WITH I.A.(Civil)/106/2021 in WP(C)/5956/2016	DEEPAK DAMANI AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. P BORA	GA, ASSAM SC, REVENUE SC, I O C
9	WP(C)/8240/2019 FIXED	NARAYAN DEBNATH AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	PETITIONER IN PERSON	GA, ASSAM MRS. R MOMTAZ MR. A H M R CHOUDHURY MR. A I UDDIN SC, REVENUE
	WITH I.A.(Civil)/2148/2022 in WP(C)/8240/2019	NIMAI CHANDRA DAS Versus NARAYAN DEBNATH AND 5 ORS.	MRS. R MOMTAZ	
	WITH I.A.(Civil)/2199/2022 in WP(C)/8240/2019	BISWAJIT DEBNATH Versus THE STATE OF ASSAM AND 3 ORS.		GA, ASSAM SC, REVENUE MR. A I UDDIN
10	WP(C)/3637/2020 WITH STATUS REPORT	BANASHREE GOGOI Versus THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR. J KALITA MR. S R GOGOI MD. A H LASKAR MR H BARUAH MR. A SARMAH MR G CHAMUAH MS M BORAH MR. P SAIKIA MR. M K SHARMA MD K RAHMAN MS K SARMA	MS, M BHATTACHARJEE, GA, ASSAM MS. P BHATTACHARYA (r-7,8)
11	WP(C)/2539/2021	RANJIT DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA MR. P BORDOLOI	GA, ASSAM SC, S.M.B.
12	WP(C)/2697/2021	JOI AAI PROGRESSIVE SOCIETY Versus THE STATE OF ASSAM AND 5 ORS.	MR. R K BORAH MR B BURAGOHAIN	SC, FOREST

13	WP(C)/3946/2021	BIJU MAHANTA BORSAIKIA @ BIJU BORSAIKIA AND ANR Versus THE OIL INDIA CORPORATION LIMITED AND 4 ORS	MR. B C DAS MR. S CHAUHAN MR. P MAZUMDER	MR. ABU JAHID (R- 1 TO 5) SC, I O C
14	WP(C)/4068/2021	AMBE WIRE PRIVATE LIMITED Versus THE UNION OF INDIA 2 ORS	DR. ASHOK SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST
15	WP(C)/6559/2021	THE ASSAM PHARMACY COUNCIL AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	SC, HEALTH
16	WP(C)/7224/2021	M/S MOHANPUR GPSS LTD. AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MS. P ADHIKARI MR. JYOTIRMOY ROY G UDDIN MR. R HAZARIKA MR. C CHAKRABORTY	GA, ASSAM
	WITH			
17	WP(C)/2332/2022	M/S MOHANPUR GPSS LTD AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MS. P ADHIKARI MR. JYOTIRMOY ROY G UDDIN MR H I CHOUDHURY MS. P A TALUKDAR	GA, ASSAM
18	LA.App./8/2022	PALLORBUND TEA LTD. Versus THE COLLECTOR, CACHAR	MR A SARMA	GA, ASSAM
	WITH I.A.(Civil)/2127/2022 in LA.App./8/2022	PALLORBUND TEA LTD. Versus THE COLLECTOR, CACHAR	MR A SARMA	GA, ASSAM
19	WP(C)/190/2022	PRATIBHA KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MR J SINGH	GA, ASSAM SC, REVENUE
	WITH I.A.(Civil)/1236/2022 in WP(C)/190/2022	CHANDRADHAR KALITA AND ANR. Versus PRATIBHA KALITA	MR. K SINGHA	GA, ASSAM
	WITH I.A.(Civil)/2140/2022 in WP(C)/190/2022	SATYAM CONSORTIUM PVT. LTD. Versus PRATIBHA KALITA AND 4 ORS.	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI	MR. B D KONWAR SR. ADV. GA, ASSAM SC, REVENUE
20	WP(C)/1074/2022 FIXED	BIRENDRA NAMASUDRA Versus THE STATE OF ASSAM AND 6 ORS	MR. K A MAZUMDER MR E AHMED	SC, P AND R.D. GA, ASSAM SC, FINANCE
21	WP(C)/1994/2022	SATISH DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. A KHANIKAR	SC, WATER RESOURCE
22	WP(C)/2517/2022	SARVANGI VIKAS TRUST Versus THE STATE OF ASSAM AND 6 ORS	J U AHMED MR S R NAWAZ	GA, ASSAM SC, HEALTH SC, FINANCE
23	WP(C)/3079/2022	M/S PARGHAT KAIBARTA MIN SILPA SAMABAI SAMITI LTD. Versus THE STATE OF ASSAM AND 5 ORS.	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS	GA, ASSAM MR. N C DAS (r-6) MS. M DEVI (r-6) MR. A DAS (r-6) MS M BORAH(r-6)
24	WP(C)/4180/2022	NAZRUL HAQUE Versus THE STATE OF ASSAM AND 4 ORS	MS. P ADHIKARI G UDDIN MR. A UDDIN	GA, ASSAM

ORDERS

25	Cont.Cas(C)/192/2017	MAZID ALI and 8 ORS. Versus ASHOK KUMAR BARMAN	MR.A R SIKDAR MR.N AHMED MR.M H TALUKDAR	MR.T C CHUTIA MR.D K ROY
26	Cont.Cas(C)/551/2018	ILA DAS Versus VIRENDRA MITTAL, IAS,	MR P BHARADWAJ MR M SARMA	MRS. D DAS BARMAN
27	Cont.Cas(C)/577/2018	M/S. GREEN VIEW ENTERPRISE Versus RAKESH KUMAR, IAS AND 3 ORS.	MS. M CHATTERJEE MS. K KALITA MRS U CHAKRABORTY	MR. N UPADHAYAY
28	Cont.Cas(C)/174/2019	M/S. DANGARKUCHI PAKA BETBARI MEEN SAMABAI SAMITTEE LTD. Versus TILAK KR. KALITA	MR. S KATAKI MS. R DUTTA	MR. D NATH MR D KALITA
29	WITH WP(C)/1655/2019	DANGARKUCHI PAKA BETBARI MEEN SAMABAI SAMITTEE LTD. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S KATAKI MR. A N CHOWDHURY MR R M DAS MS. R DUTTA	GA, ASSAM
30	Review.Pet./181/2019 FIXED, WITH WP(C)/6789/2015(D/O) WP(C)/4635/2017(D/O), WP(C)/6041/2017(D/O)	SRI AUROBINDO VIDYAMANDIR (PROVINCIALISED) HIGH SCHOOL Versus THE STATE OF ASSAM AND 8 ORS	MR. S SARMA MR. R HAZARIKA MR. J ROY MR. C CHAKRAVARTY MR D DAS	MR M H AHMED GA, ASSAM MD. A. HUSSAIN SC, GMC SC, REVENUE SC, EDU
31	WITH I.A.(Civil)/1273/2022 in WP(C)/6789/2015 (D/O)	AUROBINDO VIDYAMANDIR HIGH SCHOOL and 3 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR.R HAZARIKA	GA, ASSAM
32	Cont.Cas(C)/426/2019	AAP INDUSTRIES (PVT) LTD. Versus SIDDHARTH SINGH AND 3 ORS.	MS KEWI MR D KHAN	
33	WITH Cont.Cas(C)/516/2018	CHARU TECHNOLOGY (PVT.) LTD. Versus SIDDHARTH SINGH AND 4 ORS	MS. S KHOUND MR. D KHAN	MR. P N GOSWAMI (R1-R4) MR. R R Gogoi (R1-R4)
34	WITH Cont.Cas(C)/519/2018	BRAHMAPUTRA UDYOG (PVT.) LTD. Versus SIDDHARTH SINGH AND 5 ORS	MS. S KHOUND MR. D KHAN	MR. P N GOSWAMI (R1- R4,R5) MR. R R Gogoi (R1-R4,R5)
35	WITH Cont.Cas(C)/524/2018	CHARU TECHNOLOGY (PVT.) LTD. Versus SIDDHARTH SINGH AND 4 ORS	MS. S KHOUND MR. D KHAN	MR. P N GOSWAMI (R1- R4,R5) MR. P N GOSWAMI (R1- R4,R5) MR. R R Gogoi (R1-R4,R5) MR. R R Gogoi (R1-R4,R5)
36	WITH Cont.Cas(C)/525/2018	UNIVERSAL PIPES (PVT.) LTD. Versus SIDDHARTH SINGH AND 3 ORS	MR S KHOUND MR. D KHAN	MR. P N GOSWAMI (R1, R2, R3, R4) MR. R R Gogoi (R1, R2, R3, R4)
37	WITH Cont.Cas(C)/526/2018	OM SREE PRODUCTS AND ANR. Versus SIDDHARTH SINGH AND 3 ORS	MS. S KHOUND MR. D KHAN	MR. P N GOSWAMI (R1, R3, R4, R5) MR. R R Gogoi (R1, R3, R4, R5)
38	WP(C)/2897/2019	AKLIMA KHATUN Versus INDIAN OIL CORPORATION AND 3 ORS.	MR. S N TAMULI MS. A BEGUM	SC, I O C
39	I.A.(Civil)/3289/2019 in WP(C)/5368/2019	HUGRALJULI (ASSAM) TEA COMPANY LTD. Versus THE STATE OF ASSAM AND 5 ORS	MR. B C DAS MR. S C BISWAS MS. S F MAITAI	MR. M NATH

	WITH WP(C)/5368/2019	HUGRALJULI (ASSAM) TEA COMPANY LTD. Versus THE STATE OF ASSAM AND 5 ORS	MR. B C DAS MR. S C BISWAS MR. F A HASSAN MS. S F MAITAI MRS. A DAS	GA, ASSAM
40	WP(C)/7314/2019	HARMOHAN DEKA Versus THE STATE OF ASSAM AND 5 ORS.	MR. S K BARKATAKI MR. D K NATH MS. B SHARMA	GA, ASSAM MR. R N D SARMA MD E AHMED
41	Cont.Cas(C)/201/2020	ANIL KUMAR AGARWAL AND 3 ORS. Versus KUMAR SANJAY KRISHNA AND 7 ORS.	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR A TALUKDAR	
42	Cont.Cas(C)/486/2020	MD. AZAHAR ALI Versus ABDUL MANNAB AND 2 ORS.	MR. M A SHEIKH MD. S Z B AKLAS, MR. M. HUSSAIN, F. INTAZ	
43	Cont.Cas(C)/624/2020 FIXED	CHANDAN DEKA Versus S K DAS AND 2 ORS	MR. R GOSWAMI MS. P. KALITA MS. R DEVI	
44	I.A.(Civil)/1785/2020 in I.A.(Civil)/3335/2017	THE GENERAL MANAGER AND ANR. Versus ON THE DEATH OF RUKUN RABHA HIS LEGAL HEIRS AND ANR.	MR G GOSWAMI	MR Z HUSSAIN (R-1,2,3,4,5,6,7,8) MR. M HOQUE (R-1,2,3,4,5,6,7,8)
	WITH I.A.(Civil)/3335/2017	THE GENERAL MANAGER and ANR, Versus RUKUN RABHA and ANR,	MR. U K GOSWAMI MR. G GOSWAMI SC, NF RLY	
	WITH I.A.(Civil)/1789/2020 in I.A.(Civil)/3335/2017	THE GENERAL MANAGER AND ANR. Versus ON THE DEATH OF RUKUN RABHA HIS LEGAL HEIRS AND ANR.	MR G GOSWAMI	MR Z HUSSAIN (r-1 to 8) MR. M HOQUE (r-1 to 8)
	WITH I.A.(Civil)/1790/2020 in I.A.(Civil)/3335/2017	THE GENERAL MANAGER AND ANR. Versus ON THE DEATH OF RUKUN RABHA HIS LEGAL HEIRS AND ANR.	MR G GOSWAMI	MR Z HUSSAIN (r-1 to 8) MR. M HOQUE (r-1 to 8)
45	WITH LA.App./294211/2017 (Filing Number)	THE GENERAL MANAGER NORTH EAST FRONTIER RAILWAY and ANR Versus SRI RUKUN RABHA and ANR	MR.U K GOSWAMI	
46	WP(C)/3059/2020 B/O	ABHIGYA BOROOAH Versus INDUSTRIAL DEVELOPMENT BANK OF INDIA LTD. AND 4 ORS	MR. T ROY MS. B SARKAR	MR. R DE
47	Cont.Cas(C)/95/2021	DR RAJDEEP DAS Versus AMIT KHARE AND 2 ORS	MR. S DEKA MR. T CHAKRABORTY MR. P DUTTA MS. J BORO	
48	Cont.Cas(C)/189/2021	JOYDEEP BHATTACHARJEE AND 2 ORS Versus DIGANTA SAIKIA AND 10 ORS.	MR. A BHATTACHARYA PETITIONER IN PERSON MR. J BHATTACHARJEE LEGAL AID COUNSEL	MR. B J GHOSH (R-1,2,3,4) MR H RAHMAN (R-1,2,3,4) MS. B HAZARIKA (R-1,2,3,4) MR. A K GUPTA (R9, R10) MS. L DEVI MR. M K DAS (R6) MR. R S MISHRA (R9, R10) MS R BORUAH (R6)
49	Cont.Cas(C)/458/2021	MD. HAMIDUR ISLAM Versus M S MANIVANNAN (IAS) AND 2 ORS	MD H R AHMED	MR. D SAIKIA (r-1,2) MR. R BORPUJARI (r-1,2) MS. N BORDOLOI (r-1,2)
50	WP(C)/6686/2021 FIXED	JITENDRA KUMAR JAIN Versus THE STATE OF ASSAM AND 7 ORS	MR. N N JHA MR. M BERIA MR. K CHOUDHURY MR M U KHAN MS M SAHOO	GA, ASSAM

51	Cont.Cas(C)/242/2022	M/S GANNON DUNKERLEY AND CO LTD Versus CHANCHAL KUMAR AND 4 ORS	MR SISHIR DUTTA MR. S K DEORI MS. SOMILA	MR. U K NAIR (r-1,2) MR. R K TALUKDAR MR. M P SARMA (r-1,2) DIKSHITA DEKA
52	Cont.Cas(C)/320/2022	NAZMUL HOQUE BARBHUIYA Versus ALOK KUMAR	MR M J QUADIR MR. K MIRA MR S S ISLAM	MR. R DUBEY SC, ELECTION COMMISSION.
53	I.A.(Civil)/1211/2022 WITH LA.App./7/2005 (D/O) LA.App./8/2005 (D/O) in Review.Pet./299621/2017 WITH Review.Pet./299621/2017 (Filing Number)	M/S INDIAN OIL CORPORATION LTD Versus KERAMUDDIN SHEIKH and 2 ORS	MR. S G BHATTACHARJEE MR. N DEKA MR. A DAS MR. M GOGOI	GA, ASSAM SC, REVENUE
	I.A.(Civil)/1212/2022	M/S INDIAN OIL CORPORATION LTD. Versus ABDUL RAHMAN and 2 ORS	MR. S G BHATTACHARJEE MR. N DEKA MR. A DAS MR. M GOGOI	GA, ASSAM SC, REVENUE
54	I.A.(Civil)/1270/2022 in WP(C)/7633/2017 WITH WP(C)/7633/2017	SHUKUR ALI SK AND 36 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. J P SHARMA MR. H HOQUE	GA, ASSAM GA, ASSAM MR P S DEKA, SC, REVENUE DEPTT.
	I.A.(Civil)/2253/2022 in WP(C)/7633/2017	SHUKUR ALI SK AND 36 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. J P SHARMA MR. H HOQUE	GA, ASSAM MR P S DEKA, SC, REVENUE DEPTT. SC, BTADC
55	I.A.(Civil)/1959/2022 in WP(C)/5650/2020 WITH WP(C)/5650/2020	DHANANJAY BASUMATARY Versus HAGRAMA MOHILARY AND 21 ORS.	MR P BHARADWAJ	MR. D SAIKIA MR. A R BHUYAN MR. S R RABHA
	I.A.(Civil)/68/2021 in WP(C)/5650/2020	HAGRAMA MOHILARY AND 5 ORS. Versus PRAMOD BORO AND 21 ORS.	MR. A R BHUYAN (p-2) MR. M A I HUSSAIN (p-2) MD. R ALI (p-2) MR. A KHOUND MR P BHARDWAJ (P-5,6) MS R A MOSTAFI (p-2)	GA, ASSAM MR. B B NARZARY MR D K MISHRA MR. N NARZARY MR. S R RABHA MR. S R RABHA MR. B PRASAD MR. R BAISHYA SC, WPT AND BC SC, BTC SC, ASEC
	I.A.(Civil)/679/2021 in WP(C)/5650/2020	HAGRAMA MOHILARY AND 5 ORS. Versus PRAMOD BORO AND 21 ORS.	MR. A KHOUND	GA, ASSAM SC, WPT AND BC MR. N BORAH SC, ASEC SC, BTC
	I.A.(Civil)/1885/2022 in WP(C)/5650/2020	SANJOY SWARGIARY Versus HAGRAMA MOHILARY AND 27 ORS.	MR. K N CHOUDHURY MR. M DAS MR. M K DAS	GA, ASSAM SC, BTC
56	I.A.(Civil)/2141/2022 in LA.App./7446/2022 WITH LA.App./7446/2022 (Filing Number)	SAIKONG BOSUMATARY Versus HAGRAMA MOHILARY AND 21 ORS. THE DEPUTY COMMISSIONER, NAGAON Versus HARESHWAR BORAH AND ANR.	MR P BHARADWAJ MR. R BORPUJARI	MR. D SAIKIA MR. A R BHUYAN MR. S R RABHA
		THE DEPUTY COMMISSIONER, NAGAON Versus HARESHWAR BORAH AND ANR. F	MR. R BORPUJARI	

WITH
I.A.(Civil)/7447/2022
(Filing Number)

THE DEPUTY COMMISSIONER, NAGAON MR. R BORPUJARI

Versus

HARESHWAR BORAH AND ANR. F

SHONA KHATUN

Versus

THE STATE OF ASSAM AND 3 ORS

JOHN MILLIK

Versus

THE UNION OF INDIA AND 6 ORS.

MR R ISLAM
LEGAL AID COUNSEL

GA, ASSAM
SC, L R DEPT.

MR. S MITRA
MR A K BORO

GA, ASSAM
SC, NHIDC
ASSTT.S.G.I.
SC, K A A C

MR. S MITRA
MR A K BORO

GA, ASSAM
SC, NHIDC
ASSTT.S.G.I.
SC, K A A C

MRS. L N CHOUDHURY
MR MONZUR K
CHOUDHURY
MR. T NORBU
MR. P CHAKRABORTY
R. BARUAH
MR. S N AHMED

SC, P AND R.D.

57 WP(C)/2861/2022

58 WP(C)/4500/2022
FIXED

59 WP(C)/4543/2022
FIXED

60 WP(C)/4585/2022
FIXED

=====

=====

LEAVE NOTE OF ADVOCATES FOR 10/08/2022

-

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
5)	MR. S B PRASAD	31-07-2022	To	13-08-2022
6)	MRS. N BARUAH	01-08-2022	To	13-10-2022
7)	MR D K DAS	08-08-2022	To	10-08-2022
8)	MR B KAUSHIK	03-08-2022	To	12-08-2022
9)	MR. S SINHA	04-08-2022	To	10-08-2022
10)	MR. R P SINGH	09-08-2022	To	23-08-2022
11)	MR. V K CHOPRA	16-08-2022	To	16-08-2022
12)	MR I HASSAN	09-08-2022	To	12-08-2022
13)	MR. P K TIWARI	09-08-2022	To	19-08-2022
14)	MR M Z AHMED	10-08-2022	To	12-08-2022
15)	MS B DUTTA	10-08-2022	To	12-08-2022
16)	MR. S BANIK	09-08-2022	To	11-08-2022
17)	MS. D GHOSH	09-08-2022	To	20-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday, 10th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CRIMINAL BENCH (CRL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Crl.Rev.P./28/2022 FIXED	BABU SHARMA Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR SURAYA RAHMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN MS. P KHATUN	PP, ASSAM
2	Crl.Rev.P./402/2022	PRADIP KARMAKAR Versus SANGITA SUTRADHAR	MR M AHMED MR. A HUSSAIN MS. B W AKHTARA	
3	Crl.Rev.P./403/2022	IRSHAD KHAN Versus THE STATE OF ASSAM AND ANR.	MR P KATAKI MRS R BEGUM	PP, ASSAM
4	Crl.Rev.P./404/2022	NAMRA NILLOVE DEKA Versus SMT. ANULEKHA HAZARIKA	MR. K N CHOUDHURY MS G DAS MRS. R S CHOUDHURY MR. R CHOUHAN	
5	Crl.Rev.P./405/2022	NAYAN HAZOWARI Versus SMT. JITUMONI RABHA	MR. A K AHMED MR A AHMED	
6	AB/2237/2022	INSAR ALI AND 5 ORS. Versus THE STATE OF ASSAM	MR. S AHMED MS J HAZARIKA	PP, ASSAM
7	AB/2241/2022	NAYANJYOTI BHARALI @ NAYAN BHARALI Versus THE STATE OF ASSAM	MR. M A SHEIKH MR M RAHMAN MR. M HOSSAIN	PP, ASSAM
ADMISSION				
8	Crl.Pet./1342/2019	M/S. INDUSVIVA HEALTH SCIENCES PVT. LTD. Versus THE STATE OF ASSAM AND ANR.	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	PP, ASSAM
9	Crl.Pet./401/2020	SUDIPTO SARKAR Versus THE STATE OF ASSAM AND ANR	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	MR. D K KOTHARI MR. B DEKA MS P BARUAH S AZIZ PP, ASSAM

10	Crl.A./206/2021	MUKESH MORANG AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR G PEGU MR M CHETIA MR A RASHID MR. K ISLAM	PP, ASSAM
11	Crl.A./213/2021	AJOY DAS AND 3 ORS. Versus THE STATE OF ASSAM	MR SISHIR DUTTA MR. S DUTTA	PP, ASSAM
12	WP(C)/6888/2021	HASNINE ALAM AND 57 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. P K TIWARI MR. B PANDEY MR. A R GOGOI	MR. K GOGOI, GA, ASSAM SC, GHC SC, FINANCE
13	Crl.Pet./124/2022 B/O	MD. SHAHJAHAN ALI Versus THE STATE OF ASSAM AND ANR	MR. P RAHMAN MR S ISLAM	MR M Z SHAH (r-2) MR A S SK (r-2) PP, ASSAM
<u>BAIL HEARING (BA)</u>				
14	Bail Appln./1828/2022 B/O	MD. NAJIMUDDIN Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA	PP, ASSAM
<u>BAIL HEARING</u>				
15	AB/3124/2020 FIXED	DILIP GHOSH Versus THE STATE OF ASSAM	MR. U K BARMAN MR. M MALAKAR MS. A KALITA	PP, ASSAM
16	AB/1226/2021 FIXED	DHIRON NARZARY Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. P S BISWAS MS. J GHOSH L CHOUDHURY	PP, ASSAM
17	AB/1354/2021 FIXED	JOHURA KHANAM CHOUDHURY Versus THE STATE OF ASSAM	MR. A H M R CHOUDHURY	PP, ASSAM
18	AB/4042/2021 FIXED	MRIDUPABAN NEOG Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. N J DUTTA	PP, ASSAM
19	AB/366/2022 FIXED	INDRESWAR KOTOKY AND 5 ORS Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
20	AB/1059/2022 FIXED	ANAN BORO Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
21	AB/1111/2022 FIXED	HANUFA BEGUM Versus THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
22	AB/1585/2022 FIXED	MD. SADDAM HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA R ALI	PP, ASSAM
23	AB/1678/2022 FIXED	GIREESH JASRASARIA Versus THE STATE OF ASSAM	MR. S MUNIR MS N ISLAM	PP, ASSAM
24	AB/1694/2022 FIXED	TOMSER ALI AND 3 ORS Versus THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN MR Z RAHMAN	PP, ASSAM
25	AB/1882/2022 FIXED	SUKUR ALI Versus THE STATE OF ASSAM	MR M AHMED MR M U AHMED MR A. ALI MS R P AHMED	PP, ASSAM
26	AB/1940/2022 FIXED	KANDARPA KUMAR DAS Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
27	AB/1949/2022 FIXED	BALWAN BHAMA AND ANR Versus THE STATE OF ASSAM	MR. M A I HUSSAIN MR. S H ZAMAN	PP, ASSAM
28	AB/1962/2022 FIXED	ABDUL KADER AND ANR. Versus THE STATE OF ASSAM	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	PP, ASSAM

29	AB/1993/2022 FIXED	SAMSUNWARA BEGUM Versus THE STATE OF ASSAM	MR. T DEURI MS T WAPANGLA	
30	AB/1996/2022 FIXED	SABITRI BORO Versus THE STATE OF ASSAM	MR. T DEURI MS T WAPANGLA	PP, ASSAM
31	AB/2040/2022 FIXED	SAIFATDDIN AHMED @ DIPU AHMED Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR R S RONGHANG	PP, ASSAM
32	AB/2042/2022 FIXED	MD. NUR MAHAMMAD Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
33	AB/2049/2022 FIXED	LOHIT BORDOLOI Versus THE STATE OF ASSAM	MR. R DE MR. P NEOG	PP, ASSAM
34	AB/2081/2022 FIXED	AMARJYOTI SAIKIA Versus THE STATE OF ASSAM	MR N N UPADHYAYA MR. B B KAKATI E. YANTHAN	PP, ASSAM
35	AB/2085/2022 FIXED	RAIJING BORO Versus THE STATE OF ASSAM	MR. T DEURI MRS. R S DEURI MR D KALITA	PP, ASSAM
ORDERS				
36	I.A.(CrI.)/484/2020 WITH LCR 4 FILES in CrI.A./190/2020 WITH CrI.A./190/2020	MOWJAM HUSSAIN @ NAYANMONI Versus THE STATE OF ASSAM AND ANR. MOWJAM HUSSAIN @ NAYANMONI Versus THE STATE OF ASSAM AND ANR.	MD A ALI MR. D K DAS MS. M HANDIQUE MD A ALI MR. D K DAS MS. M HANDIQUE	PP, ASSAM MR Z ALAM MS. S NAZNEEN PP, ASSAM
37	CrI.Pet./504/2020	ARIF HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR. P MAJUMDAR	PP, ASSAM
38	I.A.(CrI.)/132/2021 AB 517/2019(D/O) in AB/517/2019	MOHIB UDDIN LASKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY	MR H R A CHOUDHURY (R-2) MR. S B LASKAR (R-2) MR. A AHMED (R-2) MS N KALITA (R-2) R BORUAH (R-2) PP, ASSAM
39	CrI.Pet./167/2021 WITH LCR (ONE CASE)	SAHABUDDIN HAQUE AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. T CHUTIA	MR. DITUL DAS (R-3) MR. R RAHMAN (R-3) MR. B J TALUKDAR (R-3) PP, ASSAM
40	CrI.Pet./701/2021 B/O	RANJAN GHOSH AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR J C GOGOI	PP, ASSAM
41	CrI.Pet./747/2021 WITH LCR 1 FILE	IMAN ALI Versus THE STATE OF ASSAM AND ANR	MR. S B LASKAR MR. H A LASKAR MR. R ISLAM	PP, ASSAM
42	CrI.Pet./70/2022 FIXED	DILIP KUMAR SINGH Versus THE STATE OF ASSAM AND ANR	MR. P BORAH MRS K M SAIKIA	PP, ASSAM
43	CrI.Pet./71/2022 WITH LCR 1 FILE	CHINTAMONI MAHANTA Versus THE STATE OF ASSAM AND ANR	MR. P MAHANTA MS. D PAUL	PP, ASSAM
44	CrI.Pet./782/2021	CHINTAMONI MAHANTA Versus THE STATE OF ASSAM AND ANR	MR. P MAHANTA MS. D PAUL	PP, ASSAM
45	CrI.Pet./467/2022	JERINA BEGUM Versus MD MINAS ALI AND ANR	MR. Y S MANNAN MR. T HUSSAIN	PP, ASSAM
46	CrI.Pet./676/2022 FIXED	DIPAK KUMAR DEKA Versus SMT. MANJU DEKA AND ANR	MD. M U AHMED MR. M S SHARMA	PP, ASSAM

HEARING

47 Crl.Rev.P./498/2014
WITH LCR 3 FILES, FIXED

JOLUK NINU
Versus
AJAY AGARWAL

MR.P K TIWARI
MR. R J DAS
MR.B DAS

MR.P DAS
MR.D K KOTHARI
MR.B DEKA
MR.P JAIN
MR.R K GUPTA

48 Crl.Rev.P./161/2022
B/O

AMIT KUMAR BORA
Versus
THE STATE OF ASSAM AND ANR

MR. B DEKA
MR L TASHI

MR A RAHMAN
PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 10/08/2022

-

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
5)	MR. S B PRASAD	31-07-2022	To	13-08-2022
6)	MRS. N BARUAH	01-08-2022	To	13-10-2022
7)	MR D K DAS	08-08-2022	To	10-08-2022
8)	MR B KAUSHIK	03-08-2022	To	12-08-2022
9)	MR. S SINHA	04-08-2022	To	10-08-2022
10)	MR. R P SINGH	09-08-2022	To	23-08-2022
11)	MR. V K CHOPRA	16-08-2022	To	16-08-2022
12)	MR I HASSAN	09-08-2022	To	12-08-2022
13)	MR. P K TIWARI	09-08-2022	To	19-08-2022
14)	MR M Z AHMED	10-08-2022	To	12-08-2022
15)	MS B DUTTA	10-08-2022	To	12-08-2022
16)	MR. S BANIK	09-08-2022	To	11-08-2022
17)	MS. D GHOSH	09-08-2022	To	20-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,10th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 3:45 PM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 15

[THIS BENCH WILL SIT AT 3:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

ORDERS

1	I.A.(Civil)/1154/2018 in MACApp./227/2018	THE NATIONAL INSURANCE CO. LTD Versus RAMJAN KHAN AND 2 ORS	MR. A J SAIKIA MR. N N BHUYAN MR. B KAKATI MR. K BORAH	MR. N ALAM (R-1,2) MR. S ISLAM (R-1,2) MR. J HUSSAIN (R-1,2) MR K JAIN (R-1,2)
	WITH MACApp./227/2018	THE NATIONAL INSURANCE CO. LTD Versus RAMJAN KHAN AND 2 ORS	MR. A J SAIKIA MR. N N BHUYAN MR. U K DUTTA MR. B KAKATI MR. K BORAH	
	WITH I.A.(Civil)/1157/2018 in MACApp./227/2018	THE NATIONAL INSURANCE CO. LTD Versus RAMJAN KHAN AND 2 ORS	MR. A J SAIKIA MR. N N BHUYAN MR. U K DUTTA MR. B KAKATI MR. K BORAH	
2	I.A.(Civil)/2137/2018 in MACApp./546/2018	MUSTT. PARBEEN RABIA AND ANR Versus THE ORIENTAL INSURANCE COMPANY LIMITED AND ORS	MR. T ISLAM MS F AHMED MS. M AHMED	MR SISHIR DUTTA (R1) MR. C SHARMA (R1) MR. S DUTTA (R1) MR. S HAZARIKA
	WITH MACApp./546/2018	MUSTT. PARBEEN RABIA AND ANR Versus THE ORIENTAL INSURANCE COMPANY LIMITED AND ORS	MR. T ISLAM MS F AHMED MS. M AHMED	
3	I.A.(Civil)/80/2019 in MACApp./17294/2018	ORIENTAL INSURANCE COMPANY LTD Versus NEKIBUDDIN AHMED AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH MACApp./17294/2018 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD Versus NEKIBUDDIN AHMED AND ANR		
4	I.A.(Civil)/1760/2019 in MACApp./17996/2018	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI. REBOTI BALA RAY AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH MACApp./17996/2018 (Filing Number)	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI REBOTI BALA RAY AND 2 ORS		

5	I.A.(Civil)/2623/2019 in MACApp./5951/2019	RELIANCE GENERAL INSURANCE CO. LTD., Versus MUSST. FULBAHAR BEGUM AND 2 ORS.	MR. K K BHATTA MS JONA TALUKDAR MS. R DEVI	MR. B PATHAK MR. R THADANI
	WITH MACApp./5951/2019 (Filing Number)	RELIANCE GENERAL INSURANCE CO. LTD Versus MUSST FULBAHAR BEGUM AND 2 ORS		
6	I.A.(Civil)/2972/2019 in MACApp./6380/2019	DIPTI KALITA AND 2 ORS. Versus ABDUL BASER AND 2 ORS.	MR M H AHMED MD. A. HUSSAIN	MS M BHARATI
	WITH MACApp./6380/2019 (Filing Number)	DIPTI KALITA AND 2 ORS Versus ABDUL BASER AND 2 ORS		
7	I.A.(Civil)/426/2020 in MACApp./18850/2019	UNITED INDIA INSURANCE COMPANY LTD., Versus SMT. TUTUMONI BORA AND 3 ORS.	MR SISHIR DUTTA MS M BORCHETIYA MR. S DUTTA	MR. B BARUAH (R-1,2) MR S HUSSAIN (R-1)
	WITH MACApp./18850/2019 (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD., Versus SMT. TUTUMONI BORA AND 3 ORS.	MR SISHIR DUTTA	
	WITH I.A.(Civil)/18852/2019 (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD., Versus SMT. TUTUMONI BORA AND 3 ORS.		
8	I.A.(Civil)/699/2020 in MACApp./2313/2020	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI BUL BUL BORA AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH MACApp./2313/2020 (Filing Number)	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI BUL BUL BORA AND 2 ORS		
	WITH I.A.(Civil)/2315/2020 (Filing Number)	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI BUL BUL BORA AND 2 ORS		
9	I.A.(Civil)/1439/2020 in MACApp./6438/2020	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI BANDITA SARMA BORTHAKUR AND 5 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. N ANAND (R-1) MR. A BARUA (R-1) MS P CHOUDHURY (R-1) MR. P K SARMA (R-5,6) MS. B BHUYAN (R-5,6) MS R SAHIN (R-5,6)
	WITH MACApp./6438/2020 (Filing Number)	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI BANDITA SARMA BORTHAKUR AND 5 ORS (E)		
10	I.A.(Civil)/1398/2022 in MACApp./242/2018	NEW INDIA ASSURANCE COMPANY LTD Versus SMT PRAMILA PANIKA AND 5 ORS	MR. S DUTTA MR. SIDHANT DUTTA	
	WITH I.A.(Civil)/1204/2018	NEW INDIA ASSURANCE COMPANY LTD Versus SMT PRAMILA PANIKA AND 5 ORS	MR. S DUTTA MR. C SHARMA MR. R A HAZARIKA MR. SIDHANT DUTTA	

=====

=====

LEAVE NOTE OF ADVOCATES FOR 10/08/2022

-

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
5)	MR. S B PRASAD	31-07-2022	To	13-08-2022
6)	MRS. N BARUAH	01-08-2022	To	13-10-2022
7)	MR D K DAS	08-08-2022	To	10-08-2022
8)	MR B KAUSHIK	03-08-2022	To	12-08-2022
9)	MR. S SINHA	04-08-2022	To	10-08-2022
10)	MR. R P SINGH	09-08-2022	To	23-08-2022
11)	MR. V K CHOPRA	16-08-2022	To	16-08-2022
12)	MR I HASSAN	09-08-2022	To	12-08-2022
13)	MR. P K TIWARI	09-08-2022	To	19-08-2022
14)	MR M Z AHMED	10-08-2022	To	12-08-2022
15)	MS B DUTTA	10-08-2022	To	12-08-2022
16)	MR. S BANIK	09-08-2022	To	11-08-2022
17)	MS. D GHOSH	09-08-2022	To	20-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,10th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 16

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP SPECIAL CAUSE LIST DATED 08-08-2022 TO 12-08-2022 LISTED BEFORE THIS BENCH,ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Tr.P.(C)./78/2022	PRITI SIKHA DEVI Versus DEBRAJ BARMAN	MRS S RAHANA MR I U CHOUDHURY MR. A M AHMED P. GHOSH	
2	CRP/84/2022 CAVT. NO.05602/022,	MD. ZULFIQUR ALI Versus MD. AZADUR RAHMAN HAZARIKA	MR. R BARUAH MR. A IQBAL	MS N RAHMAN (FOR CAVEATOR)
3	WP(C)/4855/2022	SHAKAMBARI ENTERPRISES (INDIA) PVT LTD. AND 3 ORS Versus THE NUMALIGARH REFINERY LIMITED AND 3 ORS . B	MR. K N CHOUDHURY MR. R J DAS MR. D J DAS	MR. D DAS SR. ADV MR. JYOTIRMOY ROY (r- 1,2,3) MR. N DEKA (r-1,2,3) R SARMAH MR. M GOGOI (r-1,2,3) MR T MEELEE (r-1,2,3) MR A R BAROOAH (r-1,2,3) MR. R B PHOOKAN
ADMISSION				
4	CRP(IO)/421/2018	ABDUL HAMID KHANDAKAR Versus RUMI BEGUM AND ANR.	MR. T U LASKAR MR. N DHAR MD. B HUSSAIN	MR H RAHMAN MR S HOQUE S I AKAND
5	CRP/25/2020 WITH LCR	MUSTAK AHMED Versus AZADUR RAHMAN HAZARIKA	A I AHMED MR A IKBAL MR R BARUAH MR S ALI	MR. R J BORDOLOI R ALI FOR CAVEATOR
6	MACApp./450/2022 CAVT. NO.06532/022,	NATIONAL INSURANCE COMPANY LTD. Versus RANTU PATOWARY AND 2 ORS.	MR. A J SAIKIA MR G S BORO	MR. R GOSWAMI FOR CAVEATOR
	WITH I.A.(Civil)/2302/2022 in MACApp./450/2022	NATIONAL INSURANCE COMPANY LTD. Versus RANTU PATOWARY AND 2 ORS.	MR. A J SAIKIA MR G S BORO	MR. R GOSWAMI FOR CAVEATOR
7	MACApp./456/2022 FIXED	MD. ABED ALI and ANR, Versus THE DIVISIONAL MANAGER and 2 ORS,	MR H DAS	
8	MACApp./466/2022 CAVT. NO.07642/022,	NATIONAL INSURANCE COMPANY LTD. Versus JAHAN UDDIN AND 4 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. M KHAN FOR CAVEATOR

	WITH I.A.(Civil)/2322/2022 in MACApp./466/2022	NATIONAL INSURANCE COMPANY LTD. Versus JAHAN UDDIN AND 4 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. M KHAN FOR CAVEATOR
<u>BAIL HEARING</u>				
9	AB/1880/2022 FIXED	RAJU SINGH Versus THE STATE OF ASSAM	MRS S N KHANDAKAR MR. M A LASKAR MS A HUSSAIN S AHMED	PP, ASSAM
10	AB/1910/2022 FIXED	SYED TAJNUR ALI @ TAJUL @ TAJUDDIN Versus THE STATE OF ASSAM	MS G DEKA MS. K KALITA	PP, ASSAM
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
11	RSA/73/2022	PROSPECTIVE CONSULTANT PRIVATE LTD. Versus SURUPA DAS AND 2 ORS.	MS S MOCHAHARI MR SISHIR DUTTA MR M CHOUDHURY	
	WITH I.A.(Civil)/1395/2022 in RSA/73/2022	PROSPECTIVE CONSULTANT PRIVATE LTD. Versus SURUPA DAS AND 2 ORS.	MS S MOCHAHARI MR SISHIR DUTTA MR M CHOUDHURY	
12	RSA/90/2022 FIXED	PIKUMONI DAS @ KALITA Versus PRADIP KALITA	MS. R CHOUDHURY MS F N ZAMAN	MR. B J MUKHERJEE
	WITH I.A.(Civil)/1582/2022 in RSA/90/2022	PIKUMONI DAS @ KALITA Versus PRADIP KALITA	MS. R CHOUDHURY MS F N ZAMAN	MR. B J MUKHERJEE
13	RSA/117/2022	NABA KISHOR DAS AND ANR. Versus UTPAL DAS	MR. N ALAM MR. A K SHARMA MS. D BARMAN MR K JAIN	
	WITH I.A.(Civil)/2116/2022 in RSA/117/2022	NABA KISHOR DAS AND ANR. Versus UTPAL DAS	MR. N ALAM MR A K SHARMA MR K JAIN MS. D BARMAN	
<u>ORDERS</u>				
14	I.A.(Civil)/457/2018 in MACApp./82/2018	SRIMATI BARNALI SAIKIA BORA and 3 ORS Versus THE RELIANCE GENERAL INSURANCE CO. LTD.	MR. K K DUTTA MS. R BORAH	MR. K K BHATTA MR. A D CHOUDHURY MR. A D CHOUDHURY MS R DEVI
	WITH MACApp./82/2018	SRIMATI BARNALI SAIKIA BORA and 3 ORS Versus THE RELIANCE GENERAL INSURANCE CO. LTD.	MR. K K DUTTA MS. R BORAH	MR. R GOSWAMI (r-1) MS. P BORTHAKUR (r-1)
15	MACApp./496/2018 FIXED	NEW INDIA ASSURANCE COMPANY LTD Versus BHABESH HAZARIKA AND 2 ORS	MR. K K BHATRA MR. R K BHATRA MS P HAJURI MR. M KASHYAP	MR D K KALITA MR. N ANAND (r-10) MR. K K PARASAR
	WITH I.A.(Civil)/1948/2018 in MACApp./496/2018	NEW INDIA ASSURANCE COMPANY LTD Versus BHABESH HAZARIKA AND 2 ORS	MR. K K BHATRA MR. R K BHATRA MS P HAJURI MR. M KASHYAP	
16	I.A.(Civil)/2739/2018 in MACApp./695/2018	NATIONAL INSURANCE CO. LTD Versus SMT BORADA ADHIKARY and 3 ORS	MR. B K PURKAYASTHA MS. R D MOZUMDAR MS. K DEKA MS. C MOZUMDAR MR. S P SHARMA	MR D MONDAL MR. P SARMA

	WITH MACApp./695/2018	NATIONAL INSURANCE CO. LTD Versus SMT BORADA ADHIKARY and 3 ORS	MR.B K PURKAYASTHA MS. K DEKA	
	WITH I.A.(Civil)/2740/2018 in MACApp./695/2018	NATIONAL INSURANCE CO. LTD Versus SMT BORADA ADHIKARY and 3 ORS	MR. B K PURKAYASTHA MS. K DEKA	
17	MACApp./223/2019 WITH LCR	THE BHARATI AXA GENERAL INSURANCE COMPANY LTD. Versus MRS. HUNPAHI AHOM and 3 ORS	MR. R GOSWAMI MR. I ALAM MS. M SAIKIA	MR. B BARUAH (R1) MS. L YANGZOM (R1) MS. P BATHARI (R1)
	WITH CO/37/2019 in MACApp./223/2019	SMTI. HUNPAHI AHOM @ SUNPAHI AHOM Versus THE BHARATI AXA GENERAL INSURANCE CO. LTD.	MR. B BARUAH MS. R R BARUAH MS S HASNU	MR. R GOSWAMI
	WITH I.A.(Civil)/2170/2022 in MACApp./223/2019	THE BHARATI AXA GENERAL INSURANCE COMPANY LTD. Versus MRS. HUNPAHI AHOM and 3 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. B BARUAH
18	MFA/253/2019 WITH LCR	THE ORIENTAL INSURANCE CO. LTD. Versus SRI DHARANI DAS and ANR,	MS R D MAZUMDAR	MR.D K SAIKIA(R-1) MS. S D SAIKIA
	WITH MC/5/2019 in MFA/253/2019	THE ORIENTAL INSURANCE CO. LTD. Versus SRI DHARANI DAS and ANR,		MR.D K SAIKIA(R-1)
19	MACApp./361/2019 WITH LCR	ORIENTAL INSURANCE CO. LTD. Versus USHABALA DEKA AND 5 ORS.	MS S MOCHAHARI MS. N MODI MR SISHIR DUTTA MS. M CHOUDHURY MR. C SHARMA MR. S DUTTA MS M GAZLOO	MR A HUSSAIN MR. A T SARKAR
	WITH I.A.(Civil)/309/2020 in MACApp./361/2019	USHABALA DEKA AND 3 ORS. Versus ORIENTAL INSURANCE CO. LTD. AND 2 ORS.	MR. A T SARKAR MS. R RAHMAN	MR SISHIR DUTTA
20	MACApp./550/2019 WITH LCR	SMTI. REBON KALITA AND 2 ORS Versus SRI SANJIV KUMAR SONI AND ANR	MR S CHAKRABORTY MR. R SARKAR	MR. K K BHATTA MR. S DEKA MR. K K DEKA
21	I.A.(Civil)/1700/2019 in MACApp./4057/2019	SAMARTU BHANU AND 3 ORS. Versus THE ORIENTAL INSURANCE CO. LTD AND 2 ORS	MR. A MANNAF MS J BEGUM	MS. R D MOZUMDAR MR. L R MAZUMDER MR H ROHMAN MS. C MOZUMDAR MR. S P SHARMA
	WITH MACApp./4057/2019 (Filing Number)	SAMARTU BHANU AND 3 ORS Versus THE ORIENTAL INSURANCE CO. LTD AND 2 ORS		
22	I.A.(Civil)/3427/2019 in MACApp./14415/2019	M/S T. K ENGINEERING CONSORTIUM PVT. LTD Versus SRI KUSARAM SONOWAL AND 4 ORS	MR. A DUTTA MR. S K DEORI MS. SOMILA MR. B DEORI	
	WITH MACApp./14415/2019 (Filing Number)	M/S T. K ENGINEERING CONSORTIUM PVT. LTD Versus SRI KUSARAM SONOWAL AND 4 ORS		
23	MFA/92/2021 WITH MFA/60/2021(D/O)	M/S BAJAJ STEEL Versus THE UNION OF INDIA AND ANR	MR. K P MAHESWARI MS. M SHARMA	SC, NF RLY

24	Review.Pet./113/2021 in CRP(IO)/77/2019 (D/O)	BABULAL SURANA Versus MEENA PAUL AND 6 ORS.	MR. N DHAR MS. S DASGUPTA	GA, ASSAM MS. R CHOUDHURY MS. S K NARGIS (r-1,2) MR N RAHMAN MS F N ZAMAN MS. A MESEN (r-1,2) MS J BEGUM (r-1,2)
25	MACApp./141/2021	SMTI GEETANJALI DEKA and 2 ORS Versus RELIANCE GENERAL INSURANCE CO. LTD and 2 ORS	MR D MONDAL	MR.A TALUKDAR(R-1) MS.L SHARMA(R-1) MR.K K BHATTA(R-1) MR J JOHN MR. S KHAN (R2,R3)
26	Tr.P.(C)/38/2022	SMTI. PARMITA DUTTA Versus KUNAL KANTI DAS	MR. SURAJIT DAS MR. P P DAS MR B DEKA	MR. A K GUPTA MR. R S MISHRA
27	MACApp./44/2022 WITH LCR	THE ORIENTAL INSURANCE CO. LTD. Versus LAMNEM HANGSING AND 3 ORS.	MR. S K GOSWAMI MR. R SHARMA	MR. M KHAN (r-1,2)) MR. J RAHMAN (r-1,2)) MR R ISLAM (r-1,2))
28	MACApp./45/2022 WITH LCR	THE ORIENTAL INSURANCE CO. LTD. Versus RUPALI RABHA AND 2 ORS.	MR. S K GOSWAMI MR. R SHARMA	MR. S DAS MRS. R T DAS MR K DAS MR H GOGOI
29	MACApp./50/2022 WITH LCR	KABITA NARZARY @ BORO AND 3 ORS. Versus THE REGIONAL MANAGER NEW INDIA ASSURANCE CO. LTD. AND 5 ORS.	MR. A R AGARWALA	MS. R D MOZUMDAR (r-6) MR. A DUTTA (r-1) MS. C MOZUMDAR (r-6) MR. S P SHARMA (r-6)
30	Review.Pet./93/2022 WITH LCR, FIXED	MITALI SONOWAL MECH AND 2 ORS Versus THE NEW INDIA ASSURANCE CO. LTD. AND 3 ORS	MR. R C DAS MR. C. SHIL	
	WITH CO/43/2019 in Review.Pet./93/2022	NEW INDIA ASSURANCE COMPANY LIMITED Versus SMTI. MITALI SONOWAL MECH AND 4 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. R C DAS MR. S C DAS MR P BURAGOHAIN
31	CRP(IO)/117/2022	M/S CANDIDA ENTERPRISE AND 4 ORS. Versus PARTHA SARATHI BANERJEE AND 3 ORS.	MR H DAS MR. P GOGOI	MS. M BARUAH
32	I.A.(Civil)/1822/2022 in RSA/134/2019	SHRI PINAKI PRASAD BISWAS AND 3 ORS. Versus SMTI. MANDIRA DANDA AND 10 ORS.	MS. N UPADHYAY	MR D CHOUDHURY
	WITH RSA/134/2019	SHRI PINAKI PRASAD BISWAS AND 4 ORS. Versus SMTI. MANDIRA DANDA AND 10 ORS	MR. D BARUAH MS. N UPADHYAY MS. A BORGOHAIN	MR D CHOUDHURY MR A D CHOUDHURY MR. S BANIK MR. T CHAKRABORTY MR. P DUTTA MR A DUTTA A N HUSSAIN MS S BORA FOR CAVEATOR
33	I.A.(Civil)/2180/2022 in MACApp./159/2018(D/O) in MACApp./159/2018	NEW INDIA ASSURANCE CO. LTD. Versus SMTI SEEMA BASFOR and 7 ORS	MR. R GOSWAMI MS. M SAIKIA	
34	I.A.(Civil)/2294/2022 B/O in MACApp./252/2022	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED Versus SMT SONTORA BASUMATARY AND 6 ORS B	MR T KALITA	MR J HUSSAIN
	WITH MACApp./252/2022	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED Versus SMT SONTORA BASUMATARY AND 6 ORS	MR T KALITA MR. A KAKATI	MR J HUSSAIN MR J HUSSAIN MS M N KONYAK MR. L HUSSAIN

	WITH I.A.(Civil)/2295/2022 in MACApp./252/2022	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED Versus SMT SONTORA BASUMATARY AND 3 ORS B	MR T KALITA	
	WITH I.A.(Civil)/2296/2022 in MACApp./252/2022	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED Versus SMT SONTORA BASUMATARY AND 6 ORS	MR T KALITA	MR J HUSSAIN
35	I.A.(Civil)/2327/2022 in MACApp./8534/2022	NATIONAL INSURANCE COMPANY LTD. Versus RASHMI SAIKIA AND ANR.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH MACApp./8534/2022 (Filing Number)	NATIONAL INSURANCE COMPANY LTD. Versus RASHMI SAIKIA AND ANR. E	MR. R GOSWAMI	
	WITH I.A.(Civil)/8536/2022 (Filing Number)	NATIONAL INSURANCE COMPANY LTD. Versus RASHMI SAIKIA AND ANR. E	MR. R GOSWAMI	
<u>HEARING</u>				
36	CRP(IO)/83/2017 B/O	M/S. BAKSHISH ENTERPRISES and ANR. Versus THE STATE OF ASSAM and 3 ORS.	MR.S P ROY MS.N RAI MRA K RAI	MR.R DHAR SC, WATER RESOURCER. 1-4.
37	MACApp./96/2018 WITH LCR, FIXED	THE ORIENTAL INSURANCE COMPANY LTD Versus SRI ARUP RAJBONGSHI and ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. B CHAKRAVARTY (R-2) MS. A LALA (R-2)
	WITH I.A.(Civil)/526/2018 in MACApp./96/2018	THE ORIENTAL INSURANCE COMPANY LTD Versus SRI ARUP RAJBONGSHI and ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
38	MACApp./171/2020 WITH LCR, FIXED	ORIENTAL INSURANCE COMPANY LTD Versus x	MS. R D MOZUMDAR MS. C MOZUMDAR MS P SARMAH	MR. M U MONDAL MS. N NASRIN MR. H A AHMED MD. I H KHAN MR J ISLAM
	WITH I.A.(Civil)/1144/2020 in MACApp./171/2020	ORIENTAL INSURANCE COMPANY LTD. Versus STRUCK OFF	MS R D MAZUMDAR MS. C MOZUMDAR MS P SARMAH	
<u>STAY MATTERS</u>				
39	CRP/148/2017	KOSER ALI and 3 ORS. Versus KUDDUS ALI and 15 ORS.	MR.M U MAHMUD MR.A DAS MRC KALITA MR.S ISLAM MR.S HAQUE MR.M ALI	MR.M HAQUE(R-6) MR Z HUSSAIN MR Z HUSSAIN MR. M HOQUE
40	CRP/64/2021 WITH LCR	ON THE DEATH OF NAWRATANMAL BHANSALI, HIS LEGAL REPRESENTATIVES Versus SRI MOOLCHAND KUCHERIA	MR. N ALAM MR K JAIN MS. H FATIMA	MR S SANCHETI MR. A SANCHETI MR. R C SANCHATI
41	CRP/72/2021	GIAS UDDIN AND 11 ORS Versus SAMSUL HOQUE AND 15 ORS	MR. N N JHA MR. A C RAY MR. M UDDIN MS M SAHOO	MR H R A CHOUDHURY (r-1 to 7) MS. R CHOUDHURY (r-1 to 7) MR T T MONI (R-11 to 16) MR. A S ALI (r-8) MR. A S ALI (r-8) MR S HUSSAIN (r-8) MR S HUSSAIN (r-8) MR. S A B KHABIR (r-8) MR. S A B KHABIR (r-8) MR N RAHMAN (r-1 to 7)

42	CRP(IO)/85/2021 FIXED	SMTI JOYMONI BASUMATARY AND 2 ORS Versus SMTI REBIKA @ RIBEKA BASUMATARY AND 3 ORS.	MR. B C DAS MR. A R SHOME MR. P MAZUMDER	MR S CHAUHAN (R-1,4) MR. ABU JAHID (R-2) MR B PUSHILAL (R-1,4)
43	CRP(IO)/144/2021 FIXED	MD. ABDUL MANNAN MAZUMDER Versus SMTI. KRISHNA DEBNATH AND ANR	MR. A Y CHOUDHURY	MR M J QUADIR (r-1,2) MR. K MIRA (r-1,2) MR S S ISLAM (r-1,2)
44	CRP/7/2022	JAYNAL ABEDIN AND 6 ORS Versus BIKI SAHU	MR. D MOZUMDER MR. P BORAH MR. S BISWAS MS D DEVI	MR. A GANGULY MR. A DUTTA MR. A DHANUKA
45	CRP(IO)/35/2022	KRIKTIKA SOOD Versus MD. MEHER KHAN AND ANR.	MR H GUPTA MS. R M SARMAH	MR. N K MURRY MS P TOKBIPI MS P LINGGI
46	CRP(IO)/38/2022	MD. ABBASH ALI AND 7 ORS Versus MD. JINNAT ALI AND 4 ORS	MS. R CHOUDHURY MR N RAHMAN	MR. B SHARMA MR. H DAS K KHEMKA
47	CRP/66/2022 FIXED	MD. ATOWAR RAHMAN AND ANR Versus BABULAL CHHAJER AND 2 ORS	MR H SARMA MR M RANA	
48	CRP(IO)/84/2022	SHAHADAT ALI AND 2 ORS Versus MD. SIDDIQUE ALI AND 22 ORS	MR Z MUKIT MR. A SATTAR G IMTIAZ	MR G RAHUL (R-23) MR. D J KAPIL (R-23)
49	CRP(IO)/91/2022	SMT. RUCHI ANUP NAWKA AND ANR Versus SMT. SUSHILA NAWKA	MR. A C SARMA MR G BHARADWAJ MR B DEORI	
50	CRP(IO)/97/2022	NURUN NISSA Versus SMT. ANJALI DAS	MR. P J SAIKIA MS. M KECHII	MR S DUTTA MS. S. MOCHAHARI MR. S DUTTA
51	CRP(IO)/99/2022 FIXED	BAKKAR SHEIKH AND 3 ORS. Versus ABUL HUSSAIN AND 4 ORS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA	MR. N K KALITA MR D DEKA

=====

=====

LEAVE NOTE OF ADVOCATES FOR 10/08/2022

-

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
5)	MR. S B PRASAD	31-07-2022	To	13-08-2022
6)	MRS. N BARUAH	01-08-2022	To	13-10-2022
7)	MR D K DAS	08-08-2022	To	10-08-2022
8)	MR B KAUSHIK	03-08-2022	To	12-08-2022
9)	MR. S SINHA	04-08-2022	To	10-08-2022
10)	MR. R P SINGH	09-08-2022	To	23-08-2022
11)	MR. V K CHOPRA	16-08-2022	To	16-08-2022
12)	MR I HASSAN	09-08-2022	To	12-08-2022
13)	MR. P K TIWARI	09-08-2022	To	19-08-2022
14)	MR M Z AHMED	10-08-2022	To	12-08-2022
15)	MS B DUTTA	10-08-2022	To	12-08-2022
16)	MR. S BANIK	09-08-2022	To	11-08-2022
17)	MS. D GHOSH	09-08-2022	To	20-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,10th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO SPECIAL LIST(SAO AND FAO) AND SPECIAL LIST(CRP AND CRP(I/O)), ALONG WITH THE FOLLOWING MATTERS ON WEDNESDAY, THURSDAY AND FRIDAY]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

ADMISSION

1	CRP/217/2016 WITH LCR	HUSSAIN AHMED BARBHUIYA Versus ABDUL HAI BARBHUIYA	MR.F K R AHMED MR.B U LASKAR MR.D A LASKAR	
2	FAO/72/2019 FIXED	MD. UBEDUR RAHMAN BORAH Versus MD. ULFATUR RAHMAN BORAH AND ANR	MR. SK S N MOHAMMAD MR. A K PURKAYASTHA MR. SK N MOHAMMAD MR. S K DAS MR A IKBAL MR S JAFRI	MR. S DEKA (R2) MR. T CHAKRABORTY MR. D CHOUDHURY MS. J BORO (R2) MR D TUMUNG (R2)
	WITH I.A.(Civil)/1014/2019 in FAO/72/2019	MD. UBEDUR RAHMAN BORAH Versus MD. ULFATUR RAHMAN BORAH AND ANR	MR. SK S N MOHAMMAD MR A IKBAL MR SK N MAHAMMAD	
3	CRP/16/2020 CAVT. NO.1187/2019 WITH LCR	NORTH EASTERN INSTITUTE OF HEALTH AND ALLIED SCIENCES (NEIHAS) Versus TARAKESHWAR KATAKI	MR U DAS MR. S SAIKIA	MR. N BHARALI MS G Gayan FOR CAVEATOR
4	WITH CRP/15/2020 CAVT. NO. 1187/2019	NORTH EASTERN INSTITUTE OF HEALTH AND ALLIED SCIENCES (NEIHAS) Versus TARAKESHWAR KATAKI	MR U DAS MR. S SAIKIA	MR. N BHARALI MS G Gayan FOR CAVEATOR
5	Arb.A./6/2021 FIXED	THE GENERAL MANAGER, BSNL AND 7 ORS Versus MR. ABHISHEK SAHARIA AND 2 ORS	MR. B C PATHAK MR. B PATHAK MR G KHANDELIA MR. R THADANI	MR. K DEKA
	WITH I.A.(Civil)/2405/2021 in Arb.A./6/2021	THE GENERAL MANAGER, BSNL AND 7 ORS Versus ABHISHEK SAHARIA AND 2 ORS	MR. B PATHAK MS B HAZARIKA MR. R THADANI	MR. K DEKA
	WITH I.A.(Civil)/1979/2022 in Arb.A./6/2021	THE GENERAL MANAGER, BHARAT SANCHAR NIGAM LIMITED AND 7 ORS Versus MR. ABHISHEK SAHARIA AND 2 ORS.	MR. B C PATHAK MR. R THADANI	MR G KHANDELIA

FOR HEARING U/O XLI RULE II C.P.C.

6	RSA/114/2021	KHAGEN KOIRY @ CHOUDHURY AND 4 ORS Versus NOMITA DAM	MR H DAS MR. B C DEKA MS. U HAZARIKA	
	WITH I.A.(Civil)/1958/2021 in RSA/114/2021	KHAGEN KOIRY @ CHOUDHURY AND 4 ORS Versus NOMITA DAM	MR H DAS	
7	RSA/39/2022	NOGEN LAHON Versus SRI LASU PROJA AND 2 ORS.	MR. R PHUKAN MR. T BARUAH MR. T BARUAH MS D CHHETRI MS A DAS MS A DAS	
	WITH I.A.(Civil)/672/2022 in RSA/39/2022	NOGEN LAHON Versus SRI LASU PROJA AND 2 ORS. F	MR. T BARUAH MS D CHHETRI MS A DAS	
8	RSA/95/2022	SRI KANAK SARKAR Versus SRI RAKESH SARKAR AND 12 ORS.	MS. P BHATTACHARYA S KHANIKAR	
<u>ORDERS</u>				
9	RSA/48/2017	CHAN MIYA Versus MD FAZAR ALI and 24 ORS	MR.N HOQUE MR.S HUDA MD.ARIF	MR.A HUSSAIN(R- 1 to 8) MR.A MOBARAQUE(R- 1 to 8)
10	MFA/136/2017 WITH LCR	NATIONAL INSURANCE COMPANY LIMITED Versus SRI KAMAL DAS and ANR	MR.R C PAUL MS.S ROY	MR. R Deka (R1) MS P MISHRA (R1)
11	RSA/289/2017	MD MANTU SK @ ABDUL MATLEB HUSSAIN and 22 ORS Versus ON THE DEATH OF BAHADUR ISLAM HIS LEGAL HEIRS HELENA BEWA and 17 ORS	MRG P BHOWMIK MR.R HAZARIKA MS.M KALITA MS.P CHETIA	MR M CHOUDHURY N MONDAL
	WITH			
12	RSA/219/2017	MONTU SK and 3 ORS Versus ON THE DEATH OF BODIOZZAMAL HIS HEIRS ABU SAYED MD KAMRUZ ZAMAN ORS	MRG P BHOWMIK MR.R HAZARIKA MS.M KALITA MS.P CHETIA	MR.A A AHMED(R- 1-3) MR.R ALI(R- 1-3) MS.F Y HUSSAIN(R- 1-3) MRM MONDALR- 1-3 MS.R PEGU(R- 1-3)
13	I.A.(Civil)/2386/2018 in MACApp./600/2018	THE NATIONAL INSURANCE COMPANY LTD Versus MD MONIRUDDIN AHMED AND ANR	MR. A DUTTA MRS. P M DUTTA	MR. M TALUKDAR (OP1) MR. A SHAKIL (OP1)
	WITH MACApp./600/2018	THE NATIONAL INSURANCE COMPANY LTD Versus MD MONIRUDDIN AHMED AND ANR	MR. A DUTTA MRS. P M DUTTA	MR. M TALUKDAR (R1) MR. A SHAKIL (R1)
	WITH I.A.(Civil)/2387/2018 in MACApp./600/2018	THE NATIONAL INSURANCE COMPANY LTD Versus MD MONIRUDDIN AHMED AND ANR	MR. A DUTTA MRS. P M DUTTA	
	WITH I.A.(Civil)/2388/2018 in MACApp./600/2018	THE NATIONAL INSURANCE COMPANY LTD Versus MD MONIRUDDIN AHMED AND ANR	MR. A DUTTA MRS. P M DUTTA	
14	I.A.(Civil)/2539/2018 in MACApp./644/2018	MD MONIRUDDIN AHMED AND ANR THE ORIENTAL INSURANCE CO. LTD Versus SMTI MINA ROY AND 3 ORS	MR. S K GOSWAMI MR. R SARMA MR. B K GOSWAMI	MR. S ROY (R2) MR. M H LASKAR (R2)

	WITH MACApp./644/2018	THE ORIENTAL INSURANCE CO. LTD Versus SMTI MINA ROY AND 3 ORS	MR. S K GOSWAMI MR. R SARMA MR. B K GOSWAMI	MR. A R AGARWALA MR. S ROY (R2) MR. M H LASKAR (R2) MS. R LAILA MD. K ALI
15	I.A.(Civil)/2681/2018 in RSA/209/2018	SMTI SIPRA BARUA AND 2 ORS Versus SMTI DIPALI BARUA AND 3 ORS	MR. K R PATGIRI MS. U CHOUDHURY MS. C DAS MS. R RAHMAN MR. C DAS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR T GOGOI
	WITH RSA/209/2018	SMTI SIPRA BARUA AND 2 ORS Versus SMTI DIPALI BARUA AND 3 ORS	MR. K R PATGIRI MS. U CHOUDHURY MS. C DAS MS. R RAHMAN MR. C DAS	MR. T J MAHANTA (R1-R4) MS. P BHATTACHARYA (R1-R4) MR. A BORUA (R1-R4) MR T GOGOI (R1-R4)
16	RSA/144/2019	TUFAILUDDIN ALI AHMED Versus ON THE DEATH OF MUHIUDDIN AHMED, HIS LEGAL HEIRS REPRESENTING AND 9 ORS.	MR. R BARUAH MR. H RAHMAN MR. A IKBAL MR. A.I. AHMED MR I HASIEB	MR. S C KEYAL MS S DAS
17	MFA/148/2019	UNITED INDIA INSURANCE COMPANY LIMITED Versus SMTI. GAURI DAS AND 5 ORS.	MR. K K BHATTA MR J JOHN MS JONA TALUKDAR MS. R DEVI	MR. M TALUKDAR MR. A SHAKIL
	WITH I.A.(Civil)/2025/2019 in MFA/148/2019	UNITED INDIA INSURANCE COMPANY LIMITED Versus SMTI. GAURI DAS AND 5 ORS	MR. K K BHATTA MR J JOHN MS JONA TALUKDAR MS. R DEVI	
18	MFA/173/2019 WITH LCR	M/S. MAITHAN SMELTERS LTD. Versus UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA MS. L DAS	
19	I.A.(Civil)/3047/2019 in MACApp./9400/2018	SMT. ARATI SAIKIA @ ARATI BORDOLOI SAIKIA Versus SRI MONUJ KR. BORAH AND ANR	MR. M TALUKDAR MR. A SHAKIL	MR. K K BHATTA MS R DEVI
	WITH MACApp./9400/2018 (Filing Number)	SMT ARATI SAIKIA @ ARATI BORDOLOI SAIKIA Versus SRI MONUJ KR BORAH AND ANR		
20	I.A.(Civil)/4311/2019 in RSA/17161/2019	SMTI. JAYANTI SARMA AND ANR Versus SRI LAKHESWAR SARMA AND 5 ORS	MR. A DHAR MISS S ROY MD F FARIDI	MR. A K DUTTA MR D C NATH MR G BHARADWAJ
	WITH RSA/17161/2019 (Filing Number)	SMTI. JAYANTI SARMA AND ANR Versus SRI LAKHESWAR SARMA AND 5 ORS	MR. A DHAR	
21	I.A.(Civil)/1865/2020 in MACApp./340/2019 (Filing No) in MACApp./340/2019	ORIENTAL INSURANCE COMPANY LIMITED Versus SMT. GOLAPI DAS AND 2 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	
22	I.A.(Civil)/2105/2020 in MFA/17136/2019	THE RELIANCE GENERAL INSURANCE CO. LTD Versus MD. ABDUL SALAM AND AND ANR	MR. A J SAIKIA MS B KASSHYAP MR G S BORO	
	WITH MFA/17136/2019 (Filing Number)	THE RELIANCE GENERAL INSURANCE CO. LTD Versus MD. ABDUL SALAM AND AND ANR		
	WITH I.A.(Civil)/17137/2019 (Filing Number)	THE RELIANCE GENERAL INSURANCE CO. LTD Versus MD. ABDUL SALAM AND AND ANR		

23	RSA/50/2021	SRI BADAN GOGOI AND 3 ORS Versus TULESWAR GOGOI	MR S CHAUHAN MR. A R SHOME	MR B SHARMA MR S SHARMA
24	I.A.(Civil)/94/2021 in RSA/18722/2019 WITH RSA/18722/2019 (Filing Number)	KHUTEZA BEGUM Versus ABDUL JALAL KHUTEZA BEGUM Versus ABDUL JALAL	MR G P BHOWMIK MR D KALITA	MR. B. DUTTA MR. S DEKA MS. J BORO
25	RSA/104/2021	MD. BAHAR UDDIN LASKAR AND ANR. Versus MD. KARIM UDDIN LASKAR AND 2 ORS.	MR. J LASKAR	MR. D CHAKRABARTY (R-1)
26	CRP(IO)/132/2021	NIRANJAN BAISHYA Versus MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD AND 2 ORS	MR. R BORPUJARI MS H AHMED MR F KHAN MR U CHAUDHURY MS D BARUAH MS BISMITA BARMAN	MR. M SARMA (r-1,2) MR. G K GUPTA (R-3) MS. P P DAS (r-1,2)
27	I.A.(Civil)/381/2021 in CRP(IO)/55/2020 WITH CRP(IO)/55/2020	ABDUS SATTAR SIKDAR AND 5 ORS. Versus ABDUL KUDDUS HAZARIKA @ BABU HAZARIKA AND ANR. ABDUS SATTAR SIKDAR AND 5 ORS. Versus ABDUL KUDDUS HAZARIKA @ BABU HAZARIKA AND ANR	MR D NANDI	MR. B PATHAK
28	Cont.Cas(C)/389/2021	RAJIV KUMAR SARAF @ RAJIV SARRAF Versus JASAWANT KATAKI	MR. B K JAIN MR. A LAHKAR	
29	I.A.(Civil)/2467/2021 in RSA/12064/2019 WITH RSA/12064/2019 (Filing Number) WITH I.A.(Civil)/3788/2019 WITH I.A.(Civil)/2468/2021 WITH I.A.(Civil)/2469/2021	MD. ISMYL ALI AND 2 ORS Versus ON THE DEATH OF RESP. 1 JOGENDRA BHOMIK AND RESP. 2 JUJALA BHOMIK MD. ISMYL ALI AND 2 ORS Versus SRI JOGENDRA BHOMIK AND ANR MD. ISMYL ALI AND 2 ORS Versus SRI JOGENDRA BHOMIK AND ANR MD. ISMYL ALI AND 2 ORS Versus ON THE DEATH OF RESP. 1 JOGENDRA BHOMIK AND RESP. 2 JUJALA BHOMIK MD. ISMYL ALI AND 2 ORS Versus ON THE DEATH OF RESP. 1 JOGENDRA BHOMIK AND RESP. 2 JUJALA BHOMIK	MR H DAS MR. B C DEKA MR H DAS MR. B C DEKA MR H DAS MR. B C DEKA	
30	Tr.P.(C)./1/2022 FIXED	SANGITA DUTTA Versus SUBHRAKALLOL DAS	MR. A M BARBHUIYA MS A BEGUM	
31	FAO/8/2022 CAVT. NO.00402/022, FIXED WITH I.A.(Civil)/512/2022 in FAO/8/2022	ABDULLAH AHMED CHOUDHURY AND 8 ORS. Versus AFTAB UDDIN CHOUDHURY AND 30 ORS. ABDULLAH AHMED CHOUDHURY AND 8 ORS. Versus AFTAB UDDIN CHOUDHURY AND 30 ORS.	MR. I H LASKAR MR. P K DEKA MR J H LASKAR MR. I H LASKAR MR. P K DEKA MR J H LASKAR	MR. T U LASKAR MR. N DHAR FOR CAVEATOR MR. T U LASKAR MR. N DHAR FOR CAVEATOR

32	Review.Pet./19/2022 in CRP(IO)/231/2019 (D/O), FIXED	SHANKAR BANIK AND 3 ORS. Versus VIJOY CHAND GOLACHA AND 2 ORS.	MR. N DHAR MR. N DHAR MR. B K SEN MR . B MALAKAR MS. S DASGUPTA MR A HUSSAIN	
33	Tr.P.(C)./19/2022 FIXED	MAMATA GOALA @ MAMON Versus DEBESH GOALA	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	
34	RSA/29/2022	MONSER ALI TARAFDAR AND 2 ORS. Versus NAWSHAD ALI AND 14 ORS.	MR. K K DEY MR V K BAROOAH	MR N N UPADHYAYA MR. B B KAKATI E. YANTHAN
35	RSA/47/2022	GAURANGA BARMAN AND 6 ORS. Versus SUDHIR CHANDRA BARMAN AND ORS.	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MS. S KATAKEY MS. S. TODI	MR S K SARKAR (r-4.1 to 4.8, 6.3) MR S K SARKAR (r-4.1 to 4.8, 6.3) MRS V L BHATTACHARJEE MRS V L BHATTACHARJEE MS C BURAGOHAIN MS C BURAGOHAIN
36	CRP/49/2022 CAVT. NO.04922/022,	MD. MOJIBUR RAHMAN AND 11 ORS Versus MUSTT FALATUN NESSA AND 9 ORS	MR. L R MAZUMDER MR. A ISLAM	MS. R CHOUDHURY (FOR CAVEATOR) MS F N ZAMAN (FOR CAVEATOR)
37	MFA/54/2022	THE NEW INDIA ASSURANCE CO. LTD. Versus HAREKRISHNA DAS AND ANR.	MR. S DUTTA MS. M CHOUDHURY MS C BORAH	MRS. S ROY
38	CRP/64/2022 FIXED	RAJESH TELI AND ANR Versus JAGADISH CHANDRA @ JOYDIP	MR N N UPADHYAYA MR. D K BAGCHI E. YANTHAN	
39	Tr.P.(C)./67/2022 FIXED	NAREN DAS Versus PRATIVA DAS	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	
40	CRP(IO)/146/2022 FIXED	ASHOK TARU DUTTA Versus ARINDAM DUTTA	MR. D MOZUMDER MR. S BISWAS MS D DEVI	MR. S K GHOSH MS F AHMED
41	I.A.(Civil)/442/2022 in RSA/82/2006	MD HABEJ ALI AND 7 ORS Versus MD ABDUL SATTAR AND ORS.	MR A C SARMAH MR G BHARADWAJ MS A HUSSAIN R BEGUM	MR A ALI MS. M KHATUN
	WITH RSA/82/2006	AISHA KHATUN AND ORS Versus JAMELA KHATUN AND OORS	MR.J AHMED MR.R HUSSAIN MR.J SINHA MR.S DAS MR.R ALAM	MS.L N CHOUDHURY MD.M H CHOUDHURY MR.A ALI MR.H CHAKRABORTY
	WITH MC/3335/2013 in RSA/82/2006	AISHA KHATUN AND ORS Versus JAMELA KHATUN AND ORS	MR.J AHMED MR.R HUSSAIN MR.J SINHA MR.S DAS MR.R ALAM	MS.L N CHOUDHURY MD.M H CHOUDHURY MR.A ALI MR.H CHAKRABORTY
	WITH MC/3336/2013 in RSA/82/2006	AISHA KHATUN AND ORS Versus JAMELA KHATUN AND OORS	MR.J AHMED MR.R HUSSAIN MR.J SINHA MR.S DAS MR.R ALAM	MS.L N CHOUDHURY MD.M H CHOUDHURY MR.A ALI MR.H CHAKRABORTY
	WITH MC/3337/2013 in RSA/82/2006	AISHA KHATUN AND ORS Versus JAMELA KHATUN AND ORS	MR.J AHMED MR.R HUSSAIN MR.J SINHA MR.S DAS MR.R ALAM	MS.L N CHOUDHURY MD.M H CHOUDHURY MR.A ALI MR.H CHAKRABORTY
	WITH I.A.(Civil)/443/2022 in RSA/82/2006	MD HABEJ ALI AND 7 ORS Versus D ABDUL SATTAR AND ORS.	MR G BHARADWAJ MS A HUSSAIN R BEGUM	

42	I.A.(Civil)/839/2022 CRP 43/2020(D/O) in CRP/43/2020	ASHOK SARKAR Versus GAUTAM SARKAR	MR. S ALIM	MR. SHEELADITYA
43	I.A.(Civil)/1612/2022 in RSA/41/2015	BINDU BASINI ROY Versus LEGAL HEIRS OF LT. DIJENDRA NARAYAN SARKAR KANAK BALA SARKAR AND ORS.	MR D KALITA	
	WITH RSA/41/2015	BINDU BASINI ROY Versus KANAK BALA SARKAR WIDOW and 6 ORS	MR G P BHOWMIK MR. S S ROY MR. R HAZARIKA	MR. D K DAS (R1-R6) MR. M A SHEIKH (R1-R6) MR. M HOSSAIN (R1-R6) MR. S DUTTA (R1-R6) MS. F INTAZ (R1-R6) MR. K U AHMED (R1-R6)
	WITH MC/602/2015 in RSA/41/2015	BINDU BASINI ROY Versus KANAK BALA SARKAR WIDOW and 6 ORS	MRG P BHOWMIK MR.S S ROY MR.R HAZARIKA	
	WITH RSA/58/2019	SMTI BINDU BASINI ROY Versus HEIRS OF LATE DIJENDRA NARAYAN SARKAR KANAK BALA SARKAR and 5 ORS	MR.R HAZARIKA	MR DEBA KUMAR DAS MS. P BHUYAN MR. S DUTTA
44				
45	I.A.(Civil)/2263/2022 in CRP/346/2011(D/O) in CRP/346/2011	MD. TAZIR UDDIN AND 3 ORS Versus MD. TAJ UDDIN AND 22 ORS.	MR M J QUADIR	GA, ASSAM
	WITH I.A.(Civil)/2264/2022	MD. TAZIR UDDIN AND 3 ORS Versus MD. TAJ UDDINAND 22 ORS.	MR M J QUADIR	GA, ASSAM
HEARING				
46	MACApp./61/2018 WITH LCR, FIXED	SMTI AROTI DUTTA and 2 ORS Versus THE UNITED INDIA INSURANCE COMPANY LIMITED.	MR J AHMED MR. Y S MANNAN MR. A T SIKDER MS. N BARUAH MR.T AHMED MS R RAHMAN	MS. M CHOUDHURY MR. S DUTTA MR. C SHARMA
47	MACApp./63/2020 WITH LCR, FIXED	KALIA KACHARI Versus UNITED INDIA INSURANCE CO. LTD. AND ANR.	DR R SARMA MR.B K BHATTACHARJEE MRS.P SAHA	MS S MOCHAHARI (R1) MR SISHIR DUTTA (R1) MS. M CHOUDHURY (R1) MR. SIDHANT DUTTA (R1)
STAY MATTERS				
48	CRP(IO)/40/2019 WITH LCR	CHOTU DEVI YADAV AND 2 ORS. Versus JAMUNA PRASAD KOIRI AND ANR.	MR. N C DAS MR. A DAS MS. M BORAH MS. M DEVI	MR. S P CHOUDHURY (R1) MR. A S DHILLON (R1)
49	CRP(IO)/110/2019 FIXED	RUNUMI GOGOI SAIKIA AND ANR. Versus THE UNION OF INDIA AND 3 ORS.	MS. M BORDOLOI MR. A DAS MR. N I KHAN MR S DAS	Mukesh Sharma (R-3) MS F RAHMAN (R-3) ASSTT.S.G.I.
50	CRP(IO)/57/2021	JEBAL ALI AND 6 ORS. Versus UTPALA BORA	MR. P K GARODIA MR H BETALA MR C KUMAR MR D SARMA	MR. A BARKATAKI MR P BHARDWAJ
51	CRP(IO)/65/2021 FIXED	SMT. GANDHESWARI DAIMARI AND 2 ORS. Versus SRI SANGAL CHANDRA BRAHMA AND ANR.	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI MR. S K GUPTA	MR. B RAMCHIARY (r-1,2) MS T RAMCHIARY (r-1,2)
52	CRP(IO)/93/2021	SARDAR GURMIT SINGH Versus SHILA DEVI AND 16 ORS	MR. B. DUTTA MR. S DEKA MS. J BORO	MR. A K GUPTA (R1-R4) MR. R S MISHRA (R1-R4)
53	CRP/18/2022	UCO BANK Versus PRAFULLA DEKA	MR. P C GOSWAMI MR. B D GOSWAMI MISS S GOSWAMI	MR. D NANDI MS P SARMAH

=====

=====

LEAVE NOTE OF ADVOCATES FOR 10/08/2022

-

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
5)	MR. S B PRASAD	31-07-2022	To	13-08-2022
6)	MRS. N BARUAH	01-08-2022	To	13-10-2022
7)	MR D K DAS	08-08-2022	To	10-08-2022
8)	MR B KAUSHIK	03-08-2022	To	12-08-2022
9)	MR. S SINHA	04-08-2022	To	10-08-2022
10)	MR. R P SINGH	09-08-2022	To	23-08-2022
11)	MR. V K CHOPRA	16-08-2022	To	16-08-2022
12)	MR I HASSAN	09-08-2022	To	12-08-2022
13)	MR. P K TIWARI	09-08-2022	To	19-08-2022
14)	MR M Z AHMED	10-08-2022	To	12-08-2022
15)	MS B DUTTA	10-08-2022	To	12-08-2022
16)	MR. S BANIK	09-08-2022	To	11-08-2022
17)	MS. D GHOSH	09-08-2022	To	20-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,10th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 3:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 22

[THIS BENCH WILL SIT AT 3:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Rev.P./243/2018	BICHITRA DUTTA Versus BIBHA DUTTA	MR. S BHATTACHARJEE MR. H A SARKAR	
2	Crl.Pet./410/2018	DONA ROY CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR. S R GOGOI MR H BARUAH MR. R R KAUSHIK	MR. A CHAUDHURY (R2) MR G J SAIKIA (R2) MR. N MAHAJAN (R2) PP, ASSAM
3	Crl.Rev.P./68/2019	PRAGATI IMPEX LTD. Versus PULIN DAS	MR G N SAHEWALLA	MR. S SHARMA MS G M THAKUR
4	Crl.Pet./245/2019	NARANATH PAYENG Versus THE STATE OF ASSAM AND ANR.	MR. J C GOGOI MR. K KALITA MR. H KAKATI	MR. S Y AHMED (R2) MR. N H BARBHUIYA (R2) PP, ASSAM
5	Crl.Pet./40/2020	SUMAN DAS Versus PURNIMA SENGUPTA AND ANR.	MR S DAS MR S HOQUE	MR. S R BHATTACHARJEE MR. S BHATTACHARJEE PP, ASSAM
6	Crl.A./83/2021 FIXED	M/S PASHUPATI AIR TRAVELS Versus SRI BIKAS KUMAR JAIN @ VIKASH JAIN AND ANR	MR Z KAMAR MR. R K BHATRA MS. S BURAGOHAIN MR D BHUYAN	MR. A SENSATI(R-1)
ORDERS				
7	Crl.A./43/2014 WITH OFFICE NOTE, LCR 6 FILES	SANJIT KALITA @ SANJIB KALITA Versus THE STATE OF ASSAM AND ANR.	DR.B AHMED MR.N HAQUE MRK UDDIN MR.S R BARBHUIYA	PP, ASSAM
8	Crl.L.P./51/2016 WITH OFFICE NOTE in Crl.A./276591/2016 WITH Crl.A./276591/2016 (Filing Number)	M/S GUPTA HARDWARE PVT. LTD. Versus THE STATE OF ASSAM and 2 ORS, M/S GUPTA HARDWARE PVT LTD Versus THE STATE OF ASSAM and 2 ORS	MR.M K NATH MR. C S RAY MS.P BURAGOHAIN MR.M K NATH MS.P BURAGOHAIN	PP, ASSAM
9	Crl.A./64/2016 WITH LCR 3 FILES, P.B.-1	MUSTT KHAIRUNNESSA Versus THE STATE OF ASSAM and 4 ORS	MR.I A HAZARIKA MR.H ALI MR.N H LASKAR MR.A ALAM MR.H MUBARAK	DR. B AHMED (R-3) MR K UDDIN (R-3) MR. A K AZAD (R-3) PP, ASSAM
10	CRL.A(J)/54/2022 WITH OFFICE NOTE, LCR 2 FILES	AKHIL HAZARIKA Versus THE STATE OF ASSAM	MS. D SAIKIA, AMICUS CURIAE	PP, ASSAM

HEARING

11	Crl.A./96/2010 WITH LCR 3 FILES	DHIREN DEKA, Versus STATE OF ASSAM,	MR.M SARMA MR.S SARMA MR. M DUTTA, AMICUS CURIAE MR.P SARMA	PP, ASSAM
12	Crl.A./97/2010 WITH LCR 4 FILES	SANKAR DEBNATH, Versus THE STATE OF ASSAM and ANR,	MR.A KHALEQUE MR. P N GOSWAMI, AMICUS CURIAE MR.Z KHALID	PP, ASSAM
	WITH Crl.M.C./571/2010 in Crl.A./97/2010	SRI SANKAR DEBNATH Versus THE STATE OF ASSAM and ANR	MR.A KHALEQUE MR.Z KHALID	PP, ASSAM
13	WP(C)/6038/2019	NAZIFA SAHANI BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS.	MR. N J DUTTA MR. A H M R CHOUDHURY	SC, SEC. EDU.

=====

=====

LEAVE NOTE OF ADVOCATES FOR 10/08/2022

-

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
5)	MR. S B PRASAD	31-07-2022	To	13-08-2022
6)	MRS. N BARUAH	01-08-2022	To	13-10-2022
7)	MR D K DAS	08-08-2022	To	10-08-2022
8)	MR B KAUSHIK	03-08-2022	To	12-08-2022
9)	MR. S SINHA	04-08-2022	To	10-08-2022
10)	MR. R P SINGH	09-08-2022	To	23-08-2022
11)	MR. V K CHOPRA	16-08-2022	To	16-08-2022
12)	MR I HASSAN	09-08-2022	To	12-08-2022
13)	MR. P K TIWARI	09-08-2022	To	19-08-2022
14)	MR M Z AHMED	10-08-2022	To	12-08-2022
15)	MS B DUTTA	10-08-2022	To	12-08-2022
16)	MR. S BANIK	09-08-2022	To	11-08-2022
17)	MS. D GHOSH	09-08-2022	To	20-08-2022